

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

Date : 1st January, 2025

**CONSTITUTION OF BENCHES FOR HEARINGS THROUGH HYBRID MODE
AS PER ENCLOSED CAUSE LIST**

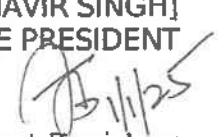
From 06.01.2025 to 09.01.2025 and 13.01.2025 to 16.01.2025

BENCH	COURT ROOM	TIME	VICE PRESIDENT/MEMBERS
I	1	10.30 AM	S/Shri Mahavir Singh, VP & Naveen Chandra, AM
G	2	10.30 AM	S/Shri Shamim Yahya, AM & Sudhir Pareek, JM
A	3	10.30 AM	<u>From 06.01.2025 to 09.01.2025 :-</u> S/Shri Challa Nagendra Prasad, JM & Avdhesh Kumar Mishra, AM
	3	10.30 AM	<u>From 13.01.2025 to 16.01.2025 :-</u> S/Shri Satbeer Singh Godara, JM & Avdhesh Kumar Mishra, AM
F	4	10.30 AM	S/Shri Vikas Awasthy, JM & S. Rifaur Rahman, AM
SMC	5	10.30 AM	<u>From 06.01.2025 to 09.01.2025 :-</u> Shri Satbeer Singh Godara, JM
	7	10.30 AM	<u>From 13.01.2025 to 16.01.2025 :-</u> Shri M. Balaganesh, AM
E	6	10.30 AM	S/Shri Pradip Kumar Kedia, AM & Sudhir Kumar, JM
B	7	10.30 AM	S/Shri M. Balaganesh, AM & Yogesh Kumar US, JM
H	9	10.30 AM	<u>From 06.01.2025 to 09.01.2025 :-</u> S/Shri S. Rifaur Rahman, AM & Anubhav Sharma, JM
	9	10.30 AM	<u>From 13.01.2025 to 16.01.2025 :-</u> S/Shri S. Rifaur Rahman, AM & Vimal Kumar, JM
C	8	10.30 AM	Ms. Madhumita Roy, JM & Brajesh Kumar Singh, AM

Note :-

1. Bench-D will not function from 06.01.2025 to 09.01.2025 and 13.01.2025 to 16.01.2025.
2. Bench-H will commence immediately after completion of Bench-F from 06.01.2025 to 09.01.2025 and 13.01.2025 to 16.01.2025.
3. Bench-SMC will commence immediately after completion of Bench-B from 13.01.2025 to 16.01.2025.

Sd/-
[MAHAVIR SINGH]
VICE PRESIDENT


Assistant Registrar

Copies to : All concerned.

Dated:01/01/2025

NOTICE

**Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing
06/01/2025 to 16/01/2025 is as under:-**

Court Room No.	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1	https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 2	https://itatdelhizone.webex.com/meet/court_room_2	25191305622
Court Room 3	https://itatdelhizone.webex.com/meet/court_room_3	25177451276
Court Room 4	https://itatdelhizone.webex.com/meet/court_room_4	25142052414
Court Room 5	https://itatdelhizone.webex.com/meet/court_room_5	25126239355
Court Room 6	https://itatdelhizone.webex.com/meet/court_room_6	25119658243
Court Room 7	https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 8	https://itatdelhizone.webex.com/meet/court_room_8	25104506738
Court Room 9	https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


Assistant Registrar

CAUSE LIST OF A BENCH FOR 06-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2627/DEL/2013	2008-09	[A] M/S. ANSAL HOUSING & CONSTRUCTION LTD.	
2	ITA 195/DEL/2015	2011-12	[A] M/S. ANSAL HOUSING & CONSTRUCTION LTD.	
3	ITA 196/DEL/2015	2012-13	[A] M/S. ANSAL HOUSING & CONSTRUCTION LTD.	
4	ITA 1695/DEL/2016	2009-10	[A] M/S. ANSAL HOUSING & CONSTRUCTION LTD.	
5	ITA 1696/DEL/2016	2010-11	[A] M/S. ANSAL HOUSING & CONSTRUCTION LTD.	
6	ITA 1473/DEL/2017	2013-14	[A] M/S. ANSAL HOUSING & CONSTRUCTION LTD.	
7	ITA 6626/DEL/2019	2014-15	[A] ANSAL HOUSING LTD (FORMERLY KNOWN AS M/S ANSAL HOUSING & CONSTRUCTION LTD.)	
8	ITA 6673/DEL/2019	2014-15	[D] ANSAL HOUSING & CONSTRUCTION LTD.	
9	ITA 2383/DEL/2016	2007-08	[A] M/S TIRUPATI BALAJI FIBER LTD.	
10	ITA 2614/DEL/2017	2005-06	[A] M/S. A & A ACCESSORIES	
11	ITA 815/DEL/2019	2006-07	[A] AMIT KOCHAR THR. L/H LATE SHRI BRIJ KISHORE KOCHAR	
12	ITA 5962/DEL/2019	2007-08	[A] BHARTI AIRTEL LTD	
13	ITA 5963/DEL/2019	2008-09	[A] BHARTI AIRTEL LIMITED	
14	ITA 6078/DEL/2019	2007-08	[D] BHARTI AIRTEL LTD.	
15	ITA 6079/DEL/2019	2008-09	[D] BHARTI AIRTEL LTD.	
16	ITA 1814/DEL/2023	2015-16	[D] BAL KISHAN ARORA	
17	ITA 1967/DEL/2023	2014-15	[A] ANS INDUSTRIES LIMITED	
18	ITA 1097/DEL/2024	2017-18	[A] BALBIR SINGH ((E FILED APPEAL))	
19	ITA 1138/DEL/2024	2017	[D] ARG INFRASTRUCTURES PRIVATE LIMITED ((E FILED APPEAL))	
20	ITA 1195/DEL/2024	2015-16	[A] BALWAN VATS ((E FILING APPEAL))	
21	ITA 1213/DEL/2024	2012-13	[A] AMARDEEP	
22	ITA 1239/DEL/2024	2021-22	[A] ARTI DHALL	
23	ITA 1728/DEL/2024	2016-17	[A] ABHIPRA CAPITAL LTD.	
24	ITA 3512/DEL/2024	2014-15	[D] BABU LAL AGGARWAL ((E FILED APPEAL))	
25	ITA 5161/DEL/2024	2012-13	[A] AVON CONTAINNERS PVT. LTD.	


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27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 07-JANUARY-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1367/DEL/2017	2012-13	[A] M/S. EXPERION DEVELOPERS PVT. LTD.	
2	ITA 4977/DEL/2017	2011-12	[D] ADISH ESTATES P.LTD	
3	ITA 6293/DEL/2018	2014-15	[A] ARUN DWIVEDI	
4	ITA 7645/DEL/2018	2015-16	[A] ALL INDIA ORIENTAL BANK OF COMMERCE EMPLOYEES SOCIETY	
5	ITA 7635/DEL/2019	2016-17	[A] ART HOUSING FINANCE (INDIA) LIMITED	
6	ITA 9321/DEL/2019	2016-17	[D] ANJU MADHAN	
7	ITA 632/DEL/2020	2014-15	[A] BHAWNA KAPOOR	
8	ITA 710/DEL/2020	2011-12	[D] BHUPENDRA STEELS P.LTD	
9	CC 101/DEL/2023	2011-12	[A] BHUPENDRA STEELS P.LTD	
10	ITA 1173/DEL/2021	2012-13	[A] AVNISH AGRAWAL	
11	ITA 1385/DEL/2021	2014-2015	[A] AADINATH INDIA PVT. LTD	
12	ITA 1416/DEL/2022	2018-19	[A] ANJU	
13	ITA 2786/DEL/2022	2016-17	[A] BALKISHAN RATHI	
14	ITA 638/DEL/2023	2010-11	[A] ASR WINES (P) LTD.	
15	ITA 3500/DEL/2023	2021-22	[A] ANURAG JAIN	
16	ITA 3503/DEL/2023	2017-18	[A] ATUL AGARWAL	
17	ITA 1130/DEL/2024	2017-18	[A] ASHOK KUMAR GOEL ((E FILED APPEAL))	
18	ITA 1142/DEL/2024	2017-18	[A] ASHOK KAUSHIK	
19	ITA 1159/DEL/2024	2015-16	[A] AMIT GOYAL HUF ((E FILED APPEAL))	
20	ITA 1367/DEL/2024	2015-16	[A] AJAY KUMAR ((E FILED APPEAL))	
21	ITA 1487/DEL/2024	2024-25	[A] AYAAS PRAYAS CHARITABLE TRUST ((E FILED APPEAL))	
22	ITA 1488/DEL/2024	2024-25	[A] AYAAS PRAYAS CHARITABLE TRUST ((E FILED APPEAL))	


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30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 08-JANUARY-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 69/DEL/2009	1999-00	[A] M/S. SAHARA INDIA FINANCIAL CORPORATION LTD	
2	CC 237/DEL/2009	2000-01	[A] M/S SAHARA INDIA FINANCIAL CORP. LTD. (OLD MATTER/TOP PRIORITY)	
3	CC 238/DEL/2009	2001-02	[A] M/S SAHARA INDIA FINANCIAL CORP. LTD. (OLD MATTER/TOP PRIORITY)	
4	CC 179/DEL/2010	2004-05	[A] M/S SAHARA INDIA FINANCIAL CORPORATION LTD.	
5	CC 157/DEL/2017	2012-13	[A] M/S. SAHARA INDIA FINANCIAL CORPORATION LTD.	
6	CC 199/DEL/2017	2013-14	[A] SAHARA INDIA FINANCIAL CORPORATION LTD.	
7	CC 208/DEL/2017	2014-15	[A] SAHARA INDIA FINANCIAL CORP. LTD.	
8	CO 14/DEL/2019	2015-16	[A] SAHARA INDIA FINANCIAL CORPORATION LTD.	
9	ITA 1504/DEL/2008	1999-2000	[D] SAHARA INDIA FINANCIAL CORP. LTD (OLD MATTER/TOP PRIORITY)	
10	ITA 3519/DEL/2008	2000-01	[D] M/S SAHARA INDIA FINANCIAL CORP. LTD. (OLD MATTER/TOP PRIORITY)	
11	ITA 3653/DEL/2008	2001-02	[D] M/S SAHARA INDIA FINANCIAL CORP. LTD. (OLD MATTER/TOP PRIORITY)	
12	ITA 3666/DEL/2008	2001-02	[A] SAHARA INDIA FINANCIAL CORPN. LTD. (OLD MATTER/TOP PRIORITY)	
13	ITA 3248/DEL/2009	2002-03	[D] M/S. SAHARA INDIA FINANCIAL CORPORATION (OLD MATTER/TOP PRIORITY)	
14	ITA 3353/DEL/2009	2002-03	[A] SAHARA INDIA FINANCIAL CORPORATION LTD (OLD MATTER/TOP PRIORITY)	
15	ITA 648/DEL/2010	2003-04	[A] SAHARA INDIA FINANCIAL CORP. LTD. (OLD MATTER/TOP PRIORITY)	
16	ITA 1094/DEL/2010	2003-04	[D] M/S. SAHARA INDIA FINANCIAL CORPORATION LTD. (OLD MATTER/TOP PRIORITY)	
17	ITA 1607/DEL/2010	2004-05	[D] M/S SAHARA INDIA FINANCIAL CORPORATION LTD. (OLD MATTER/TOP PRIORITY)	
18	ITA 1953/DEL/2017	2011-12	[D] M/S. SAHARA INDIA FINANCIAL CORPORATION LTD.	
19	ITA 2787/DEL/2017	2012-13	[D] M/S. SAHARA INDIA FINANCIAL CORPORATION LTD.	
20	ITA 1359/DEL/2017	2014-15	[D] SAHARA INDIA FINANCIAL CORP. LTD.	
21	ITA 1363/DEL/2017	2013-14	[D] SAHARA INDIA FINANCIAL CORPORATION LTD.	
22	ITA 1927/DEL/2018	2015-16	[D] SAHARA INDIA FINANCIAL CORPORATION LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 09-JANUARY-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 359/DEL/2015	2011-12	[D] M/S. BRASS CITY INFRASTRUCTURE DEVELOPMENT PVT. LTD.	
2	ITA 368/DEL/2023	2012-13	[A] ANIL DISPLAY P LTD.	
3	ITA 399/DEL/2023	2012-13	[A] ANIL DISPLAY P.LTD	
4	ITA 1231/DEL/2023	2012-13	[A] ALOK GUPTA	
5	ITA 1807/DEL/2023	2017-18	[A] BHAVNA SINGLA	
6	ITA 1841/DEL/2023	2017-18	[D] BHAWNA SINGLA	
7	ITA 3221/DEL/2023	2017-18	[A] BHAVNA SINGLA ((E FILING APPEAL))	
8	ITA 2180/DEL/2023	2019-20	[D] AL AMMAR FROZEN FOODS EXPORTS PVT. LTD ((E-FILED APPEAL))	
9	CO 116/DEL/2023	2019-20	[A] AL AMMAR FROZEN FOODS EXPORTS PVT. LTD	
10	ITA 583/DEL/2024	2017-18	[A] ATUL PUNDHIR ((E FILED APPEAL))	
11	ITA 618/DEL/2024	2014-15	[A] ACCIL STEELS AND TUBES PRIVATE LIMITED ((E FILED APPEAL))	
12	ITA 619/DEL/2024	2015-16	[A] ACCIL STEELS AND TUBES PRIVATE LIMITED ((E FILED APPEAL))	
13	ITA 620/DEL/2024	2016-17	[A] ACCIL STEELS AND TUBES PRIVATE LIMITED ((E FILED APPEAL))	
14	ITA 621/DEL/2024	2015-16	[A] ACCIL STEEL PROCESSORS PRIVATE LIMITED ((E FILED APPEAL))	
15	ITA 919/DEL/2024	2017-18	[A] ARPIT FASHIONS PRIVATE LIMITED ((E FILED APPEAL))	
16	ITA 980/DEL/2024	2016-17	[D] ACCIL STEEL AND TUBES PVT LTD ((E FILED APPEAL))	
17	ITA 986/DEL/2024	2015-16	[D] ACCIL STEEL AND TUBES PVT LTD ((E FILED APPEAL))	
18	ITA 312/DEL/2024	2008-09	[A] ADTV COMMUNICATIONS PRIVATE LIMITED ((E FILED APPEAL))	
19	ITA 313/DEL/2024	2009-2010	[A] ADTV COMMUNICATIONS PVT. LTD. ((E FILED APPEAL))	
20	ITA 314/DEL/2024	2010-11	[A] ADTV COMMUNICATION PRIVATE LIMITED ((E FILED APPEAL))	
21	ITA 315/DEL/2024	2012-13	[A] ADTV COMMUNICATION PRIVATE LIMITED ((E FILED APPEAL))	
22	ITA 469/DEL/2024	2013-14	[A] BIJENDER SINGH LOHIA ((E-FILED))	
23	ITA 470/DEL/2024	2015-16	[A] BIJENDER SINGH LOHIA ((E-FILED))	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 13-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1962/DEL/2016	2007-08	[A] TRIVENI ENGINEERING & INDUSTRIES LTD.	
2	ITA 1963/DEL/2016	2007-08	[A] TRIVENI ENGINEERING & INDUSTRIES LTD.	
3	ITA 1964/DEL/2016	2008-09	[A] TRIVENI ENGINEERING & INDUSTRIES LTD.	
4	ITA 1965/DEL/2016	2009-10	[A] TRIVENI ENGINEERING & INDUSTRIES LTD.	
5	ITA 1966/DEL/2016	2010-11	[A] TRIVENI ENGINEERING & INDUSTRIES LTD.	
6	ITA 1967/DEL/2016	2011-12	[A] TRIVENI ENGINEERING & INDUSTRIES LTD.	
7	ITA 2357/DEL/2016	2007-08	[D] M/S. TRIVENI ENGINEERING & INDUSTRIES LTD.	
8	ITA 2358/DEL/2016	2007-08	[D] M/S. TRIVENI ENGINEERING & INDUSTRIES LTD.	
9	ITA 2359/DEL/2016	2008-09	[D] M/S. TRIVENI ENGINEERING & INDUSTRIES LTD.	
10	ITA 2360/DEL/2016	2009-10	[D] M/S. TRIVENI ENGINEERING & INDUSTRIES LTD.	
11	ITA 2361/DEL/2016	2010-11	[D] M/S. TRIVENI ENGINEERING & INDUSTRIES LTD.	
12	ITA 2362/DEL/2016	2011-12	[D] M/S. TRIVENI ENGINEERING & INDUSTRIES LTD.	
13	ITA 67/DEL/2018	2012-13	[D] BEST INTERNATIONAL PROJECTS PVT. LTD.	
14	ITA 1656/DEL/2020	2011-12	[A] AASHIYANA INFRASTRUCTURE DEVELOPMENT PVT LTD	
15	ITA 1405/DEL/2022	2012-13	[D] APPLE COMMODITIES LTD.	
16	CC 72/DEL/2022	2012-13	[A] APPLE COMMODITIES LTD.	
17	ITA 1510/DEL/2022	2015-16	[A] APPLE COMMODITIES LIMITED	
18	ITA 2179/DEL/2023	2017-18	[D] AJAY JAIN ((E-FILED APPEAL))	
19	ITA 1305/DEL/2023	2017-18	[D] ANKUR JAIN ((E FILED APPEAL))	
20	ITA 1322/DEL/2023	2017-18	[A] ARHAAN LIFE STYLE PRIVATE LIMITED ((E FILED APPEAL))	
21	ITA 1521/DEL/2023	2017-18	[A] BHAKKAR MARBLES PRIVATE LIMITED	


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27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF A BENCH FOR 14-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1449/DEL/2016	2011-12	[A] M/S. SHANTI CHEMSTEEL PVT. LTD. ((R/M))	
2	ITA 3553/DEL/2017	2013-14	[A] M/S. ASHIRVAD STEELS & ALLOYS PVT. LTD.	
3	ITA 3605/DEL/2019	2015-16	[A] ANJALI GUPTA	
4	ITA 5130/DEL/2018	2015-16	[A] BRAHMAPUTRA INFRASTRUCTURE LTD.	
5	ITA 1407/DEL/2020	2011-12	[D] BRAHMAPUTRA INFRASTRUCTURE LIMITED	
6	ITA 2226/DEL/2022	2014-15	[A] SUDESH CHAUDHARY	
7	ITA 2227/DEL/2022	2015-16	[A] SUDESH CHAUDHARY	
8	ITA 2229/DEL/2022	2017-18	[A] SUDESH CHAUDHARY	
9	ITA 2230/DEL/2022	2018-19	[A] SUDESH CHAUDHARY	
10	ITA 2228/DEL/2022	016-17	[A] BRAJ PAL SINGH	
11	ITA 2386/DEL/2022	2015-16	[D] BRAJ PAL SINGH	
12	ITA 2120/DEL/2023	2016-17	[A] ANKUR CHAUDHARY	
13	ITA 2139/DEL/2023	2017-18	[A] ANKUR CHAUDHARY	
14	ITA 1505/DEL/2023	2018-19	[A] BHIM SAIN	
15	ITA 2524/DEL/2023	2012-13	[A] ANKUR GOYAL	
16	ITA 2704/DEL/2023	2011-12	[D] ACC LOGISTICS PRIVATE LIMITED ((E FILED APPEAL))	
17	ITA 3158/DEL/2023	2017-18	[D] BUREAU VERITAS CONSUMER PRODUCTS SERVICES(INDIA) PVT. LTD. ((E FILED APPEAL))	
18	ITA 3268/DEL/2023	2021-22	[A] AP SECURITAS PRIVATE LIMITED ((E FILED APPEAL))	
19	ITA 3294/DEL/2023	2016-17	[D] BUREAU VERITAS CONSUMER PRODUCTS SERVICES (INDIA) PRIVATE LIMITED ((E FILED APPEAL))	
20	ITA 3385/DEL/2023	2016-2017	[A] MOHIT GUPTA SON OF SH. SURESH CHAND GOEL MANDI JAWAHAR GANJ, SHAMLI UTTAR PRADESH ((E/H))	
21	ITA 3386/DEL/2023	2016-2017	[A] ASHISH GUPTA MANDI JAWAHAR GANJ, SHAMLI ((E/H))	
22	ITA 3544/DEL/2023	2013-14	[A] BIO MED PRIVATE LIMITED ((E FILED APPEAL))	
23	ITA 3547/DEL/2023	2017-18	[A] ASSOCIATION OF INDIAN UNIVERSITY, 16 AIU HOUSE, COMRADE, INDERJIT GUPTA MARG ((E FILED APPEAL))	
24	ITA 602/DEL/2024	2018-19	[A] BABA GLOBAL LIMITED	
25	ITA 659/DEL/2024	2017-18	[D] AZURE POWER (RAJ) PVT LTD ((E FILED APPEAL))	
26	ITA 967/DEL/2024	2012-13	[D] AMITY INFOTECH PVT LTD ((E FILED APPEAL))	
27	ITA 1340/DEL/2024	2016-17	[A] ARYAWART WELFARE SOCIETY	
28	ITA 1546/DEL/2024	2010-11	[A] AMANDEEP SINGH	
29	ITA 3490/DEL/2024	2011-12	[A] AJIT SINGH BANSAL	
30	ITA 3502/DEL/2024	2017-18	[A] ANTONIUS TRADEX PRIVATE LIMITED ((E FILED APPEAL))	
31	ITA 3511/DEL/2024	2016-17	[D] ACCORDPRO ENTERPRISES ((E FILED APPEAL))	


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27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF A BENCH FOR 15-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT (SS)A 54/DEL/1998	1987-88 to 27/09/1996	[A] JHARKHAND MUKTI MORCHA PARTY	
2	IT (SS)A 100/DEL/1997	01/04/1986 to 26/04/1996	[A] SHIBU SOREN	
3	IT (SS)A 99/DEL/1997	01/04/1986 to 26/04/1996	[A] SIMON MARANDI	
4	IT (SS)A 92/DEL/1997	01/04/1986 to 26/04/1996	[A] SURAJ MANDAL	
5	IT (SS)A 91/DEL/1997	01/04/1986 to 26/04/1996	[A] SHAILANDRA MAHTO	
6	CO 29/ALLD/1999	1995-96	[A] M/S. SAHARA INDIA MUTUAL BENEFIT CO.LTD. ((TOP PRIRORITY/OLD MATTER))	
7	CO 5/LKW/2002	1996-97	[A] M/S. SAHARA INDIA MUTUAL BENEFIT CO.LTD. ((TOP PRIRORITY/OLD MATTER))	
8	CO 103/LKW/2004	1996-97	[A] M/S. SAHARA INDIA MUTUAL BENEFIT CO.LTD. ((TOP PRIRORITY/OLD MATTER))	
9	CO 139/LKW/2004	1996-97	[A] M/S. SAHARA INDIA MUTUAL BENEFIT CO. ((TOP PRIRORITY/OLD MATTER))	
10	CO 24/LKW/2005	1994-95	[A] M/S. SAHARA INDIA MUTUAL BENEFIT CO. ((TOP PRIRORITY/OLD MATTER))	
11	CO 69/LKW/2005	1995-96	[A] M/S. SAHARA INDIA MUTUAL BENEFIT CO.LTD. ((TOP PRIRORITY/OLD MATTER))	
12	CO 108/KOL/2008	2000-01	[A] M/S. SAHARA INDIA MUTUAL BENEFIT COMPANY LTD. ((TOP PRIRORITY/OLD MATTER))	
13	CO 47/DEL/2015	1991-92	[A] M/S. SAHARA INDIA COMMERCIAL CORPORATION LTD.	
14	ITA 595/ALLD/1999	1995-96	[D] M/S. SAHARA INDIA MUTUAL BENEFIT CO. LTD. ((TOP PRIRORITY/OLD MATTER))	
15	ITA 102/LKW/2000	1996-97	[D] M/S. SAHARA INDIA MUTUAL BENEFIT CO. LTD. ((TOP PRIRORITY/OLD MATTER))	
16	ITA 132/LKW/2000	1996-97	[D] M/S. SAHARA INDIA MUTUAL BENEFIT CO. LTD. ((TOP PRIRORITY/OLD MATTER))	
17	ITA 303/LKW/2001	1996-97	[A] SAHARA INDIA MUTUAL BENEFIT CO. ((TOP PRIRORITY/OLD MATTER))	
18	ITA 41/LKW/2002	1994-95	[D] SAHARA INDIA MUTUAL BENEFIT CO. LTD. ((TOP PRIRORITY/OLD MATTER))	
19	ITA 705/LKW/2002	1995-96	[D] M/S. SAHARA INDIA MUTUAL BENEFIT CO. LTD. ((TOP PRIRORITY/OLD MATTER))	
20	ITA 706/LKW/2002	1996-97	[D] M/S. SAHARA INDIA MUTUAL BENEFIT CO. LTD. ((TOP PRIRORITY/OLD MATTER))	
21	ITA 1306/KOL/2007	1999-2000	[D] M/S. SAHARA INDIA MUTUAL BENEFIT CO. LTD. ((TOP PRIRORITY/OLD MATTER))	
22	ITA 1831/DEL/2007	1999-2000	[A] SAHARA INDIA MUTUAL BENEFIT COY ((TOP PRIRORITY/OLD MATTER))	
23	ITA 1511/KOL/2008	2000-01	[D] M/S. SAHARA INDIA MUTUAL BENEFIT CO. LTD. ((TOP PRIRORITY/OLD MATTER))	
24	ITA 2564/DEL/2008	2000-2001	[A] SAHARA INDIA MUTUAL BENEFIT CO. ((TOP PRIRORITY/OLD MATTER))	
25	ITA 2734/DEL/2014	1991-92	[D] M/S. SAHARA INDIA COMMERCIAL CORPORATION	
26	ITA 459/DEL/2024	2018-19	[A] BHAGWAN KAUSHIK ((E FILED APPEAL))	


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27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF A BENCH FOR 16-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4236/DEL/2024	2016-17	[A] ABHISHEK KUMAR ((E/H) E-FILED)	
2	ITA 4255/DEL/2024	2017-18	[A] ASHOK ((E/H) E-FILED)	
3	ITA 6024/DEL/2019	2014-15	[A] BIRLASOFT LTD. (FORMERLY KNOWN AS BIRLASOFT INDIA LTD AND MERGED WITH . KPIT TECHNOLOGIES LTD)	
4	ITA 1379/DEL/2023	2011-12	[A] BSES RAJDHANI POWER LTD	
5	ITA 1380/DEL/2023	2017-18	[A] BSES RAJDHANI POWER LTD	
6	ITA 1381/DEL/2023	2018-19	[A] BSES RAJDHANI POWER LIMITED	
7	ITA 1473/DEL/2023	2011-12	[D] BSES RAJDHANI POWER LTD.	
8	ITA 1843/DEL/2023	2009-10	[D] BSES RAJDHANI POWER LTD.	
9	ITA 1844/DEL/2023	2017-18	[D] BSES RAJDHANI POWER LTD	
10	ITA 1845/DEL/2023	2018-19	[D] BSES RAJDHANI POWER LTD.	
11	ITA 1702/DEL/2023	2008-09	[D] BRINDAVAN ENTERPRISES P.LTD	
12	CO 125/DEL/2023	2008-09	[A] BRINDAVAN ENTERPRISES P.LTD	
13	ITA 505/DEL/2024	AY 2017-18	[A] BABOO RAM HARI CHAND ((E FILED APPEAL))	
14	ITA 506/DEL/2024	AY 2018-19	[A] BABOO RAM HARI CHAND ((E FILED APPEAL))	
15	ITA 507/DEL/2024	AY 2019-20	[A] BABOO RAM HARI CHAND ((E FILED APPEAL))	
16	ITA 508/DEL/2024	AY 2020-21	[A] BABOO RAM HARI CHAND ((E FILED APPEAL))	
17	ITA 563/DEL/2024	2017-18	[A] BALSONS JEWELLERS ((E FILED APPEAL))	
18	ITA 1021/DEL/2024	2017-18	[A] ANKIT GARG ((E FILED APPEAL))	
19	ITA 3122/DEL/2024	-	[A] ARYA SAMAJ TEMPLE SOCIETY SECTOR 11 DWARKA	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 06-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3230/DEL/2016	2007-08	[D] M/S. AAMBY VALLEY LTD.	
2	ITA 3231/DEL/2016	2008-09	[D] M/S. AAMBY VALLEY LTD.	
3	ITA 3232/DEL/2016	2009-10	[D] M/S. AAMBY VALLEY LTD.	
4	ITA 3233/DEL/2016	2010-11	[D] M/S. AAMBY VALLEY LTD.	
5	CO 271/DEL/2016	2007-08	[A] M/S. AAMBY VALLEY LTD.	
6	CO 272/DEL/2016	2008-09	[A] M/S. AAMBY VALLEY LTD.	
7	CO 273/DEL/2016	2009-10	[A] M/S. AAMBY VALLEY LTD.	
8	CO 274/DEL/2016	2010-11	[A] M/S. AAMBY VALLEY LTD.	
9	ITA 4522/DEL/2016	2012-13	[D] M/S. CHARAN RENEWABLE ENERGY PVT. LTD.	
10	ITA 327/DEL/2019	2013-14	[A] DYNAMIC TRANSMISSION LTD.	
11	ITA 328/DEL/2019	2014-15	[A] DYNAMIC TRANSMISSION LTD.	
12	ITA 4139/DEL/2019	2014-15	[A] CHRYSILLA BUILDERS & DEVELOPERS PRIVATE LIMITED	
13	ITA 8127/DEL/2019	2013-14	[D] GENUS PAPER & BOARDS LTD	
14	ITA 8128/DEL/2019	2014-15	[D] GENUS PAPER & BOARDS LTD	
15	ITA 45/DEL/2021	2013-14	[A] GENUS PAPER & BOARDS LTD	
16	ITA 3076/DEL/2023	2013-14	[A] GD GOENKA TOURISM CORP LTD (E FILING)	
17	ITA 3077/DEL/2023	2015-16	[A] GD GOENKA TOURISM CORP LTD (E FILING)	
18	ITA 3078/DEL/2023	A.Y. 2015-16	[A] G.D. GOENKA UNIVERSITY (EARLIER KNOWN AS GENUINE PROMOTERS PVT. LTD.) (E FILING)	
19	ITA 1237/DEL/2023	2017	[D] DEMBLA TIMBER COMPANY PVT LTD (E FILING)	
20	ITA 106/DEL/2024	2014-15	[D] SHRI CHATRAPATI SHIVAJI MAHARAJ MEMORIAL NATIONAL COMMITTEE (E FILING)	
21	ITA 107/DEL/2024	2018-19	[D] SHRI CHATRAPATI SHIVAJI MAHARAJ MEMORIAL NATIONAL COMMITTEE (E FILING)	
22	ITA 108/DEL/2024	2020-21	[D] SHRI CHATRAPATI SHIVAJI MAHARAJ MEMORIAL NATIONAL COMMITTEE (E FILING)	
23	ITA 373/DEL/2024	2012-13	[A] FARIDABAD EDUCATIONAL SOCIETY (E FILING)	
24	ITA 374/DEL/2024	2017-18	[A] FARIDABAD EDUCATIONAL SOCIETY (E FILING)	
25	ITA 382/DEL/2024	2022-23	[A] EARTHINGS TRUST	
26	ITA 46/DEL/2024	2022-23	[A] COMMUNICATIONS TEST DESIGN INDIA PRIVATE LIMITED (E FILING)	
27	ITA 552/DEL/2024	2013-2014	[A] GENESIS ASSOCIATES P LTD	
28	ITA 1084/DEL/2024	2013-14	[D] GENESIS ASSOCIATES PVT. LTD. (E FILING)	


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27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 07-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2758/DEL/2015	2007-08	[A] M/S. JINDAL SAW LTD.	
2	ITA 2759/DEL/2015	2008-09	[A] M/S. JINDAL SAW LTD.	
3	ITA 3016/DEL/2015	2007-08	[D] M/S. JINDAL SAW LTD.	
4	ITA 3017/DEL/2015	2008-09	[D] M/S. JINDAL SAW LTD.	
5	ITA 826/DEL/2016	2011-12	[A] JINDAL SAW LTD.	
6	ITA 1000/DEL/2016	2011-12	[D] M/S. JINDAL SAW LTD.	
7	ITA 318/DEL/2017	2013-14	[A] M/S FLAIR EXPORTS PVT. LTD.	
8	ITA 731/DEL/2017	2013-14	[A] SH. CHANDRA KANT SHARMA	
9	ITA 3719/DEL/2017	2013-14	[A] SH. CHANDRA KANT SHARMA	
10	ITA 4910/DEL/2017	2013-14	[A] CHANDRA KANT SHARMA	
11	ITA 1303/DEL/2020	-	[A] GYAN DEVI MEMORIAL CULTURAL & EDUCATIONAL SOCIETY	
12	ITA 2009/DEL/2022	2018-19	[A] HMD MOBILE INDIA P.LTD	
13	ITA 2834/DEL/2023	2014-15	[D] GANPATI BUILATECH PVT. LTD. (E FILING)	
14	ITA 2954/DEL/2023	2018-19	[D] FOURSTAR HOSPITALITIES LLP (E FILING)	
15	ITA 2955/DEL/2023	2019-20	[D] FOURSTAR HOSPITALITIES LLP (E FILING)	
16	ITA 54/DEL/2024	2016-17	[A] CAPITAL POWER SYSTEMS LIMITED	
17	ITA 55/DEL/2024	2017-18	[A] CAPITAL POWER SYSTEMS LIMITED	
18	ITA 330/DEL/2024	2017-18	[D] CAPITAL POWER SYSTEMS LIMITED (E FILING)	
19	ITA 351/DEL/2024	2018-19	[A] CAPITAL POWER SYSTEMS LIMITED	
20	ITA 352/DEL/2024	2019-20	[A] CAPITAL POWER SYSTEMS LIMITED	
21	ITA 353/DEL/2024	2015-16	[D] HSG PROPMART PRIVATE LIMITED (E FILING)	
22	ITA 357/DEL/2024	2019-20	[D] CAPITAL POWER SYSTEMS LIMITED (E FILING)	
23	ITA 364/DEL/2024	2018-19	[D] CAPITAL POWER SYSTEMS LIMITED (E FILING)	
24	ITA 2393/DEL/2024	2017-18	[A] DCM SHRIRAM LIMITED (E FILING FOB)	
25	ITA 777/DEL/2023	2017-18	[A] DINESH T.V. ELECTRONICS	
26	ITA 778/DEL/2023	2018-19	[A] DINESH T.V.ELECTRONICS	

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27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 08-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4214/DEL/2019	2014-15	[A] SKN PROMART PVT. LTD	
2	ITA 5637/DEL/2018	2014-15	[D] DECOR INVESTMENT & FINANCE LTD.	
3	ITA 3398/DEL/2018	2010-11	[A] SUNITA CHAUDHARY	
4	ITA 3400/DEL/2018	2012-13	[A] SUNITA CHAUDHARY	
5	ITA 3401/DEL/2018	2014-15	[A] SUNITA CHAUDHARY	
6	ITA 6378/DEL/2018	2009-10	[D] DHEERAJ CHAUDHARY (R/M)	
7	ITA 6382/DEL/2018	2013-14	[D] DHEERAJ CHAUDHARY (R/M)	
8	ITA 2577/DEL/2019	2012-13	[A] AAKIL KHAN	
9	ITA 2578/DEL/2019	2014-15	[A] CHANDA RAM	
10	ITA 2579/DEL/2019	2014-15	[A] PRADEEP TYAGI	
11	ITA 2580/DEL/2019	2014-15	[A] POOJA DEVI	
12	ITA 2581/DEL/2019	2014-15	[A] JAI PRAKASH TYAGI	
13	ITA 2582/DEL/2019	2014-15	[A] MUNIJHAR	
14	ITA 2584/DEL/2019	2011-12	[A] DINESH KUMAR TYAGI	
15	ITA 2585/DEL/2019	2012-13	[A] DINESH KUMAR TYAGI	
16	ITA 2586/DEL/2019	2013-14	[A] DINESH KUMAR TYAGI	
17	ITA 2587/DEL/2019	2014-15	[A] DINESH KUMAR TYAGI	
18	ITA 2588/DEL/2019	2008-09	[A] DINESH TYAGI L/H OF LATE SH. VED PRAKASH TYAGI	
19	ITA 2589/DEL/2019	2009-10	[A] DINESH TYAGI L/H OF LATE SH. VED PRAKASH TYAGI	
20	ITA 2590/DEL/2019	2010-11	[A] DINESH TYAGI L/H OF LATE SH. VED PRAKASH TYAGI	
21	ITA 2591/DEL/2019	2012-13	[A] DINESH TYAGI L/H OF LATE SH. VED PRAKASH TYAGI	
22	ITA 2592/DEL/2019	2013-14	[A] DINESH TYAGI L/H OF LATE SH. VED PRAKASH TYAGI	
23	ITA 2593/DEL/2019	2014-15	[A] DINESH TYAGI L/H OF LATE SH. VED PRAKASH TYAGI	
24	ITA 2594/DEL/2019	2014-15	[A] SAURABH TYAGI L/H OF LATE SH. GAURAV TYAGI	
25	ITA 4009/DEL/2019	2012-13	[D] PRADEEP TYAGI	
26	ITA 2595/DEL/2019	2014-15	[A] SAURABH TYAGI	
27	ITA 3050/DEL/2019	2014-15	[A] ULTERIOR HOLDINGS PVT. LTD.	

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27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 09-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1939/DEL/2020	2011-12	[A] EASTERN AND WESTERN DRESSES TRADING PRIVATE LIMITED (E/H)	
2	ITA 8274/DEL/2018	2015-16	[D] C&S ELECTRIC LTD.	
3	ITA 7981/DEL/2018	2015-16	[A] C & S ELECTRIC LTD.	
4	ITA 2623/DEL/2018	2014-15	[A] C & S ELECTRIC LTD.	
5	ITA 2622/DEL/2018	2013-14	[A] C & S ELECTRIC LTD.	
6	ITA 2533/DEL/2018	2014-15	[D] C & S ELECTRIC LTD.	
7	ITA 2532/DEL/2018	2013-14	[D] C & S ELECTRIC LTD.	
8	ITA 2122/DEL/2022	2016-17	[D] EASY TRIP PLANNER P.LTD	
9	ITA 1455/DEL/2020	2012-13	[A] GOVERNMENT INDUSTRIAL & AGRICULTURAL EXHIBITION	
10	ITA 2121/DEL/2022	2015-16	[D] EASY TRIP PLANNER P.LTD	
11	ITA 1624/DEL/2022	2017-18	[D] EASY TRIP PLANNER PVT. LTD.	
12	ITA 1623/DEL/2022	2014-15	[D] EASY TRIP PLANNER PVT.LTD.	
13	ITA 1622/DEL/2022	2013-14	[D] EASY TRIP PLANNER PVT. LTD.	
14	ITA 1621/DEL/2022	2012-13	[D] EASY TRIP PLANNER PVT. LTD.	
15	CO 117/DEL/2022	2012-13	[A] EASY TRIP PLANNER PVT. LTD.	
16	CO 118/DEL/2022	2013-14	[A] EASY TRIP PLANNER PVT. LTD.	
17	CO 119/DEL/2022	2014-15	[A] EASY TRIP PLANNER PVT.LTD.	
18	CO 120/DEL/2022	2017-18	[A] EASY TRIP PLANNER PVT. LTD.	
19	ITA 65/DEL/2022	2014-15	[D] GRIHAPRAVESH BUILDTECK PVT. LTD.	
20	ITA 2214/DEL/2023	2015-16	[A] DEWAN CHAND	
21	ITA 2406/DEL/2023	2023-24	[A] HUMAN WELFARE FOUNDATION (E FILING)	
22	ITA 2407/DEL/2023	2021-22	[A] HUMAN WELFARE FOUNDATION (E FILING)	
23	ITA 3050/DEL/2023	2022-23	[A] DHARMARTH EDUCATION CENTER (E FILING)	
24	ITA 305/DEL/2023	2019-20	[A] HIM URJA PRIVATE LIMITED	
25	ITA 3081/DEL/2023	2020-21	[A] HINDUSTAN POWERPROJECTS PRIVATE LIMITED (E FILING)	
26	ITA 2514/DEL/2024	2014-15	[A] HULASH CHAND (E FILING)	
27	ITA 1325/DEL/2024	2017-18	[A] CHEENA YADAV (E FILING)	
28	ITA 1326/DEL/2024	2017-18	[A] CHEENA YADAV (E FILING)	


Assistant Registrar
27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 13-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2563/DEL/2017	2014-15	[A] M/S. DWARKA PORTFOLIO PVT. LTD.	
2	ITA 1201/DEL/2018	2012-13	[A] SAI CHANDRA CONSTRUCTION CO.	
3	ITA 1202/DEL/2018	2014-15	[A] SAI CHANDRA CONSTRUCTION CO.	
4	ITA 7475/DEL/2018	2012-13	[D] CHANNEL NINE ENTERTAINMENT LTD	
5	ITA 3068/DEL/2019	2014-15	[A] SURYA KIRAN EXIM	
6	ITA 4993/DEL/2019	2015-16	[D] ECOSPHERE AGROFARMS P.LTD	
7	ITA 5044/DEL/2019	2012-13	[D] TECHCOM TECHNOLOGIES PVT. LTD	
8	ITA 5066/DEL/2019	2012-13	[A] TEAM INDIA ADVISORY LTD.	
9	ITA 5961/DEL/2019	2011-12	[A] DELHI POWER COMPANY LTD	
10	ITA 10/DEL/2020	2011-12	[D] DEE FACES HERBAL PVT LTD	
11	ITA 536/DEL/2020	2013-14	[D] FLEXPACK TECHNOLOGIES PVT LTD	
12	ITA 32/DEL/2023	2015-16	[A] GURJEET SINGH CHADHA	
13	ITA 826/DEL/2023	2017-18	[A] DHANUKA LABORATORIES LIMITED	
14	ITA 926/DEL/2023	2013-14	[A] CASE NEW HOLLAND AND CONSTRUCTION EQUIPMENT PVT. LTD.	
15	ITA 312/DEL/2023	2018-19	[A] DEEPAK BATRA (E FILING)	
16	ITA 2619/DEL/2023	A.Y. 2016-17	[A] HERIKA NARANG (E FILING)	
17	ITA 2701/DEL/2023	2020-21	[D] G R GOENKA EDUCATION SOCIETY (E FILING)	
18	ITA 2773/DEL/2023	2017-18	[A] DD TARGET PMT PVT. LTD. (E FILING)	
19	ITA 2774/DEL/2023	2018-19	[A] DD TARGET PMT P LTD. (E FILING)	
20	ITA 2775/DEL/2023	2019-20	[A] DD TARGET PMT PVT. LTD. (E FILING)	
21	ITA 2776/DEL/2023	2020-21	[A] DD TARGET PMT P. LTD. (E FILING)	
22	ITA 3135/DEL/2023	2021-22	[A] DEVESH SINGH	
23	ITA 965/DEL/2024	2015-16	[A] GOPAL GARG	

Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 14-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4737/DEL/2018	2015-16	[A] OM PRAKASH TANTIA (E/H)	
2	ITA 5944/DEL/2018	2015-16	[A] MANOJ TANTIA (E/H)	
3	ITA 5953/DEL/2018	2015-16	[A] RENU JAIN (E/H)	
4	ITA 5956/DEL/2018	2015-16	[A] RUCHI TANTIA (E/H)	
5	ITA 5958/DEL/2018	2015-16	[A] NISHA JAIN (E/H)	
6	ITA 2369/DEL/2016	1999-00	[A] M/S YUM RESTAURANTS (INDIA) PVT. LTD.	
7	ITA 2467/DEL/2016	1999-2000	[D] M/S YUM RESTAURENTS (INDIA) PVT. LTD.	
8	ITA 2205/DEL/2019	2014-15	[A] SURYA VANIJYA P.LTD	
9	ITA 3302/DEL/2019	2014-15	[D] SURYA VANIJYA P.LTD	
10	ITA 6616/DEL/2019	2015-16	[D] DAAWAT FOODS LTD.	
11	ITA 7336/DEL/2019	2015-16	[D] ELLORA INRATECH PVT. LTD.	
12	ITA 3442/DEL/2019	2014-15	[A] HEM CHAND	
13	ITA 1072/DEL/2023	2011-12	[A] HARI RAM YADAV	
14	ITA 13520/DEL/2023	2012-13	[A] CHOUDHARY EARTHMOVERS (P) LTD (E FILING)	
15	ITA 1755/DEL/2023	2017-18	[D] HARYANA CONSTRUCTIONS PVT LTD (E FILING)	
16	CO 43/DEL/2024	2017-18	[A] HARYANA CONSTRUCTIONS PVT LTD	
17	ITA 1336/DEL/2024	2020-21	[D] HKT CORPORATION PVT LTD (E FILING)	
18	ITA 1354/DEL/2024	2015-16	[A] DEEPAK VOHRA (E FILING)	
19	ITA 1145/DEL/2024	2015-16	[A] DALMIA (BROS) PVT LTD (E FILING)	
20	ITA 1191/DEL/2024	2017-18	[A] DRJ CHEMICALS LIMITED (E. FILE)	
21	ITA 4150/DEL/2024	2013-2014	[A] GLOBAL EMERGING MARKETS INDIA LIMITED	
22	ITA 4155/DEL/2024	2017-18	[D] CONTINENTAL CONSTRUCTION LIMITED	
23	ITA 4158/DEL/2024	2009-10	[A] ERA INFRA ENGINEERING LIMITED	
24	ITA 4159/DEL/2024	2010-11	[A] ERA INFRA ENGINEERING LIMITED	
25	ITA 4155/DEL/2024	2019-20	[A] DALER SINGH	

Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 15-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2732/DEL/2024	2018-19	[A] CLIX CAPITAL SERVICES PRIVATE LIMITED (E FILING)	
2	ITA 529/DEL/2023	2011-12	[A] DESIGNARCH INFRASTRUCTURE (P) LTD.	
3	ITA 2054/DEL/2023	2011-12	[A] GANPAT RAM SINGHAL	
4	ITA 3390/DEL/2023	A.Y. 2018-19	[A] DEEPAK NARANG (E FILING)	
5	ITA 3391/DEL/2023	A.Y. 2019-20	[A] DEEPAK NARANG (E FILING)	
6	ITA 3392/DEL/2023	A.Y. 2020-21	[A] DEEPAK NARANG (E FILING)	
7	ITA 3947/DEL/2023	2020-21	[D] DEEPAK NARANG (E FILING)	
8	ITA 4082/DEL/2024	2019-20	[A] HARI SINGH	
9	ITA 218/DEL/2024	2013-14	[A] CORPORATE INTERNATIONAL FINANCIAL SERVICES LTD (E FILING)	
10	ITA 220/DEL/2024	2014-15	[A] CORPORATE INTERNATIONAL FINANCIAL SERVICES LTD (E FILING)	
11	ITA 221/DEL/2024	2015-16	[A] CORPORATE INTERNATIONAL FINANCIAL SERVICES LTD (E FILING)	
12	ITA 223/DEL/2024	2016-17	[A] CORPORATE INTERNATIONAL FINANCIAL SERVICES LTD (E FILING)	
13	ITA 240/DEL/2024	2017-18	[A] CORPORATE INTERNATIONAL FINANCIAL SERVICES LTD (E FILING)	
14	ITA 243/DEL/2024	2019-20	[A] CORPORATE INTERNATIONAL FINANCIAL SERVICES LTD (E FILING)	
15	ITA 349/DEL/2024	2018-19	[A] CORPORATE INTERNATIONAL FINANCIAL SERVICES LTD (E FILING)	
16	ITA 4068/DEL/2024	2015-16	[A] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	
17	ITA 4083/DEL/2024	2010-11	[A] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	
18	ITA 4084/DEL/2024	2010-11	[A] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	
19	ITA 4085/DEL/2024	2011-12	[A] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	
20	ITA 4086/DEL/2024	2011-12	[A] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	
21	ITA 4087/DEL/2024	2012-13	[A] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	
22	ITA 4088/DEL/2024	2012-13	[A] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	
23	ITA 4039/DEL/2024	2014-15	[A] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	

Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 16-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3157/CHNY/2017	2013-14	[D] DALMIA CEMENT BHARAT LTD.	
2	ITA 3158/CHNY/2017	2014-15	[D] DALMIA CEMENT BHARAT LTD.	
3	ITA 5416/DEL/2017	2013-14	[A] DALMIA CEMENT (BHARAT) LTD.	
4	ITA 5417/DEL/2017	2014-15	[A] DALMIA CEMENT (BHARAT) LTD.	
5	CO 63/CHNY/2018	2013-14	[A] DALMIA CEMENT BHARAT LTD.	
6	CO 64/CHNY/2018	2014-15	[A] DALMIA CEMENT BHARAT LTD.	
7	ITA 556/DEL/2022	2013-14	[A] DEEPAK GULATI	
8	ITA 557/DEL/2022	2014-15	[A] DEEPAK GULATI	
9	ITA 3154/DEL/2023	2012-13	[A] GAJENDER KUMAR (E FILING)	
10	ITA 3155/DEL/2023	2013-14	[A] GAJENDER KUMAR (E FILING)	
11	ITA 74/DEL/2024	2014-15	[A] DINESH JINDAL	
12	ITA 134/DEL/2024	2017-18	[A] HERMAN PROPERTIES (P) LTD.	
13	ITA 1003/DEL/2024	2017-18	[A] GAYATRI ANAND EDUCATION SOCIETY (E FILING)	
14	ITA 1014/DEL/2024	-	[A] DEVIDAYAL EDUCATIONAL TRUST	
15	ITA 1028/DEL/2024	2017-18	[A] DEVINDER KUMAR	
16	ITA 1053/DEL/2024	2020-21	[A] EVEREST HUMAN RESOURCE CONSULTANTS (E FILING)	
17	ITA 1062/DEL/2024	2021-22	[A] EVEREST HUMAN RESOURCE CONSULTANTS (E FILING)	
18	ITA 1066/DEL/2024	2014-15	[A] GOLDEN CHARIOT RECREATIONS PRIVATE LIMITED (E FILING)	
19	ITA 1126/DEL/2024	2017-18	[A] DAHIYA BREEDING FARM (E FILING)	
20	ITA 4091/DEL/2024	2009-10	[D] CONSULTING ENGINEERING SERVICES (INDIA) PRIVATE LIMITED	
21	ITA 4101/DEL/2024	2017-18	[A] GOLDEN JOB FINDER PRIVATE LIMITED	
22	ITA 4112/DEL/2024	2017-18	[A] CHANDER BHAN	
23	ITA 4101/DEL/2024	2017-18	[A] DEEPAK VERMA	
24	ITA 4124/DEL/2024	2020-21	[D] GOLDEN TEXO FABS PRIVATE LIMITED	


Assistant Registrar
27-Dec-2024
30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 06-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3305/DEL/2018	2013-14	[A] HINDUSTAN COMMART P.LTD	
2	ITA 1295/DEL/2019	2010-11	[A] GREENLAND FINANCE AND LEASING P. LTD.	
3	ITA 1294/DEL/2019	2009-10	[A] GREENLAND FINANCE AND LEASING P. LTD.	
4	ITA 1132/DEL/2021	2012-13	[A] J.P.S. REINFORCED PIPES PVT LTD.	
5	ITA 1328/DEL/2021	2012-13	[D] JPS REINFORCED PIPES PRIVATE LIMITED	
6	ITA 1329/DEL/2021	2013-14	[D] JPS REINFORCED PIPES PRIVATE LIMITED	
7	ITA 1330/DEL/2021	2014-15	[D] JPS REINFORCED PIPES PRIVATE LIMITED	
8	ITA 1011/DEL/2023	2014-15	[D] KUSHAL SINGH	
9	ITA 1786/DEL/2024	2020-21	[A] MS. JINDAL POLY FILMS LTD. ((E-FILE))	
10	ITA 1796/DEL/2024	2018-19	[A] INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED ((E-FILE))	
11	ITA 1797/DEL/2024	2020-21	[A] INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED ((E-FILE))	
12	ITA 1878/DEL/2024	2021-22	[A] INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED	
13	ITA 1956/DEL/2024	NA	[A] IDEAL RELIEF TRUST ((E-FILE))	
14	ITA 2337/DEL/2024	2015-16	[D] IRIS PIONEER INFRAPROJECT PRIVATE LIMITED ((E-FILE))	
15	ITA 168/DEL/2024	2011-12	[A] J M CHEMICAL CO. ((E-FILE))	
16	ITA 169/DEL/2024	2012-13	[A] J M CHEMICAL CO. ((E-FILE))	
17	ITA 170/DEL/2024	2013-14	[A] J M CHEMICAL CO ((E-FILE))	
18	ITA 1787/DEL/2024	2014-15	[A] J M CHEMICAL CO. ((E-FILE))	


 Assistant Registrar
 27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 07-JANUARY-2025 (TUESDAY)

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3225/DEL/2017	2011-12	[A] M/S. GARDEN VIEW FOODS PVT. LTD.	
2	ITA 3226/DEL/2017	2012-13	[A] M/S. GARDEN VIEW FOODS PVT. LTD.	
3	CO 114/DEL/2018	2011-12	[A] GEEMED PROMOTERS P.LTD	
4	ITA 2242/DEL/2018	2011-12	[D] GEEMED PROMOTERS P.LTD	
5	ITA 7410/DEL/2019	2013-14	[A] INTERNATIONAL TRACTORS LTD.	
6	ITA 7411/DEL/2019	2014-15	[A] INTERNATIONAL TRACTORS LTD.	
7	ITA 7412/DEL/2019	2015-16	[A] INTERNATIONAL TRACTORS LTD.	
8	ITA 7413/DEL/2019	2016-17	[A] INTERNATIONAL TRACTORS LTD.	
9	ITA 1313/DEL/2020	2016-17	[A] FUSION CONBUILD PVT. LTD.	
10	ITA 1875/DEL/2020	1996-97	[A] KUBER FLORITECH LTD	
11	ITA 1876/DEL/2020	1997-98	[A] KUBER FLORITECH LTD	
12	ITA 1877/DEL/2020	1997-98	[A] KUBER FINANCE (I) LTD	
13	ITA 3619/DEL/2023	2017-18	[A] JKG CONSTRUCTION PRIVATE LIMITED ((E-FILE))	
14	ITA 2279/DEL/2024	2013-14	[A] JASPAL SINGH ((E-FILE))	
15	ITA 421/DEL/2024	2018-19	[A] INTERNATIONAL TRACTORS LIMITED ((E-FILE))	
16	ITA 442/DEL/2024	2018-19	[D] INTERNATIONAL TRACTORS LTD. ((E-FILE))	
17	ITA 549/DEL/2024	2020-21	[D] INTERNATIONAL TRACTORS LTD. ((E-FILE))	
18	ITA 1400/DEL/2024	2017-2018	[A] JAVI HOME PRIVATE LIMITED ((E-FILE))	
19	ITA 1754/DEL/2024	2010-11	[A] INDUS AIRWAYS PRIVATE LIMITED	
20	ITA 1755/DEL/2024	2012-13	[A] INDUS AIRWAYS PRIVATE LIMITED	
21	ITA 1436/DEL/2024	2017-18	[A] KAILASH CHAND VERMA ((E-FILE))	


Assistant Registrar
27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 08-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3406/DEL/2013	2009-10	[A] MRS. RATNA CHADHA	
2	ITA 1770/DEL/2023	2013-14	[A] KAPIL DEV NIKHANJ	
3	ITA 1934/DEL/2024	2020-21	[A] KAMLESH KUMAR SINGH ENGINEERS PRIVATE LIMITED ((E-FILE))	
4	ITA 1935/DEL/2024	2014-15	[A] KUBER PLANTERS LIMITED ((E-FILE))	
5	ITA 1936/DEL/2024	2015-16	[A] KUBER PLANTERS LIMITED ((E-FILE))	
6	ITA 1937/DEL/2024	2016-17	[A] KUBER PLANTERS LIMITED ((E-FILE))	
7	ITA 1938/DEL/2024	2017-18	[A] KUBER PLANTERS LIMITED ((E-FILE))	
8	ITA 1939/DEL/2024	2018-19	[A] KUBER PLANTERS LIMITED ((E-FILE))	
9	ITA 2020/DEL/2024	2018-19	[D] JADE E-SERVICES PRIVATE LIMITED ((E-FILE))	
10	ITA 2046/DEL/2024	2015-16	[A] INTERNATIONAL GREEN SCAPES LTD.	
11	ITA 2047/DEL/2024	2015-16	[A] INTERNATIONAL GREEN SCAPES LTD.	
12	ITA 2074/DEL/2024	2012-13	[A] DAMY ROYAL INDUSTRIES PRIVATE LIMITED ((E-FILE))	
13	ITA 2092/DEL/2024	2018-19	[A] JAGPAL ((E-FILE))	


 Assistant Registrar
 27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 09-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 689/DEL/2023	2012-13	[A] KRISHAN KUMAR	
2	ITA 690/DEL/2023	2012-13	[A] KRISHNA KUMAR	
3	ITA 2347/DEL/2023	2017-18	[A] KRRISH SHALIMAR PROJECTS PVT. LTD. ((E-FILE))	
4	ITA 2500/DEL/2023	2017-18	[D] KRISH SHALIMAR PROJECT PVT LTD ((E-FILE))	
5	ITA 2039/DEL/2024	2017-18	[D] JURASSIC REFINERS AND JEWELS PVT LTD ((E-FILE))	
6	ITA 2041/DEL/2024	2011-2012	[A] JAN MOHAMMAD ((E-FILE))	
7	ITA 4046/DEL/2024	2014-15	[D] INDRAJ	
8	ITA 4047/DEL/2024	2015-16	[D] INDRAJ	
9	ITA 4048/DEL/2024	2016-17	[D] INDRAJ	
10	ITA 4049/DEL/2024	2012-13	[A] JIT PAL SINGH	
11	ITA 4066/DEL/2024	2017-18	[A] KULBHUSHAN SAHTANI	
12	ITA 4020/DEL/2024	2018-19	[A] INDUS VALLEY PROMOTERS LTD ((E-FILE))	
13	ITA 4844/DEL/2024	2014-15	[A] ISHWAR CHAND AGGARWAL	
14	ITA 4891/DEL/2024	2012-13	[A] KAMAL SINGH	
15	ITA 4764/DEL/2024	2013-14	[A] JOYDEEP SINGH ((E-FILE))	
16	ITA 4765/DEL/2024	2018-19	[A] JOYDEEP SINGH	
17	ITA 4766/DEL/2024	2014-15	[A] JOYDEEP SINGH	
18	ITA 4767/DEL/2024	2015-16	[A] JOYDEEP SINGH	
19	ITA 4768/DEL/2024	2017-18	[A] JOYDEEP SINGH	
20	ITA 4771/DEL/2024	2016-17	[A] JOYDEEP SINGH	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 13-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1831/DEL/2018	2012-13	[A] GRADE ONE EVENTS PVT. LTD.	
2	ITA 8284/DEL/2018	2010-11	[D] JAI SINGH	
3	ITA 2582/DEL/2023	2014-15	[A] KRISHAN KUMAR	
4	ITA 4076/DEL/2024	2017-18	[A] KRISHAN KUMAR BANSAL	
5	ITA 4093/DEL/2024	2013-14	[A] JSM OILFIELDS SERVICES PVT. LTD	
6	ITA 4113/DEL/2024	2018-19	[A] INDIAN POTASH LIMITED	
7	ITA 4117/DEL/2024	2017-18	[D] JEEN FOUNDATION	
8	ITA 4118/DEL/2024	2018-19	[D] JEEN FOUNDATION	
9	ITA 2888/DEL/2024	2016-2017	[A] JUBILANT FOODWORKS LIMITED	
10	ITA 3182/DEL/2024	2016-17	[A] JUBILANT FOODWORKS LIMITED	
11	ITA 2910/DEL/2024	2010-11	[D] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED	
12	ITA 2911/DEL/2024	2011-12	[D] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED	
13	ITA 2912/DEL/2024	2012-13	[D] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED	
14	ITA 2913/DEL/2024	2013-14	[D] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED	
15	ITA 2914/DEL/2024	2015-16	[D] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED	
16	ITA 2915/DEL/2024	2016-17	[D] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED	
17	ITA 2916/DEL/2024	2017-18	[D] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED	
18	ITA 2917/DEL/2024	2018-19	[D] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED	
19	ITA 2566/DEL/2024	2010-11	[A] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED ((E-FILE))	
20	ITA 2567/DEL/2024	2011-12	[A] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED ((E-FILE))	
21	ITA 2568/DEL/2024	2012-13	[A] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED ((E-FILE))	
22	ITA 2569/DEL/2024	2013-14	[A] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED ((E-FILE))	
23	ITA 2570/DEL/2024	2015-16	[A] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED ((E-FILE))	
24	ITA 2571/DEL/2024	2016-17	[A] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED ((E-FILE))	
25	ITA 2572/DEL/2024	2017-18	[A] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED ((E-FILE))	
26	ITA 2573/DEL/2024	2018-19	[A] INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED ((E-FILE))	

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Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 14-JANUARY-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 119/DEL/2015	2006-07	[A] VIRAMGAM MAHESANA PROJECTS LTD.	
2	ITA 493/DEL/2016	2006-07	[A] M/S WOODSTOCK LAMINATES LTD ((R/M))	
3	ITA 7377/DEL/2018	2013-14	[A] JANAK CRANE PVT. LTD.	
4	ITA 7378/DEL/2018	2014-15	[A] JANAK CRANE PVT. LTD.	
5	ITA 7977/DEL/2018	2013-14	[D] JANAK CRANE P.LTD	
6	ITA 7978/DEL/2018	2014-15	[D] JANAK CRANE P.LTD	
7	ITA 1134/DEL/2021	2010-11	[A] GULSHAN KUMAR KHETERPAL	
8	ITA 4172/DEL/2024	2013-2014	[A] KULDEEP KUMAR	
9	ITA 4202/DEL/2024	2017-18	[D] KAMLESH	
10	ITA 4204/DEL/2024	2014-15	[A] INTERNATIONAL COMMISSION ON IRRIGATION AND DRAINAGE EMPLOYEES PROVIDENT FUND (ICID PF TRUST)	
11	ITA 4205/DEL/2024	2017-18	[A] KANCHAN CHOPRA	
12	ITA 4209/DEL/2024	2017-18	[D] JALCO FINANCIAL SERVICES PRIVATE LIMITED	
13	ITA 3108/DEL/2024	2013-14	[D] INDIABULLS REAL ESTATE LIMITED	
14	ITA 3132/DEL/2024	2014-15	[D] ISRANI BUILDWELL PRIVATE LIMITED	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 15-JANUARY-2025 (WEDNESDAY)

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 83/DEL/2018	2011-12	[D] JAGATJIT INDUSTRIES LIMITED	
2	ITA 84/DEL/2018	2012-13	[D] JAGATJIT INDUSTRIES LIMITED	
3	ITA 85/DEL/2018	2013-14	[D] JAGATJIT INDUSTRIES LIMITED	
4	CO 97/DEL/2018	2011-12	[A] JAGATJIT INDUSTRIES LIMITED	
5	CO 98/DEL/2018	2012-13	[A] JAGATJIT INDUSTRIES LIMITED	
6	ITA 1054/DEL/2019	2010-11	[A] GDG EDUCATIONAL TRUST	
7	ITA 1055/DEL/2019	2011-12	[A] GDG EDUCATIONAL TRUST	
8	ITA 1056/DEL/2019	2012-13	[A] GDG EDUCATIONAL TRUST	
9	ITA 1057/DEL/2019	2013-14	[A] GDG EDUCATIONAL TRUST	
10	ITA 331/DEL/2021	2017-18	[D] M/S. IHDP GLOBAL PVT. LTD.	
11	ITA 2940/DEL/2024	2017-18	[A] JAARVIS ACCELERATOR PVT. LTD.	
12	ITA 2941/DEL/2024	2016-17	[A] JAARVIS ACCELERATOR PVT. LTD.	
13	ITA 2966/DEL/2024	2011-12	[A] INTERNATIONAL INSTITUTE OF TELECOM TECHNOLOGY	
14	ITA 2991/DEL/2024	2015-16	[A] KAVITA JALAN	
15	ITA 3200/DEL/2024	2017-18	[A] JETSAVE INDIA TOURS PRIVATE LIMITED	
16	ITA 3214/DEL/2024	2011-12	[A] KRISHAN KUMAR MAKRANIA PRO. M/S. MAKRANIA OIL MILL	
17	ITA 3220/DEL/2024	2013-14	[A] JNJ ELECTRONICS LIMITED	
18	ITA 3221/DEL/2024	2013-14	[A] JAY IRON AND STEELS LIMITED	
19	ITA 3222/DEL/2024	2013-14	[A] JPM GAS LIMITED	
20	ITA 3223/DEL/2024	2013-14	[A] JAY ACE TECHNOLOGIES LTD	
21	ITA 3224/DEL/2024	2013-14	[A] JJF CASTING LIMITED	
22	ITA 4242/DEL/2024	2017-18	[A] JASBIR SINGH ((E/H))	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 16-JANUARY-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1721/DEL/2012	2002-03	[A] HOPEWIN ADMARK & CONSULTANCY SERVICES PVT. LTD.	
2	ITA 8223/DEL/2019	2013-14	[A] INTERNATIONAL LAND DEVELOPERS PVT LTD	
3	ITA 564/DEL/2019	2002-03	[A] HOPEWIN ADMARK & CONSULTANCY SERVICES PVT. LTD.	
4	ITA 2622/DEL/2019	2014-15	[D] GHP BUILDCON PVT LTD	
5	CO 59/DEL/2020	2014-15	[A] JAI BHARAT GUM & CHEMICALS LTD.	
6	ITA 534/DEL/2020	2015-16	[D] INNOVATIONS INDIA ADVERTISING AND EVENT PVT. LTD.	
7	ITA 149/DEL/2020	2011-12	[A] KOHINOOR FOODS LTD.	
8	ITA 587/DEL/2020	2011-12	[D] KOHINOOR FOODS LTD.	
9	ITA 2619/DEL/2022	2016-2017	[A] K J SONS JEWELLERS PVT. LTD.	
10	ITA 2620/DEL/2022	2017-2018	[A] K J SONS JEWELLERS PVT. LTD	
11	ITA 829/DEL/2024	2015-16	[D] JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED ((E-FILE))	
12	ITA 3239/DEL/2024	2014-15	[A] JAI BHAGWAN	
13	ITA 3247/DEL/2024	2010-11	[A] JEKPL PRIVATE LIMITED (ERSTWHILE JUBILANT ENERGY (KHARSANG) PVT LTD)	
14	ITA 3250/DEL/2024	2011-12	[A] JEKPL PVT. LTD. (ERSTWHILE JUBILANT ENERGY (KHARSANG) PVT LTD)	
15	ITA 911/DEL/2024	2010-2011 ONWARDS	[A] KALAKAR TRUST	
16	ITA 3300/DEL/2024	2017-18	[A] JAGDISH PARSHAD JAIN	
17	ITA 3389/DEL/2024	2013-14	[D] KUNDAN OVERSEAS	
18	CO 94/DEL/2023	2013-14	[A] CITILAND COMMERCIAL CREDITS LTD.	
19	ITA 346/DEL/2021	2013-14	[D] CITILAND COMMERCIAL CREDITS LTD.	
20	ITA 1567/DEL/2019	2015-16	[A] INDERPREET SINGH JHELUMI	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 06-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6378/DEL/2016	2013-14	[A] M/S ORACLE FARMS LLP	
2	ITA 2155/DEL/2019	2013-14	[A] ORACLE FARMS LLP (SUCCESSOR TO ORACLE FARMS PVT LTD.)	
3	ITA 3535/DEL/2017	2009-10	[A] M/S. MOSER BAER SOLAR LTD.	
4	ITA 3653/DEL/2018	2014-15	[D] MOSER BAER SOLAR SYSTEMS PVT. LTD.	
5	ITA 2840/DEL/2018	2013-14	[D] MAHARANA PRATAP EDUCATION CENTRE	
6	ITA 4153/DEL/2019	2010-11	[A] MARVELOUS CEMENT PRIVATE LIMITED	
7	ITA 1269/DEL/2020	2012-13	[D] NRP PACKERS PRIVATE LIMITED	
8	ITA 1270/DEL/2020	2013-14	[D] NRP PACKERS PRIVATE LIMITED	
9	ITA 956/DEL/2023	2019-20	[A] NARAYA SECURITIES LTD.	
10	ITA 3023/DEL/2023	2015-16	[A] NAND KISHOR GOYAL	
11	ITA 3722/DEL/2023	2012-13	[A] MS LEO BUILDWELL PRIVATE LIMITED	
12	ITA 235/DEL/2024	2018-19	[A] LEENA AGGARWAL	
13	ITA 437/DEL/2024	2016-17	[D] LOGIC EASTERN (INDIA) PRIVATE LIMITED	
14	ITA 696/DEL/2024	2020-21	[A] M.S. VIGILANT SECURITY PLACEMENT AND DETECTIVE SERVICES (P) LTD.	
15	ITA 1637/DEL/2024	2019-20	[A] NEELAM KUMARI	
16	ITA 1711/DEL/2024	2019-20	[A] LION SERVICES LTD.	
17	ITA 2932/DEL/2024	2017-18	[A] NANDINI DEVELOPMENT ASSOCIATION	
18	ITA 4042/DEL/2024	2014-15	[D] LT FOODS LIMITED	
19	ITA 4052/DEL/2024	2022-23	[A] MOHAMMAD AASIF	
20	ITA 4062/DEL/2024	2021-22	[A] MAHESHWARI WIRES PVT LTD	
21	ITA 4095/DEL/2024	2013-14	[A] NEETU YADAV	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 07-JANUARY-2025 (TUESDAY)**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3752/DEL/2017	2013-14	[D] M/S. MITTAL CONSTRUCTION UNIT	
2	CO 91/DEL/2023	2013-14	[A] M/S. MITTAL CONSTRUCTION UNIT	
3	ITA 8352/DEL/2019	2010-11	[A] MOHD. IMRAN	
4	ITA 1971/DEL/2020	2012-13	[D] LIVROS PUBLISHING PVT LTD	
5	ITA 2037/DEL/2021	2015-16	[D] MG HOUSING PVT LTD.	
6	ITA 1193/DEL/2022	2016-17	[D] MOHAN EXPORTS (INDIA) PVT. LTD.	
7	ITA 1823/DEL/2023	2016-17	[D] OSPREY E COMMERCE PRIVATE LIMITED	
8	ITA 1849/DEL/2023	2016-17	[A] OSPREY E COMMERCE PRIVATE LIMITED	
9	ITA 200/DEL/2023	2019-20	[D] LOTUS HERBALS P.LTD	
10	ITA 2442/DEL/2023	2013-14	[D] LOTUS HERBALS PVT. LTD.	
11	ITA 2443/DEL/2023	2014-15	[D] LOTUS HERBALS PVT. LTD.	
12	ITA 2444/DEL/2023	2015-16	[D] LOTUS HERBALS PVT. LTD.	
13	ITA 2445/DEL/2023	2016-17	[D] LOTUS HERBALS PVT. LTD	
14	ITA 3438/DEL/2023	2014-15	[A] NITIN GUPTA	
15	ITA 509/DEL/2024	2012-13	[A] MY LIFE SECURITIES PRIVATE LIMITED	
16	ITA 1069/DEL/2024	2014-15	[A] LANDSCAPE STRUCTURES PRIVATE LIMITED (NOW MERGED WITH TATA HOUSING DEVELOPMENT COMPANY LIMITED)	
17	ITA 4097/DEL/2024	2012-13	[A] MOHD GULZAR	
18	ITA 4099/DEL/2024	2012-13	[A] MARVELOUS CEMENT PRIVATE LIMITED	
19	ITA 4100/DEL/2024	2018-19	[A] MARVELOUS CEMENT PRIVATE LIMITED	
20	ITA 4120/DEL/2024	2015-16	[A] NAVNEET DAWAR	
21	ITA 4121/DEL/2024	2017-18	[D] LOVISH GUPTA	


Assistant Registrar
27-Dec-2024

530

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 08-JANUARY-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3374/DEL/2011	2008-09	[D] M/S OM SHIVA TRADERS P. LTD. ((260-A))	
2	ITA 2820/DEL/2012	2007-08	[A] MAHAGUN INDIA PVT. LTD.	
3	ITA 2821/DEL/2012	2008-09	[A] MAHAGUN INDIA PVT. LTD.	
4	ITA 3082/DEL/2012	2009-10	[A] MAHAGUN INDIA PVT. LTD.	
5	ITA 3657/DEL/2012	2008-09	[D] SH MAHAGUN INDIA PVT. LTD.	
6	ITA 3658/DEL/2012	2009-10	[D] SH MAHAGUN INDIA PVT. LTD.	
7	ITA 3663/DEL/2012	2007-08	[D] SH MAHAGUN INDIA PVT. LTD.	
8	ITA 3975/DEL/2015	2010-11	[A] MAHAGUN INDIA PVT. LTD.	
9	ITA 6659/DEL/2016	2013-14	[D] M/S. LINKWISE MARKETING PVT. LTD.	
10	ITA 3896/DEL/2023	2012-13	[A] NEERJ THAKRAN (THROUGH LEGAL HEIR MR. VANITA THAKRAN)	
11	ITA 3769/DEL/2024	2009-2010	[A] NEWS BUILDERS AND DEVELOPERS PRIVATE LIMITED	
12	ITA 3147/DEL/2024	2016-17	[A] NITIKA MAHAJAN	
13	ITA 3150/DEL/2024	2023-24	[A] MAHARISHI DAYA NAND SIKSHA SAMITI	
14	ITA 3164/DEL/2024	2016-17	[D] MAC INSURANCE BROKING PRIVATE LIMITED	
15	ITA 3184/DEL/2024	2023-24	[D] MILLENIUM MERITECH PRIVATE LIMITED	
16	ITA 4139/DEL/2024	2018-19	[A] MANAGINGBODYOF SHRI HARYANA GAUSHALA	
17	ITA 4142/DEL/2024	2012-13	[A] MUKESH KUMAR	
18	ITA 4143/DEL/2024	2014-15	[A] MUKESH	
19	ITA 4144/DEL/2024	2013-14	[A] MUKESH KUMAR	
20	ITA 4149/DEL/2024	2020-21	[D] M V AGRO ENGINEERS PRIVATE LIMITED	


Assistant Registrar
27-Dec-2024


INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 09-JANUARY-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4096/DEL/2009	2002-03	[D] M/S. NIIT LTD ((TOP PRIORTY(OLD APPEAL))	
2	CO 270/DEL/2010	2002-03	[A] M/S. NIIT LTD ((TOP PRIORTY(OLD APPEAL))	
3	ITA 2058/DEL/2010	2000-01	[A] NIIT ((TOP PRIORTY(OLD APPEAL))	
4	ITA 2059/DEL/2010	2001-02	[A] NIIT ((TOP PRIORTY(OLD APPEAL))	
5	ITA 2060/DEL/2010	2002-03	[A] NIIT ((TOP PRIORTY(OLD APPEAL))	
6	ITA 2061/DEL/2010	2003-04	[A] NIIT ((TOP PRIORTY(OLD APPEAL))	
7	ITA 2062/DEL/2010	2004-05	[A] NIIT ((TOP PRIORTY(OLD APPEAL))	
8	ITA 2063/DEL/2010	2005-06	[A] NIIT ((TOP PRIORTY(OLD APPEAL))	
9	ITA 6467/DEL/2017	2014-15	[D] MAUVE STAR DEVELOPERS P.LTD	
10	ITA 2051/DEL/2023	2014-15	[A] UNION BANK OF INDIA	
11	ITA 1783/DEL/2024	2015-16	[D] NAV BHARAT PANEER	
12	ITA 3176/DEL/2024	2013-14	[A] MANVI GUPTA	
13	ITA 3177/DEL/2024	2014-15	[A] MANVI GUPTA	
14	ITA 4160/DEL/2024	2017-18	[A] MITTAL AGRO OIL INDUSTRIES	
15	ITA 4165/DEL/2024	2015-16	[A] NAVEEN KURELE	
16	ITA 4173/DEL/2024	2012-13	[D] NAINI EXPORTS PVT. LTD.	
17	ITA 4184/DEL/2024	2018-19	[A] NICDC NEEMRANA SOLAR POWER LIMITED	
18	ITA 4186/DEL/2024	2013-14	[D] NTPC VIDYUT VYAPAR NIGAM LIMITED	


Assistant Registrar
27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 13-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4633/DEL/2024	2015-16	[A] MEENA SEHRAWAT	
2	ITA 4654/DEL/2024	2017-18	[A] MANKIND PHARMA LIMITED (AS SUCCESSOR OF MAGNET LABS PVT. LTD.)	
3	ITA 4661/DEL/2024	2017-18	[A] MOHIT SUKHIJA	
4	ITA 4679/DEL/2024	2017-18	[D] MOHD SULTAN	
5	ITA 4692/DEL/2024	2020-21	[A] NKG INFRASTRUCTURE LIMITED	
6	ITA 4714/DEL/2024	2016-17	[A] MICROAD INDIA PRIVATE LIMITED	
7	ITA 4749/DEL/2024	2013-14	[A] NKG INFRASTRUCTURE LIMITED	
8	ITA 4750/DEL/2024	2019-20	[A] OM TRADING CO.	
9	ITA 4751/DEL/2024	2012-13	[A] MARUT NANDAN & CO.	
10	ITA 4775/DEL/2024	2012-13	[A] NIMISH MALHOTRA	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 14-JANUARY-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7838/DEL/2019	2010-11	[D] HARINDER SHARMA	
2	ITA 7839/DEL/2019	2011-12	[D] HARINDER SHARMA	
3	ITA 7840/DEL/2019	2012-13	[D] HARINDER SHARMA	
4	CO 165/DEL/2019	2011-12	[A] HARINDER SHARMA	
5	CO 166/DEL/2019	2012-13	[A] HARINDER SHARMA	
6	CO 111/DEL/2019	2010-11	[A] ORIENT CRAFT LTD.	
7	ITA 3308/DEL/2019	2011-12	[A] ORIENT CRAFTS LTD.	
8	ITA 3309/DEL/2019	2012-13	[A] ORIENT CRAFT LTD.	
9	ITA 5034/DEL/2019	2010-11	[D] ORIENT CRAFT LTD.	
10	ITA 5035/DEL/2019	2011-12	[D] ORIENT CRAFT LTD.	
11	ITA 775/DEL/2022	2017-18	[A] ORIENT CRAFT LTD.	
12	ITA 5036/DEL/2019	2012-13	[D] ORIENT CRAFT LTD.	
13	ITA 7835/DEL/2019	2010-11	[D] HEMA SHARMA	
14	ITA 7836/DEL/2019	2011-12	[D] HEMA SHARMA	
15	ITA 7837/DEL/2019	2012-13	[D] HEMA SHARMA	
16	ITA 1349/DEL/2023	2016-17	[A] MELODY ENTERPRISES PRIVATE LIMITED	
17	ITA 2033/DEL/2023	2013-14	[A] NISHAN INBUILD LIMITED	
18	ITA 3647/DEL/2023	2020-21	[D] NATIONAL SKILL DEVELOPMENT FUND	
19	ITA 3186/DEL/2024	2016-17	[D] NINECUBE TECHNOLOGIES PVT. LTD.	
20	ITA 3705/DEL/2024	2015-2016	[A] MANOJ KUMAR TANTIA	
21	ITA 4206/DEL/2024	2020-21	[A] LALL CONSTRUCTION COMPANY	
22	ITA 4212/DEL/2024	2017-18	[A] MANOJ KUMAR VERMA	
23	ITA 4213/DEL/2024	2010-11	[A] NATASHA TALWAR	
24	ITA 4215/DEL/2024	2010-11	[A] NATASHA TALWAR	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 15-JANUARY-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2354/DEL/2014	2009-10	[A] MRS. NEETA GUPTA	
2	ITA 5461/DEL/2014	2009-10	[A] MRS. NEETA GUPTA	
3	ITA 2186/DEL/2016	2006-07	[A] MRS. NEETA GUPTA	
4	ITA 5416/DEL/2016	2009-10	[A] MRS. NEETA GUPTA	
5	ITA 4804/DEL/2016	2011-12	[D] M/S. NEW INDIA CITY DEVELOPERS PVT. LTD.	
6	ITA 1680/DEL/2018	2010-11	[A] LALL CONSTRUCTION CO.	
7	ITA 5527/DEL/2018	2014-15	[A] MANGLAYATAN PROJECTS P.LTD	
8	ITA 5690/DEL/2018	2011-12	[A] NKS HOLDINGS P.LTD	
9	ITA 2030/DEL/2019	2014-15	[A] M.M.CONSTRUCTION	
10	ITA 2805/DEL/2019	2014-15	[D] M.M.CONSTRUCTION	
11	ITA 883/DEL/2023	2017-18	[A] MANDEEP KAUR	
12	ITA 2433/DEL/2023	2015-16	[D] RUKMANI DEVI AUTO PVT. LTD.	
13	ITA 3254/DEL/2023	2017-18	[D] MANISH DHAWAN	
14	ITA 3313/DEL/2023	2018-19	[D] SH. NARENDRA BALASIA	
15	ITA 852/DEL/2024	2017-18	[A] MADAN LAL	
16	ITA 1184/DEL/2024	2021-22	[A] NEELAM MAHESHWARI	
17	ITA 1311/DEL/2024	2014-15	[A] NASMUDDIN	
18	ITA 2550/DEL/2024	2012-13	[A] MUDASSIR HAYAT	
19	ITA 2551/DEL/2024	2012-13	[A] MUDASSIR HAYAT	
20	ITA 4227/DEL/2024	2012-13	[D] LIMITLESS KNOWLEDGE PRIVATE LTD.	
21	ITA 4228/DEL/2024	2015-16	[D] COLD FORGE	
22	ITA 4229/DEL/2024	2019-20	[A] NEETU YADAV	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 16-JANUARY-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4549/DEL/2019	2015-16	[A] M. SONS GEMS N JEWELLERY PVT. LTD.	
2	ITA 206/DEL/2024	2014-15	[D] MANOJ KUMAR SINGHAL	
3	ITA 825/DEL/2024	2017-18	[A] MICROMATIC MACHINE TOOLS PVT. LTD.	
4	ITA 1040/DEL/2024	2018-19	[A] MORPHEUS SECURITY PVT LTD	
5	ITA 1041/DEL/2024	2019-20	[A] MORPHEUS SECURITY PRIVATE LIMITED	
6	ITA 1044/DEL/2024	2020-21	[A] MORPHEUS SECURITY PVT LTD	
7	ITA 1737/DEL/2024	2017-18	[D] MUKESH KUMAR AGGARWAL	
8	ITA 1775/DEL/2024	2014-15	[A] NITIN JAIN	
9	ITA 1784/DEL/2024	2011-12	[A] LALESHWAR KUMAR RAUT	
10	ITA 1807/DEL/2024	2013-14	[A] MSB E TRADE SECURITIES LIMITED	
11	ITA 1808/DEL/2024	2014-15	[A] MSB E TRADE SECURITIES LIMITED	
12	ITA 1809/DEL/2024	2015-16	[A] MSB E TRADE SECURITIES LIMITED	
13	ITA 1810/DEL/2024	2016-17	[A] MSB E TRADE SECUTITIES LIMITED	
14	ITA 2040/DEL/2024	2015-16	[D] MSB E TRADE SECURITIES LIMITED	
15	ITA 3189/DEL/2024	NA	[A] MODEL VILLAGE TRUST	
16	ITA 3190/DEL/2024	NA	[A] MODEL VILLAGE TRUST	
17	ITA 3203/DEL/2024	2017-18	[A] MANISH JAIN	
18	ITA 1345/DEL/2024	2019-20	[D] LUV RANJAN	
19	ITA 3231/DEL/2024	2017-18	[A] NEERAJ GUPTA	
20	ITA 3251/DEL/2024	2017-18	[D] NAVEEN ARORA	
21	ITA 3846/DEL/2024	2017-18	[A] LOOPS N STYLE EXPORTS PVT. LTD	
22	ITA 3921/DEL/2024	2012-13	[A] MANGU SINGH THROUGH LEGAL HEIR RAJENDRA TYAGI	


Assistant Registrar
27-Dec-2024

80

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 06-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6651/DEL/2016	2011-12	[D] M/S. PARSONS BRINCKERHOFF INDIA (P) LTD.	
2	CO 88/DEL/2022	2013-14	[A] ROUND SQUARE EXIM PVT. LTD.	
3	CO 89/DEL/2022	2014-15	[A] ROUND SQUARE EXIM PVT. LTD.	
4	CO 87/DEL/2022	2012-13	[A] ROUND SQUARE EXIM PVT. LTD.	
5	CO 90/DEL/2022	2015-16	[A] ROUND SQUARE EXIM PVT. LTD.	
6	ITA 8334/DEL/2019	2012-13	[D] ROUND SQUARE EXIM PVT. LTD.	
7	ITA 8335/DEL/2019	2013-14	[D] ROUND SQUARE EXIM PVT. LTD.	
8	ITA 8336/DEL/2019	2014-15	[D] ROUND SQUARE EXIM PVT. LTD.	
9	ITA 8337/DEL/2019	2015-16	[D] ROUND SQUARE EXIM PVT. LTD.	
10	ITA 876/DEL/2020	2011-12	[D] RASHMI CHOPRA ESTATE DEVELOPERS PVT. LTD.	
11	ITA 957/DEL/2024	2012-13	[A] SRI PREM PROPERTIES PRIVATE LIMITED (E FILING)	
12	ITA 1063/DEL/2024	2017-18	[A] RAMBIR SINGH (E FILING)	
13	ITA 1167/DEL/2024	2010-11	[A] AMARESH KUMAR SRIVASTAVA (E FILING)	
14	ITA 1168/DEL/2024	2010-11	[A] LATE SH RAJA RAM THROUGH LEGAL HEIR VIRENDRA YADAV (E FILING)	
15	ITA 3856/DEL/2024	2016-17	[A] RAO KHEM CHAND VIDYA VIHAR SHIKSHA SAMITI	
16	ITA 3864/DEL/2024	2019-20	[A] REKHA RANI	
17	ITA 3865/DEL/2024	2017-18	[A] PARADIME TECHNOLOGIES PRIVATE LIMITED	
18	ITA 4273/DEL/2013	2007-08	[A] PGF LTD.	
19	ITA 4457/DEL/2016	2007-08	[A] M/S. PGF LTD.	
20	ITA 4591/DEL/2009	1998-99	[D] M/S PGF LTD. (OLD APPEAL/TOP PRIORITY)	
21	ITA 1322/DEL/2011	2007-08	[D] M/S PGF LTD. (OLD APPEAL/TOP PRIORITY)	
22	ITA 2024/DEL/2012	2008-09	[D] M/S. PGF LTD.	
23	ITA 2135/DEL/2010	2004-05	[D] M/S. PGF LTD. (OLD APPEAL/TOP PRIORITY)	
24	ITA 2136/DEL/2010	2005-06	[D] M/S. PGF LTD. (OLD APPEAL/TOP PRIORITY)	
25	ITA 2137/DEL/2010	2006-07	[D] M/S. PGF LTD. (OLD APPEAL/TOP PRIORITY)	
26	ITA 2253/DEL/2010	2006-07	[D] SH. NIRANJAN KOIRALA (R/M)	
27	ITA 2612/DEL/2022	2015-16	[A] PRASHANT SONI	
28	ITA 3407/DEL/2007	2001-2002	[D] PGF LTD (OLD APPEAL/TOP PRIORITY)	


Assistant Registrar
27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF F BENCH FOR 07-JANUARY-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 41/DEL/2024	2011-12	[A] RAJ KUMAR KEDIA HUF	
2	ITA 1305/DEL/2024	2010-11	[A] RATTAN LAL (E FILING)	
3	ITA 1331/DEL/2024	2020-21	[A] PARVEEN KUMAR JAIN	
4	ITA 1332/DEL/2024	2021-22	[A] PARVEEN KUMAR JAIN	
5	ITA 1354/DEL/2024	2013-14	[A] PARVEEN KUMAR (E FILING)	
6	ITA 1358/DEL/2024	2011-12	[D] RAJ KUMAR KEDIA HUF (E FILING)	
7	ITA 1361/DEL/2024	2017-18	[A] PAAN MAHEL (E FILING)	
8	ITA 1365/DEL/2024	2019-20	[A] PERFECT RADIATORS AND OIL COOLERS PVT LTD	
9	ITA 212/DEL/2020	2015-16	[A] PRAKASH	
10	ITA 213/DEL/2020	2015-16	[A] RAM DASS	
11	ITA 2828/DEL/2023	2015-16	[A] RAM DAS	
12	ITA 2908/DEL/2024	2018-19	[D] R K S DISTRIBUTORS PVT. LTD.	
13	ITA 2919/DEL/2024	2012-2013	[A] RANDOM DEVELOPERS PRIVATE LIMITED	
14	ITA 2920/DEL/2024	2012-13	[A] MANISH MITTAL	
15	ITA 3087/DEL/2024	2018-19	[D] PRANAV VIKAS INDIA PVT. LTD. (EFILING)	
16	ITA 3202/DEL/2024	2012-13	[A] PIYUSH BHATTACHARYA (E/H)	
17	ITA 3917/DEL/2024	2017-18	[A] RAVINDER YADAV	
18	ITA 3948/DEL/2024	2012-13	[A] RKJ ALLOYS & CONDUCTORS PVT. LTD.	
19	ITA 3951/DEL/2024	2021-22	[A] RAMESH KUMAR	
20	ITA 3954/DEL/2024	2015-16	[A] R. KANWAR ELECTRICALS	
21	ITA 3961/DEL/2024	2023-24	[A] PURUSHARTH CHARITABLE SOCIETY	
22	ITA 7259/DEL/2017	2013-14	[A] VISHWAS KOHLI	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 08-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1182/DEL/2024	2012-13	[A] RATNAKAR SALES PROMOTION PRIVATE LIMITED (E FILING)	
2	ITA 1421/DEL/2020	2012-13	[D] RUPINDER KAUR	
3	ITA 1498/DEL/2024	2016-17	[A] RAMESH AGGARWAL (HUF)	
4	ITA 1499/DEL/2024	2017-18	[A] RARE MEDIA COMPANY PRIVATE LIMITED	
5	ITA 1522/DEL/2024	2017-18	[A] RADHEY SHYAM YADAV	
6	ITA 1565/DEL/2024	2013-14	[A] RAJPAL SINGHAL (E FILING)	
7	ITA 1695/DEL/2024	2018-19	[A] RAM SINGH YADAV (E FILING)	
8	ITA 1703/DEL/2013	2009-10	[A] REAL ELECTRICALS PVT. LTD.	
9	ITA 2751/DEL/2019	2010-11	[A] VINOD KUMAR GUPTA (D) THROUGH LR'S SMT. MADHU GUPTA, SMT. MADHU GUPTA, SH. ANUJ GUPTA, SH. ASHISH GUPTA	
10	ITA 3017/DEL/2024	2016-17	[A] RASMEET KAUR	
11	ITA 3018/DEL/2024	2018-19	[A] RASMEET KAUR	
12	ITA 3021/DEL/2024	2018-19	[A] RAVINDER (EFILING)	
13	ITA 3833/DEL/2019	2015-16	[A] PRIYANKA SINGHAL	
14	ITA 4003/DEL/2024	2017-18	[D] PUSHPA DEVI MEMORIAL SOCIETY	
15	ITA 4008/DEL/2024	2018-19	[A] POWERGRID JABALPUR TRANSMISSION LIMITED	
16	ITA 4027/DEL/2024	2013-14	[A] RAJNEESH KUMAR SINGH	
17	ITA 4028/DEL/2024	2014-15	[A] RAJNEESH KUMAR SINGH	
18	ITA 4029/DEL/2024	2015-16	[A] RAJNEESH KUMAR SINGH	
19	ITA 4030/DEL/2024	2016-17	[A] RAJNEESH KUMAR SINGH	
20	ITA 444/DEL/2024	2013-14	[A] RAJESH KUMAR (E FILING)	
21	ITA 536/DEL/2023	2015-16	[D] PRAMOD BANSAL	
22	ITA 699/DEL/2024	2013-2014	[A] RAJ KUMAR DAGA HUF (E FILING)	
23	ITA 709/DEL/2024	2014-2015	[A] RAJ KUMAR DAGA HUF	
24	ITA 8988/DEL/2019	2013-14	[D] PLANET INFRA PROMOTERS P.LTD	
25	ITA 939/DEL/2023	2013-14	[D] PRAMOD BANSAL	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 09-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 50/DEL/2022	2015-16	[A] ROOPCHAND JEWELLERS	
2	ITA 1108/DEL/2024	2008-09	[A] RAMPRASTHA DEVELOPERS (P) LTD.	
3	ITA 1109/DEL/2024	2009-10	[A] RAMPRASTHA DEVELOPERS (P) LTD.	
4	ITA 1110/DEL/2024	2017-18	[A] RAMPRASTHA DEVELOPERS (P) LTD.	
5	ITA 1288/DEL/2022	2017-18	[A] PANKAJ GOYAL	
6	ITA 1332/DEL/2020	2014-15	[D] RAJAN KUMAR	
7	ITA 1487/DEL/2024	2008-09	[A] SH. PARVEEN GUPTA (E FILING)	
8	ITA 1489/DEL/2024	2021-22	[A] RANJAN SHARMA (E FILING)	
9	ITA 1709/DEL/2020	2017-18	[A] PEEJAY INDUSTRIES PVT LTD	
10	ITA 1744/DEL/2024	-	[A] RAM PHOOL HOODA CHARITABLE TRUST (E FILING)	
11	ITA 1745/DEL/2024	-	[A] RAM PHOOL HOODA CHARITABLE TRUST	
12	ITA 2395/DEL/2024	2015-16	[A] ROOPCHAND JEWELLERS DELHI (E FILING)	
13	ITA 2752/DEL/2024	2014-15	[A] RAJANEE MAHAJAN	
14	ITA 2753/DEL/2024	2015-16	[A] RAJANEE MAHAJAN	
15	ITA 2875/DEL/2024	2017-18	[D] PEEJAY INDUSTRIES PVT. LTD.	
16	ITA 3002/DEL/2018	2008-09	[A] RAM KUMAR TYAGI	
17	ITA 3020/DEL/2024	2021-22	[A] RUHANSH ENTERPRISES (EFILING)	
18	ITA 3024/DEL/2024	2017-18	[A] PRECOMEC AUTOCOMP PRIVATE LIMITED	
19	ITA 3043/DEL/2024	2020-2021	[A] PARTHA DAS (EFILING)	
20	ITA 3097/DEL/2024	2020-21	[A] NUGREEN ENERGY PVT. LTD.	
21	ITA 3161/DEL/2024	2017-18	[D] PUNJAB NATIONAL BANK (EARLIER KNOWN AS ORIENTAL BANK OF COMMERCE) (EFILING)	
22	ITA 3235/DEL/2024	2011-12	[D] PUNJAB NATIONAL BANK (EFILING)	
23	ITA 5058/DEL/2018	2013-14	[D] RALLISON ELECTRICALS P.LTD	
24	ITA 5059/DEL/2018	2014-15	[D] RALLISON ELECTRICALS P.LTD	
25	ITA 757/DEL/2024	2018-19	[A] RAM AVTAR SHARMA	
26	ITA 758/DEL/2024	2019-20	[A] RAM AVTAR SHARMA	
27	ITA 759/DEL/2024	2021-22	[A] RAM AVTAR SHARMA	
28	ITA 779/DEL/2019	2015-16	[D] ROOPCHAND JEWELLERS	

Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 13-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 33/DEL/2024	2020-21	[A] RAMA SHANKAR KHEMKA	
2	CO 61/DEL/2024	2020-21	[A] PAYAL KHEMKA	
3	CO 62/DEL/2024	2020-21	[A] PMK IMPEX PRIVATE LIMITED	
4	CO 63/DEL/2024	2020-21	[A] RAJESH RANI KHEMKA	
5	ITA 1000/DEL/2024	2020-21	[D] PAYAL KHEMKA (E FILING)	
6	ITA 1002/DEL/2024	2020-21	[D] PMK IMPEX PRIVATE LIMITED (E FILING)	
7	ITA 1004/DEL/2024	2020-21	[D] RAJESH RANI KHEMKA	
8	ITA 1005/DEL/2024	2020-21	[D] RAMA SHANKAR KHEMKA	
9	ITA 1008/DEL/2024	2017-18	[A] PRIYA JAIN	
10	ITA 1181/DEL/2023	2016-17	[A] RAKESH BHATT	
11	ITA 1182/DEL/2023	2017-18	[A] RAKESH BHATT	
12	ITA 1316/DEL/2024	2014-15	[A] SH. PRADEEP GOEL (E FILING)	
13	ITA 2636/DEL/2024	2014-15	[A] RAM BILAS GOYAL	
14	ITA 2637/DEL/2024	2015-16	[A] RAM BILAS GOYAL	
15	ITA 2638/DEL/2024	2016-17	[A] RAM BILAS GOYAL	
16	ITA 2639/DEL/2024	2017-18	[A] RAM BILAS GOYAL	
17	ITA 2640/DEL/2024	2018-19	[A] RAM BILAS GOYAL	
18	ITA 2925/DEL/2024	2016-17	[A] RAJAN DIWAN	
19	ITA 2936/DEL/2024	2017-18	[D] PRUDENTIAL HOTELS PVT. LTD.	
20	ITA 2938/DEL/2024	2018-19	[D] RANA MOTORS PVT. LTD.	
21	ITA 2948/DEL/2024	2017-18	[D] PUNJAB NATIONAL BANK	
22	ITA 4946/DEL/2019	2012-13	[D] DELTA LEASING & FINANCE LTD.	
23	ITA 4947/DEL/2019	2016-17	[D] DELTA LEASING & FINANCE LTD.	
24	ITA 4952/DEL/2019	2012-13	[D] FOCUS INDUSTRIAL RESOURCES LTD	
25	ITA 6849/DEL/2017	2011-12	[A] PRADEEP KUMAR JINDAL	
26	ITA 7596/DEL/2019	2013-14	[A] VIJAY PAL SOLANKI	
27	ITA 7758/DEL/2019	2011-12	[D] FOCUS INDUSTRIAL RESOURCES LTD	
28	ITA 8286/DEL/2013	2010-11	[A] PRADEEP KUMAR JINDAL	
29	ITA 8287/DEL/2018	2011-12	[A] PRADEEP KUMAR JINDAL	
30	ITA 8288/DEL/2013	2012-13	[A] PRADEEP KUMAR JINDAL	
31	ITA 8289/DEL/2018	2013-14	[A] PRADEEP KUMAR JINDAL	
32	ITA 8290/DEL/2018	2014-15	[A] PRADEEP KUMAR JINDAL	
33	ITA 8291/DEL/2018	2015-16	[A] PRADEEP KUMAR JINDAL	
34	ITA 9006/DEL/2019	2014-15	[A] PANKAJ SETHI L/H BRIJ MOHAN SETHI	
35	ITA 9095/DEL/2019	2010-11	[D] DELTA LEASING & FINANCE LTD.	
36	ITA 9096/DEL/2019	2015-16	[D] DELTA LEASING & FINANCE LTD	
37	ITA 9097/DEL/2019	2013-14	[D] TRINETRA INFOSYSTEMS PVT.LTD.	

Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 14-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1096/DEL/2021	2017-18	[D] SUN-NEW CREATIONS AND MARKETIGN PVT. LTD.	
2	ITA 1125/DEL/2024	2017-2018	[A] PUNEET MALIK (E FILING)	
3	ITA 1871/DEL/2014	2009-10	[A] M/S. RHC HOLDING PVT. LTD.	
4	ITA 2093/DEL/2019	2012-13	[A] LATE PARAMJEET SINGH CHAWALA (GURNEET CHAWLA LEGAL HEIR)	
5	ITA 2234/DEL/2013	2008'	[A] M/S RHC HOLDING PVT. LTD.	
6	ITA 2446/DEL/2014	2009-10	[D] M/S. RHC HOLDING PVT. LTD.	
7	ITA 2631/DEL/2023	2019	[D] PARMOD KUMAR (E FILING)	
8	ITA 2822/DEL/2024	2017-18	[A] VINEET GOEL	
9	ITA 3092/DEL/2024	2017-18	[A] RAJ KUMAR	
10	ITA 3157/DEL/2024	NA	[A] RAMA KRISHNA FOUNDATION	
11	ITA 3158/DEL/2024	NA	[A] RAMA KRISHNA FOUNDATION (EFILING)	
12	ITA 3673/DEL/2023	2012-13	[A] SHRI PARASNATH ALLOYS PVT. LTD.	
13	ITA 648/DEL/2019	2013-14	[A] ROHTAS RAWAT	
14	ITA 6689/DEL/2019	2015-16	[A] NVENT THERMAL INDIA PRIVATE LIMITED(EARLIER KNOWN AS PENTAIR THERMAL MANAGEMENT INDIA PRIVATE LIMITED)	
15	ITA 7077/DEL/2014	2010-11	[D] RHC HOLDING (P) LTD	
16	ITA 7416/DEL/2019	2015-16	[D] PENTAIR THERMAL MANAGEMENT INDIA PRIVATE LIMITED	
17	ITA 777/DEL/2022	2017-18	[A] PAWAN CHOPRA	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 15-JANUARY-2025 (WEDNESDAY)

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 134/DEL/2023	2011-12	[A] PRAVEEN KUMAR JOLLY	
2	ITA 1003/DEL/2023	2015-16	[A] RAJ SINGH	
3	ITA 1089/DEL/2023	2016-17	[A] RNB LEASING AND FINANCIAL SERVICES	
4	ITA 1542/DEL/2023	2017-2018	[A] ROYALCITY INFRASTRUCTURE PRIVATE LIMITED	
5	ITA 1590/DEL/2024	2016-17	[A] RAJESH AGGARWAL	
6	ITA 1591/DEL/2024	2017-18	[A] RAJESH AGGARWAL	
7	ITA 1654/DEL/2023	2011-12	[D] PRAVEEN KUMAR JOLLY	
8	ITA 1655/DEL/2020	2011-12	[A] PIONEER TOWN PLANNERS PVT LTD	
9	ITA 2749/DEL/2024	2010-11	[A] ROHIT MADHOK	
10	ITA 2811/DEL/2022	2014-15	[A] NEETU MIDHA	
11	ITA 2812/DEL/2022	2015-16	[A] PAWAN KUMAR MIDHA	
12	ITA 2813/DEL/2022	2016-17	[A] PAWAN KUMAR MIDHA	
13	ITA 2814/DEL/2022	2017-18	[A] PAWAN KUMAR MIDHA	
14	ITA 3151/DEL/2024	2016-17	[D] PUNJAB NATIONAL BANK EMPLOYEES PROVIDENT FUND TRUST	
15	ITA 440/DEL/2021	2015-16	[A] ZAD EDUCATION SOCIETY	
16	ITA 4596/DEL/2017	2012-13	[A] RENUKA RESORTS PVT. LTD.	
17	ITA 491/DEL/2022	2017-18	[A] PRAVEEN GUPTA	
18	ITA 5428/DEL/2019	2015-16	[D] PROMINENT METAL PVT. LTD.	
19	ITA 6874/DEL/2014	2010-11	[D] M/S. RAUS INFRAS LIMITED	
20	ITA 6875/DEL/2014	2011-12	[D] M/S. RAUS INFRAS LIMITED	
21	ITA 6876/DEL/2014	2012-13	[D] M/S. RAUS INFRAS LIMITED	
22	ITA 6881/DEL/2014	2010-11	[D] SH. RAMESH SHARMA	



Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 16-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1477/DEL/2024	2011-12	[A] RAM PRAKASH BHATIA (E FILING)	
2	ITA 1478/DEL/2024	2012-13	[A] RAM PRAKASH BHATIA	
3	ITA 1479/DEL/2024	2013-14	[A] RAM PRAKASH BHATIA	
4	ITA 1480/DEL/2024	2014-15	[A] RAM PRAKASH BHATIA	
5	ITA 1481/DEL/2024	2015-16	[A] RAM PRAKASH BHATIA	
6	ITA 2712/DEL/2024	2020-21	[A] PUNJAB NATIONAL BANK	
7	ITA 3027/DEL/2024	2017-18	[D] RAI BAHADUR NARAIN SINGH SUGAR MILLS LTD. (EFILING)	
8	ITA 3030/DEL/2024	2017-18	[D] RAKESH SHARMA	
9	ITA 3036/DEL/2024	2021-22	[A] ROSE TRUST	
10	ITA 3039/DEL/2024	2020-21	[D] PUNJAB NATIONAL BANK (EFILING)	
11	ITA 3075/DEL/2024	2015-16	[D] PUNJAB NATIONAL BANK (EFILING)	
12	ITA 3724/DEL/2016	2007-08	[A] M/S. RIVIERA APARTMENT OWNERS CO- OP. HOUSING SOCIETY LTD.	
13	ITA 3725/DEL/2016	2007-08	[A] M/S. RIVIERA APARTMENT OWNERS CO- OP. HOUSING SOCIETY LTD.	
14	ITA 3726/DEL/2016	2007-08	[A] M/S. RIVIERA APARTMENT OWNERS CO- OP. HOUSING SOCIETY LTD.	
15	ITA 3889/DEL/2016	2007-08	[A] SH. G.S. SAINI, AGGRIEVED ASSESSEE	
16	ITA 3890/DEL/2016	2007-08	[A] SH. G.S. SAINI, AGGRIEVED ASSESSEE	
17	ITA 3891/DEL/2016	2007-08	[A] SH. G.S. SAINI, AGGRIEVED ASSESSEE	
18	ITA 4848/DEL/2019	2006-07	[A] ROHAN PROMOTORS PVT. LTD.	
19	ITA 4849/DEL/2019	2007-08	[A] ROHAN PROMOTORS PVT. LTD.	
20	ITA 7357/DEL/2019	2008-09	[A] PARTAP SINGH	
21	ITA 7358/DEL/2019	2009-10	[A] PARTAP SINGH	
22	ITA 7359/DEL/2019	2010-11	[A] PARTAP SINGH	

Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 06-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4356/DEL/2024	2024-25	[A] SAMARTH CHILD AND WOMEN WELFARE SOCIETY ((E/H))	
2	ITA 4357/DEL/2024	2024-25	[A] SAMARTH CHILD AND WOMEN WELFARE SOCIETY ((E/H))	
3	ITA 27/DEL/2017	2009-10	[A] TATA TELESERVICES LTD.	
4	ITA 28/DEL/2017	2010-11	[A] TATA TELESERVICES LTD.	
5	ITA 4150/DEL/2017	2011-12	[A] TATA TELESERVICES LTD.	
6	ITA 1207/DEL/2019	2009-10	[D] TATA TELESERVICES LTD.	
7	ITA 1208/DEL/2019	2010-11	[D] TATA TELESERVICES LTD.	
8	ITA 1374/DEL/2021	2011-12	[D] TATA TELESERVICES LTD.	
9	ITA 41/DEL/2017	2009-10	[A] THAPAR HOMES LTD.	
10	ITA 548/DEL/2017	2009-10	[D] M/S. THAPAR HOMER LTD.	
11	ITA 570/DEL/2017	2006-07	[A] THAPAR HOMES LTD.	
12	ITA 571/DEL/2017	2007-08	[A] THAPAR HOMES LTD.	
13	ITA 1141/DEL/2017	2007-08	[D] M/S. THAPAR HOMES LTD.	
14	ITA 1142/DEL/2017	2006-07	[D] M/S. THAPAR HOMES LTD.	
15	ITA 1054/DEL/2020	2009-10	[A] THAPAR HOMES LIMITED	
16	ITA 7496/DEL/2018	2011-12	[A] UMBER INFRATECH P.LTD	
17	ITA 2352/DEL/2019	2014-15	[A] SANTOSH KUMAR KAUSHIK	
18	ITA 4316/DEL/2019	2014-15	[A] MUKESH KUMAR KAUSHIK	
19	ITA 2492/DEL/2022	2016-17	[A] SUNIL RAM & CO.	
20	ITA 821/DEL/2023	2018-19	[D] SATCAB SUBSCRIBER SERVICES P.LTD	
21	ITA 2138/DEL/2023	2011-12	[D] SANJEEV JAI NARAIN AEREN (E-FILE)	
22	ITA 2141/DEL/2023	2011-12	[D] ADTV COMMUNICATIONS PRIVATE LIMITED ((E-FILED APPEAL))	
23	ITA 2383/DEL/2023	2011-12	[D] SHREY AEREN (E FILE)	
24	ITA 2386/DEL/2023	2011-12	[D] SUNITA SANJEEV AEREN (E FILE)	
25	CO 35/DEL/2024	2017-18	[A] SAHARA INDIA REAL ESTATE CORPORATION LTD. (E FILE)	
26	ITA 1085/DEL/2024	2017-18	[D] SAHARA INDIA REAL ESTATE CORPORATION LTD. (E FILE)	
27	ITA 2718/DEL/2024	2013-14	[D] SHRI CHATRAPATI SHIVAJI MAHARAJ MEMORIAL NATIONAL COMMITTEE (E FILE)	


Assistant Registrar
27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 07-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 246/DEL/2006	01.04.96 to 18.12.02	[A] RAJESH M.DUDANI	
2	ITA 2462/DEL/2016	2011-12	[D] M/S SPLENDOR LANDBASE LTD.	
3	ITA 2463/DEL/2016	2012-13	[D] M/S SPLENDOR LANDBASE LTD.	
4	CO 102/DEL/2024	2012-13	[A] M/S SPLENDOR LANDBASE LTD.	
5	CO 101/DEL/2024	2011-12	[A] M/S SPLENDOR LANDBASE LTD.	
6	ITA 3173/DEL/2016	2011-12	[D] SHRI HRIDEY VIKRAM BHATIA	
7	ITA 3174/DEL/2016	2012-13	[D] SHRI HRIDEY VIKRAM BHATIA	
8	ITA 7431/DEL/2019	2010-11	[A] SRS BUILDCON PVT. LTD.	
9	ITA 856/DEL/2020	2016-17	[A] SRS SMART RETAIL LTD	
10	ITA 941/DEL/2020	2016-17	[A] SRS EDUCATIONAL SOCIETY	
11	ITA 2921/DEL/2023	2017-18	[A] SHASHANK JAIN	
12	ITA 2955/DEL/2023	2017-18	[D] SHASHANK JAIN (E FILE)	
13	ITA 3109/DEL/2023	2018-19	[A] SERVANTS OF THE PEOPLE SOCIETY	
14	ITA 3131/DEL/2023	2015-16	[A] SERVANTS OF THE PEOPLE SOCIETY	
15	ITA 3132/DEL/2023	2016-17	[A] SERVANTS OF THE PEOPLE SOCIETY	
16	ITA 203/DEL/2024	2019-20	[A] SHREE BALAJI TEST HOUSE PRIVATE LIMITED (E-FILE)	
17	ITA 225/DEL/2024	2021-22	[D] SPECTRA TELEVENTURES PRIVATE LIMITED (E-FILE)	
18	ITA 2278/DEL/2024	2013-14	[A] SSG INFRATECH PRIVATE LIMITED	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 08-JANUARY-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 524/DEL/2024	2017-18	[A] SUKUMAR ENTERPRISES PRIVATE LIMITED	
2	ITA 5401/DEL/2024	2017-18	[A] SUKUMAR ENTERPRISES PRIVATE LIMITED	
3	ITA 1040/DEL/2018	2013-14	[A] ANIL KUMAR	
4	ITA 3174/DEL/2018	2015-16	[A] SUDHIR BHALLA (R/M)	
5	ITA 5665/DEL/2019	2012-13	[A] TATA TELESERVICES LTD.	
6	ITA 5666/DEL/2019	2013-14	[A] TATA TELESERVICES LTD.	
7	ITA 5667/DEL/2019	2014-15	[A] TATA TELESERVICES LTD.	
8	ITA 5668/DEL/2019	2015-16	[A] TATA TELESERVICES LTD.	
9	ITA 5924/DEL/2019	2012-13	[D] TATA TELESERVICES LTD.	
10	ITA 5925/DEL/2019	2013-14	[D] TATA TELESERVICES LTD.	
11	ITA 5926/DEL/2019	2014-15	[D] TATA TELESERVICES LTD.	
12	ITA 5927/DEL/2019	2015-16	[D] TATA TELESERVICES LTD.	
13	ITA 337/DEL/2021	2016-17	[A] TATA TELESERVICES LTD.	
14	ITA 17/DEL/2022	2016-17	[D] TATA TELESERVICES LTD.	
15	ITA 2549/DEL/2023	2017-18	[A] SONIA MEHTA	
16	ITA 2551/DEL/2023	2017-18	[A] SWATY MEHTA	
17	ITA 3093/DEL/2023	2017-18	[D] SWAPNA ROY (E FILE)	
18	ITA 3473/DEL/2023	2017-18	[A] SHRI SANATAN DHARAM SABHA (SHRI RAM MANDIR) (E FILE)	
19	ITA 264/DEL/2024	2017-18	[A] SINGAL AND SONS CONSTRUCTION PVT LTD (E-FILE)	
20	ITA 1087/DEL/2024	2017-18	[A] SHIVANSH DAIRY PRODUCTS PRIVATE LIMITED (E FILE)	
21	ITA 1098/DEL/2024	2012-13	[A] SIDDHARTHA DEV (E FILE)	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 09-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5512/DEL/2019	2015-16	[A] SIR SHADI LAL ENTERPRISES LTD.	
2	ITA 653/DEL/2023	2014-15	[A] SHRI SAI OM INFRAVISION PRIVATE LIMITED	
3	ITA 654/DEL/2023	2015-16	[A] SHRI SAI OM INFRAVISION PRIVATE LIMITED	
4	ITA 655/DEL/2023	2017-18	[A] SHRI SAI OM INFRAVISION PRIVATE LIMITED	
5	ITA 656/DEL/2023	2018-19	[A] SHRI SAI OM INFRAVISION PRIVATE LIMITED	
6	ITA 700/DEL/2023	2014-15	[A] SHRI OM SAI INFRAPROMOTERS PRIVATE LIMITED	
7	ITA 701/DEL/2023	2015-16	[A] SHRI OM SAI INFRAPROMOTERS PRIVATE LIMITED	
8	ITA 702/DEL/2023	2018-19	[A] SHRI OM SAI INFRAPROMOTERS PRIVATE LIMITED	
9	ITA 703/DEL/2023	2017-18	[A] SHRI OM SAI INFRAPROMOTERS PRIVATE LIMITED	
10	ITA 1005/DEL/2023	2017-18	[D] SINGLA JEWELLERS PVT. LTD.	
11	ITA 2620/DEL/2023	A.Y. 2016-17	[A] SHIVANI BATRA (E FILE)	
12	ITA 2824/DEL/2023	2017-18	[A] SHRI PARASRAM HOLDINGS PVT. LTD.	
13	ITA 2825/DEL/2023	2018-19	[A] SHRI PARASRAM HOLDINGS PVT. LTD.	
14	ITA 2826/DEL/2023	2019-20	[A] SHRI PARASRAM HOLDINGS PVT. LTD.	
15	ITA 2827/DEL/2023	2020-21	[A] SHRI PARASRAM HOLDINGS PVT. LTD.	
16	ITA 3134/DEL/2023	2017-18	[D] SHRI PARASRAM HOLDINGS PVT. LTD. (E FILE)	
17	ITA 3135/DEL/2023	2018-19	[D] SHRI PARASRAM HOLDINGS PVT. LTD. (E FILE)	
18	ITA 3136/DEL/2023	2019-20	[D] SHRI PARASRAM HOLDINGS PVT. LTD. (E FILE)	
19	ITA 3137/DEL/2023	2020-21	[D] SHRI PARASRAM HOLDINGS PVT. LTD. (E FILE)	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 13-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1106/DEL/2020	2015-16	[A] SEEMA GANDHI	
2	ITA 1029/DEL/2022	2016-17	[A] STAGE DOOR	
3	ITA 1266/DEL/2023	2018-19	[A] SACHET DUGGAL	
4	ITA 2019/DEL/2023	2020-21	[A] SHRUTI LAL	
5	ITA 3001/DEL/2023	2013-14	[A] SUDHIR SINGH YADAV (E FILE)	
6	ITA 3173/DEL/2023	2018-19	[D] SURESH KUMAR GOYAL (E FILE)	
7	ITA 116/DEL/2024	2018-19	[A] SUNDAR SINGH (E FILE)	
8	ITA 391/DEL/2024	2017-18	[A] SUNIL KHARBANDA	
9	ITA 392/DEL/2024	2018-19	[A] SUNIL KHARBANDA	
10	ITA 1088/DEL/2024	2011-12	[A] SHARVAN KUMAR (E FILE)	
11	ITA 1105/DEL/2024	2012-13	[A] SPEARMINT TECHNO CONSULTANTS PVT.LTD.	
12	ITA 1144/DEL/2024	2022-23	[A] SHRIDI SAI BABA SUMANGALAM SANSTHA (E- FILE)	
13	ITA 1444/DEL/2024	2015-16	[A] SURYA ROSHNI LIMITED (E FILE)	
14	ITA 1445/DEL/2024	2014-15	[A] SURYA ROSHNI LIMITED (E FILE)	
15	ITA 2665/DEL/2024	2021-22	[D] SANTOSH KUMAR MISHRA (E FILE)	
16	ITA 2817/DEL/2024	2016-17	[A] SUMAN DEVI	
17	ITA 2862/DEL/2024	2021-22	[A] SHUBHAM GARG	


Assistant Registrar
27-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 14-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2618/DEL/2015	2010-11	[D] M/S. INTERNATIONAL TRACTOR LTD.	
2	ITA 2619/DEL/2015	2010-11	[A] M/S. INTERNATIONAL TRACTOR LTD. ((R/M))	
3	ITA 3519/DEL/2016	2011-12	[A] INTERNATIONAL TRACTORS LTD.	
4	ITA 160/DEL/2017	2012-13	[A] INTERNATIONAL TRACTORS LTD.	
5	ITA 8974/DEL/2019	2011-12	[D] INTERNATIONAL TRACTOR LTD.	
6	ITA 8975/DEL/2019	2012-13	[D] INTERNATIONAL TRACTOR LTD.	
7	ITA 1209/DEL/2022	2017-18	[A] SALEEM MOHD.	
8	ITA 1212/DEL/2023	2009-10	[A] SUNIL GARG	
9	ITA 1213/DEL/2023	2010-11	[A] SUNIL GARG	
10	ITA 1214/DEL/2023	2011-12	[A] SUNIL GARG	
11	ITA 1215/DEL/2023	2012-13	[A] SUNIL GARG	
12	ITA 1216/DEL/2023	2013-14	[A] SUNIL GARG	
13	ITA 1217/DEL/2023	2014-15	[A] SUNIL GARG	
14	ITA 3190/DEL/2023	2017-18	[A] SOHANVIR SINGH (E FILE)	
15	ITA 3283/DEL/2023	2015-16	[D] SAHIL KOHLI (E FILE)	
16	ITA 3288/DEL/2023	2016-17	[D] SAHIL KOHLI (E FILE)	
17	CO 165/DEL/2023	2016-17	[A] SAHIL KOHLI	
18	CO 164/DEL/2023	2015-16	[A] SAHIL KOHLI	
19	ITA 1143/DEL/2024	2017-18	[A] SWASTIK ENTERPRISES (E FILE)	
20	ITA 1263/DEL/2024	2013-14	[A] SANJEEV KUMAR TYAGI (E FILE)	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 15-JANUARY-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2181/DEL/2023	2016-17	[A] SARASWATHI AMMAL EDUCATIONAL AND CHARITABLE TRUST (S/G)	
2	ITA 2182/DEL/2023	2017-18	[A] SARASWATHI AMMAL EDUCATIONAL AND CHARITABLE TRUST (S/G)	
3	ITA 2288/DEL/2023	2014-15	[D] SARASWATHI AMMAL EDUCATION AND CHARITABLE TRUST (E FILE)	
4	ITA 2291/DEL/2023	2017-18	[D] SARASWATHI AMMAL EDUCATION AND CHARITABLE TRUST (E FILE)	
5	ITA 2289/DEL/2023	2015-16	[D] SARASWATHI AMMAL EDUCATION AND CHARITABLE TRUST (E FILE)	
6	ITA 2290/DEL/2023	2016-17	[D] SARASWATHI AMMAL EDUCATION AND CHARITABLE TRUST (E FILE)	
7	CO 107/DEL/2023	2014-15	[A] SARASWATHI AMMAL EDUCATIONAL AND CHARITABLE TRUST (E FILE)	
8	CO 108/DEL/2023	2015-16	[A] SARASWATHI AMMAL EDUCATIONAL AND CHARITABLE TRUST (E FILE)	
9	ITA 1974/DEL/2017	2011-12	[D] M/S. SANDUR BYPASS PROJECTS PVT. LTD.	
10	ITA 1677/DEL/2019	2010-11	[A] UNION OF INDIA	
11	ITA 1678/DEL/2019	2008-2009	[A] UNION OF INDIA	
12	ITA 2036/DEL/2023	2010-11	[A] SONA BLW PRECISION FORGINGS LIMITED	
13	ITA 1283/DEL/2024	2017-18	[D] SANJAY MAGOO (E FILE)	
14	ITA 402/DEL/2024	2013-14	[A] SEVEN SEAS HOSPITALITY PVT. LTD (E FILE)	
15	ITA 403/DEL/2024	2014-15	[A] SEVEN SEAS HOSPITALITY PVT LTD (E FILE)	
16	ITA 404/DEL/2024	2015-16	[A] SEVEN SEAS HOSPITALITY PVT LTD (E FILE)	
17	ITA 949/DEL/2024	2013	[D] SEVEN SEAS HOSPITALITY PVT LTD (E FILE)	
18	ITA 950/DEL/2024	2014-15	[D] SEVEN SEAS HOSPITALITY PRIVATE LIMITED (E FILE)	
19	ITA 951/DEL/2024	2015-16	[D] SEVEN SEAS HOSPITALITY PVT LTD (E FILE)	
20	ITA 1598/DEL/2024	2016-17	[A] SEVEN SEAS HOSPITALITY PVT. LTD (E FILE)	
21	ITA 1627/DEL/2024	2018-19	[A] SEVEN SEAS HOSPITALITY PVT. LTD (E FILE)	
22	ITA 2141/DEL/2024	2018-19	[D] SEVEN SEAS HOSPITALITY PRIVATE LIMITED (E FILE)	
23	ITA 2144/DEL/2024	2016-17	[D] SEVEN SEAS HOSPITALITY PRIVATE LIMITED (E FILE)	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 16-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3377/DEL/2017	2012-13	[A] M/S, VENEZIA GOLF CITY PVT. LTD.	
2	ITA 3214/DEL/2019	2015-16	[A] TRAC MEDIA PVT LTD	
3	ITA 2183/DEL/2023	2017-18	[A] SAMSUNG C AND T CORPORATION INDIA PVT. LTD. (E-FILE)	
4	ITA 2545/DEL/2023	2017-18	[A] SKYLARK HATCHERIES PRIVATE LIMITED (E FILE)	
5	ITA 3205/DEL/2023	2016-17	[A] STARKEY LABORATORIES INDIA PVT. LTD.	
6	ITA 3248/DEL/2023	2017-18	[A] SHIVINDER PAL SINGH CHAHAL	
7	ITA 3301/DEL/2023	2017-18	[A] SURESH KUMAR GUPTA	
8	ITA 3302/DEL/2023	2017-18	[A] SURESH KUMAR GUPTA	
9	ITA 3444/DEL/2023	2017-18	[D] LATE SHRI SOM PRAKASH SETHI THROUGH LEGAL HEIR SHRI AMAN SETHI (E FILE)	
10	ITA 1287/DEL/2024	2018-19	[A] SHRI BALAJI METAL TECH PVT. LTD.	
11	ITA 1429/DEL/2024	2018-2019	[A] SUNITA BHARDWAJ (E FILE)	
12	ITA 1430/DEL/2024	2017-2018	[A] SUNITA BHARDWAJ (E FILE)	
13	ITA 1431/DEL/2024	2016-2017	[A] SUNITA BHARDWAJ (E FILE)	
14	ITA 1432/DEL/2024	2015-2016	[A] SUNITA BHARDWAJ (E FILE)	
15	ITA 1433/DEL/2024	2014-2015	[A] SUNITA BHARDWAJ (E FILE)	
16	ITA 1434/DEL/2024	2013-2014	[A] SUNITA BHARDWAJ (E FILE)	
17	ITA 1435/DEL/2024	2012-2013	[A] SUNITA BHARDWAJ (E FILE)	


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27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 06-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1065/DEL/2024	2018-19	[A] VIJAY KUMAR AHUJA	
2	ITA 1166/DEL/2023	2009-10	[A] VERSATILE DATAMATICS (P) LTD.	
3	ITA 1836/DEL/2024	2017-18	[A] THE JAWALA CO OPERATIVE URBAN THRIFT AND CREDIT SOCIETY LIMITED	
4	ITA 2022/DEL/2024	2014-15	[D] TREHAN INFRABUILD PRIVATE LIMITED	
5	ITA 2037/DEL/2024	2024-25	[A] YAD DHARAM SATYA TRUST	
6	ITA 2721/DEL/2023	2017-18	[A] VORTEX RUBBER INDUSTRIES PRIVATE LIMITED	
7	ITA 3/DEL/2024	2015-16	[A] AZAD	
8	ITA 409/DEL/2020	2011-12	[A] RANI SATI SURAJGARHIA INFRASTRUCTURE LTD. (E FILED)	
9	ITA 410/DEL/2020	2015-16	[A] RANI SATI SURAJGARHIA INFRASTRUCTURE LTD.	
10	ITA 411/DEL/2020	2011-12	[A] RANI SATI IMPEX P.LTD	
11	ITA 4162/DEL/2024	-	[A] UDHMODYA FOUNDATION, REGISTRAR, UNIVERSITY OF DELHI	
12	ITA 4166/DEL/2024	-	[A] UDHMODYA FOUNDATION, REGISTRAR, UNIVERSITY OF DELHI	
13	ITA 4198/DEL/2024	2017-18	[A] VENUS JAWAHHIRAT	
14	ITA 4222/DEL/2024	2020-21	[A] TBO TEK LIMITED	
15	ITA 665/DEL/2024	2012-13	[A] ZEAL IMPEX & TRADERS PVT. LTD.	
16	ITA 666/DEL/2024	2013-14	[A] ZEAL IMPEX & TRADERS PVT. LTD.	
17	ITA 667/DEL/2024	2014-15	[A] ZEAL IMPEX & TRADERS LTD.	
18	ITA 692/DEL/2020	2015-16	[A] RITESH KUMAR GUPTA	
19	ITA 979/DEL/2024	2014-15	[D] ZEAL IMPEX AND TRADERS PVT LTD	

Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 07-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 26/DEL/2022	2014-15	[A] T&T MOTORS PVT. LTD.	
2	ITA 2216/DEL/2018	2014-15	[A] T & T MOTORS LTD.	
3	ITA 2049/DEL/2021	2014-15	[D] T&T MOTORS PVT. LTD.	
4	ITA 3107/DEL/2017	2011-12	[A] M/S. ROOTS DEVELOPERS PVT. LTD.	
5	ITA 3106/DEL/2017	2010-11	[A] M/S. ROOTS DEVELOPERS PVT. LTD.	
6	ITA 1684/DEL/2019	2014-15	[A] ROOTS DEVELOPERS PVT. LTD.	
7	ITA 1683/DEL/2019	2013-14	[A] ROOTS DEVELOPERS PVT. LTD.	
8	ITA 1685/DEL/2019	2015-16	[A] ROOTS DEVELOPERS PVT. LTD.	
9	ITA 2065/DEL/2022	2010-11	[A] 3D TRADEX P.LTD	
10	ITA 2066/DEL/2022	2011-12	[A] 3D TRADEX P.LTD	
11	ITA 2067/DEL/2022	2012-13	[A] 3D TRADEX P.LTD	
12	ITA 2068/DEL/2022	2013-14	[A] 3D TRADEX P.LTD	
13	ITA 2069/DEL/2022	2014-15	[A] 3D TRADEX P.LTD	
14	ITA 2070/DEL/2022	2015-16	[A] 3D TRADEX P.LTD	
15	ITA 2071/DEL/2022	2016-17	[A] 3D TRADES P.LTD	
16	ITA 2074/DEL/2022	2010-11	[D] 3D TRADEX PVT LTD.	
17	ITA 1413/DEL/2023	2019-20	[A] VIKAS ARORA	
18	ITA 1414/DEL/2023	2019-20	[A] VIKAS ARORA	
19	ITA 3507/DEL/2024	2017-18	[A] YUSUF KHAN	
20	ITA 4250/DEL/2024	2018-19	[A] TECHNOSYS INTEGRATED SOLUTIONS PRIVATE LIMITED	
21	ITA 4256/DEL/2024	2018-19	[A] THE INDURE PRIVATE LIMITED	
22	ITA 785/DEL/2019	2014-15	[D] V&S SEAIR LOGISTICS PVT. LTD.	
23	ITA 5128/DEL/2019	2011-12	[A] INFORMATION MOSAIC SOFTWARE PVT. LTD.	

Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 08-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1050/DEL/2023	2012-13	[A] VIJAY PAL SINGH	
2	ITA 1333/DEL/2024	2018-19	[A] VAIBHAV JAIN	
3	ITA 1476/DEL/2023	2012-13	[A] VAYAM TECHNOLOGIES LIMITED	
4	ITA 1477/DEL/2023	2013-14	[A] VAYAM TECHNOLOGIES LIMITED	
5	ITA 164/DEL/2024	2014-15	[D] BUREAU VERITAS CONSUMER PRODUCTS SERVICES (INDIA) PRIVATE LIMITED	
6	ITA 1943/DEL/2021	2008-09	[A] SUKUMAR BUILDWELL PRIVATE LIMITED	
7	ITA 2496/DEL/2022	2015-16	[A] VENUS RENT A CAR P.LTD	
8	ITA 2653/DEL/2023	2018-19	[A] TUMLARE SOFTWARE SERVICES PRIVATE LIMITED	
9	ITA 2711/DEL/2024	2018-19	[A] UNITED BANK OF INDIA (E-UNI) NOW PUNJAB NATIONAL BANK	
10	ITA 2827/DEL/2024	2021-22	[A] VIKRAM BAKSHI	
11	ITA 2987/DEL/2024	2013-14	[A] TEJPAL	
12	ITA 2988/DEL/2024	2013-14	[A] TEJPAL	
13	ITA 2996/DEL/2023	2010-11	[A] THE NORTHERN INDIA ZONAL ASSEMBLY OF THE MAR THOMA CHURCH	
14	ITA 2997/DEL/2023	2011-12	[A] THE NORTHERN INDIA ZONAL, ASSEMBLY OF THE MAR THOMA CHURCH ((E-FILED APPEAL))	
15	ITA 2998/DEL/2023	2012-13	[A] THE NORTHERN INDIA ZONAL, ASSEMBLY OF THE MAR THOMA CHURCH	
16	ITA 2999/DEL/2023	2013-14	[A] THE NORTHERN INDIA ZONAL, ASSEMBLY OF THE MAR THOMA CHURCH	
17	ITA 3000/DEL/2023	2014-15	[A] THE NORTHERN INDIA ZONAL, ASSEMBLY OF THE MAR THOMA CHURCH	
18	ITA 3031/DEL/2024	2020-21	[A] VIKRAM BAKSHI	
19	ITA 3209/DEL/2024	2015-16	[A] TRIGUN CHEMICALS PVT. LTD.	
20	ITA 3371/DEL/2023	2012-13	[D] VINOD KUMAR	
21	ITA 4693/DEL/2019	2015-16	[A] JINDAL SAW LTD.	
22	ITA 4760/DEL/2019	2015-16	[D] JINDAL SAW LTD.	

Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 09-JANUARY-2025 (THURSDAY)

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 69/DEL/2024	2016-17	[A] VEE GEE INDUSTRIAL ENTERPRISES PVT. LTD.	
2	ITA 1061/DEL/2023	2018-19	[A] TRIVENI TURBINE LTD	
3	ITA 1248/DEL/2023	2016-17	[D] TRIVENI TURBINE LTD.	
4	ITA 1249/DEL/2023	2017-18	[D] TRIVENI TURBINE LTD.	
5	ITA 1398/DEL/2023	2018-19	[D] TRIVENI TURBINE LIMITED	
6	ITA 1579/DEL/2022	2013-14	[A] DALIP JINDAL	
7	ITA 1580/DEL/2022	2014-15	[A] DALIP JINDAL	
8	ITA 1581/DEL/2022	2015-16	[A] DALIP JINDAL	
9	ITA 1582/DEL/2022	2016-17	[A] DALIP JINDAL	
10	ITA 1583/DEL/2022	2014-15	[A] FAQIR CHAND DALIP KUMAR	
11	ITA 1584/DEL/2022	2015-16	[A] FAQIR CHAND DALIP KUMAR	
12	ITA 1585/DEL/2022	2016-17	[A] FAQIR CHAND DALIP KUMAR	
13	ITA 1586/DEL/2022	2015-16	[A] SG POLYPLAST PVT. LTD.	
14	ITA 1587/DEL/2022	2016-17	[A] SG POLYPLAST PVT. LTD.	
15	ITA 1588/DEL/2022	2014-15	[A] JINDAL GREEN CROP INT'L. PVT. LTD.	
16	ITA 1589/DEL/2022	2015-16	[A] JINDAL GREEN CROP INTL. PVT. LTD.	
17	ITA 1590/DEL/2022	2016-17	[A] JINDAL GREEN CROP INTL. PVT. LTD.	
18	ITA 2040/DEL/2021	2013-14	[D] DALIP JINDAL PROP. JINDAL AGRO INTERNATIONAL	
19	ITA 2448/DEL/2024	2016-17	[D] VEE GEE INDUSTRIAL ENTERPRISES PVT. LTD.	
20	ITA 2894/DEL/2024	2018-19	[A] UMED SINGH	
21	ITA 3550/DEL/2024	2011-12	[A] VEE GEE INDUSTRIAL ENTERPRISES PVT LTD	
22	ITA 3590/DEL/2023	2017-18	[A] UDAY BAHADUR	
23	ITA 3915/DEL/2024	2011-12	[D] VEE GEE INDUSTRIAL ENTERPRISES PRIVATE LIMITED	
24	ITA 483/DEL/2021	2016-17	[A] PURAN CHAND HUF	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 13-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 119/DEL/2023	2019-20	[A] UMESH KUMAR BAJAJ	
2	CO 120/DEL/2023	2017-18	[A] UMESH KUMAR BAJAJ	
3	CO 81/DEL/2023	2011-12	[A] UMESH KUMAR BAJAJ	
4	CO 97/DEL/2023	2015-16	[A] UMESH KUMAR BAJAJ	
5	CO 98/DEL/2023	2016-17	[A] UMESH KUMAR BAJAJ	
6	CO 99/DEL/2023	2018-19	[A] UMESH KUMAR BAJAJ	
7	ITA 1169/DEL/2021	2012-13	[A] PUSPAHAS AGRAWAL	
8	ITA 1941/DEL/2023	2011-12	[D] UMESH KUMAR BAJAJ	
9	ITA 1966/DEL/2020	2006-07	[A] VIJAY KATARIA	
10	ITA 2076/DEL/2023	2011-12	[A] UMESH KUMAR BAJAJ	
11	ITA 2077/DEL/2023	2013-14	[A] UMESH KUMAR BAJAJ	
12	ITA 2078/DEL/2023	2014-15	[A] UMESH KUMAR BAJAJ	
13	ITA 2079/DEL/2023	2015-16	[A] UMESH KUMAR BAJAJ	
14	ITA 2080/DEL/2023	2016-17	[A] UMESH KUMAR BAJAJ	
15	ITA 2081/DEL/2023	2017-18	[A] UMESH KUMAR BAJAJ	
16	ITA 2082/DEL/2023	2019-20	[A] UMESH KUMAR BAJAJ	
17	ITA 2083/DEL/2023	2019-20	[A] UMESH KUMAR BAJAJ HUF	
18	ITA 2086/DEL/2023	2018-19	[A] UMESH KUMAR BAJAJ	
19	ITA 2266/DEL/2023	2015-16	[D] UMESH KUMAR BAJAJ	
20	ITA 2267/DEL/2023	2016-17	[D] UMESH KUMAR BAJAJ	
21	ITA 2268/DEL/2023	2018-19	[D] UMESH KUMAR BAJAJ	
22	ITA 2567/DEL/2023	2017-18	[D] UMESH KUMAR BAJAJ	
23	ITA 2568/DEL/2023	2019-20	[D] UMESH KUMAR BAJAJ	
24	ITA 3648/DEL/2023	2017-18	[A] VAISH VYAYAMSHALA AND GOOSHALA	
25	ITA 3946/DEL/2023	2012-23	[A] TAUFIQ AHMED	
26	ITA 832/DEL/2021	2006-07	[D] VIJAY KUMAR KATARIA	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 14-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3859/DEL/2023	2013-14	[D] TERAS STEELS PVT LTD (EARLIER KNOWN AS ACCIL STEELS PVT LTD)	
2	ITA 3809/DEL/2023	2014-15	[A] TERAS STEELS PRIVATE LIMITED (EARLIER KNOWN AS M/S. ACCIL STEELS PVT. LTD.)	
3	ITA 3810/DEL/2023	2016-17	[A] TERAS STEELS PRIVATE LIMITED (EARLIER KNOWN AS M/S. ACCIL STEELS PVT. LTD.)	
4	ITA 3816/DEL/2023	2015-16	[A] TERAS STEELS PRIVATE LIMITED (EARLIER KNOWN AS M/S. ACCIL STEELS PVT. LTD.)	
5	CO 42/DEL/2024	2013-14	[A] TERAS STEELS PVT LTD (EARLIER KNOWN AS ACCIL STEELS PVT LTD)	
6	ITA 457/DEL/2024	2012-13	[A] TERAS HOTELS AND RESORTS PRIVATE LIMITED (EARLIER KNOWN AS M/S ACCIL HOTELS AND RESORTS PVT. LTD.)	
7	ITA 458/DEL/2024	2014-15	[A] TERAS HOTELS AND RESORTS PRIVATE LIMITED (EARLIER KNOWN AS M/S ACCIL HOTELS AND RESORTS PVT. LTD.)	
8	ITA 551/DEL/2024	2013-14	[A] TERAS HOTELS AND RESORTS PVT. LTD.(KNOWN AS M/S ACCIL HOTELS AND RESORTS PVT. LTD.)	
9	ITA 553/DEL/2024	2015-16	[A] TERAS HOTELS AND RESORTS PVT. LTD.,(EARLIER KNOWN AS M/S ACCIL HOTELS AND RESORTS PVT. LTD.)	
10	ITA 982/DEL/2024	2013-14	[D] TERAS HOTELS AND RESORTS PVT LTD (EARLIER KNOWN AS ACCIL HOTELS AND RESORTS PVT LTD)	
11	ITA 983/DEL/2024	2014-15	[D] TERAS HOTELS AND RESORTS PVT LTD (EARLIER KNOWN AS ACCIL HOTELS AND RESORTS PVT LTD)	
12	ITA 985/DEL/2024	2015-16	[D] TERAS HOTELS AND RESORTS PVT LTD (EARLIER KNOWN AS ACCIL HOTELS AND RESORTS PVT LTD)	
13	ITA 981/DEL/2024	2012-13	[D] TERAS HOTELS AND RESORTS PVT LTD	
14	ITA 552/DEL/2024	2014-15	[A] TARAS ISPAT AND POWER PVT. LTD.,(EARLIER KNOWN AS M//S ACCIL IAPAT AND POWER PVT. LTD.)	
15	ITA 554/DEL/2024	2015-16	[A] TERAS ISPAT AND POWER PVT. LTD.,(EARLIER KNOWN AS M/S ACCIL ISPAT AND POWER PVT. LTD.)	
16	ITA 984/DEL/2024	2015-16	[D] TERAS ISPAT AND POWER PVT LTD (EARLIER KNOWN AS ACCIL ISPAT AND POWER PVT LTD)	
17	ITA 2533/DEL/2023	2017-18	[D] VISHAL CHAIN AND JEWELLERY PVT. LTD.	
18	ITA 170/DEL/2024	2013-14	[A] URJAA METALICS PVT. LTD.,(EARLIER KNOWN AS M/S ACCIL AUTO STEELS PVT. LTD.)	
19	ITA 171/DEL/2024	2014-15	[A] URJAA METALICS PVT. LTD.,(EARLIER KNOWN AS M/S ACCIL AUTO STEELS PVT. LTD)	
20	ITA 977/DEL/2024	2013-14	[D] URJAA METALICS PVT LTD (EARLIER KNOWN AS ACCIL AUTO STEELS PVT LTD)	
21	ITA 978/DEL/2024	2014-15	[D] URJAA METALICS PVT LTD(EARLIER KNOWN AS ACCIL AUTO STEELS PVT LTD)	
22	ITA 2323/DEL/2024	2013-14	[A] TARUN RADHAKRISHIN TAHILIANI	

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27-Dec-2024
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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 15-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3851/DEL/2024	AY 2020-21	[A] SONY INDIA PRIVATE LIMITED (E-FILE)	
2	SA 340/DEL/2024	AY 2020-21	[A] SONY INDIA PRIVATE LIMITED	
3	ITA 881/DEL/2016	2011-12	[A] M/S. SONY INDIA PVT. LTD. (S/G)	
4	ITA 2107/DEL/2016	2011-12	[D] M/S. SONY INDIA PVT. LTD.	
5	ITA 1076/DEL/2017	2012-13	[A] M/S. SONY INDIA PVT. LTD. (S/G)	
6	ITA 8150/DEL/2018	2014-15	[A] SONY INDIA PVT. LTD. (S/G)	
7	ITA 9080/DEL/2019	2015-16	[A] SONY INDIA PVT. LTD. (S/G)	
8	ITA 1688/DEL/2022	2017-18	[A] SONY INDIA PRIVATE LIMITED (S/G)	
9	ITA 2052/DEL/2022	2018-19	[A] SONY INDIA PRIVATE LIMITED (S/G)	
10	ITA 5691/DEL/2018	2012-13	[D] KOBELCO CRANES INDIA PVT. LTD.	
11	ITA 7370/DEL/2019	2014-15	[A] KOBELCO CRANES INDIA PVT. LTD.	
12	ITA 7675/DEL/2019	2014-15	[D] KOBELCO CRANES INDIA PVT. LTD.	
13	ITA 8019/DEL/2019	2013-14	[A] KOBELCO CRANES INDIA PRIVATE LIMITED (MERGED WITH KOBELCO CONSTRUCTION EQUIPMENT INDIA PRIVATE LIMITED)	
14	ITA 8245/DEL/2019	2013-14	[D] KOBELCO CRANES INDIA PVT. LTD.	
15	ITA 8715/DEL/2019	2010-11	[D] TATA POWER DELHI DISTRIBUTION LIMITED	
16	ITA 8738/DEL/2019	2011-12	[A] VIJENDER NATH GUPTA	
17	ITA 8928/DEL/2019	2010-11	[A] TATA POWER DELHI DISTRIBUTION LTD.	
18	ITA 327/DEL/2023	2015-16	[D] VANDANA TYAGI	
19	ITA 4292/DEL/2024	2012-13	[A] VICCKY BHALLA	
20	ITA 4373/DEL/2024	2017-18	[A] TEJINDER SINGH	
21	ITA 4375/DEL/2024	2018-19	[D] TECHNOSYS INTEGRATED SOLUTIONS PRIVATE LIMITED	
22	ITA 4402/DEL/2024	2017-18 181aabca4367h	[A] AVTAR INSTALMENTS PRIVATE LIMITED	
23	ITA 4435/DEL/2024	2018-19	[A] THE INDIA THERMIT CORPORATION LIMITED	

Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 16-JANUARY-2025 (THURSDAY)

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2443/DEL/2022	2018-19	[A] GENPACT INDIA PVT LTD (S/G)	
2	ITA 2442/DEL/2022	2017-18	[A] GENPACT INDIA PRIVATE LIMITED (S/G)	
3	ITA 9063/DEL/2019	2014-15	[A] TATA STEEL BSL LTD (FORMERLY KNOWN AS BHUSHAN STEEL LTD.)	
4	ITA 9064/DEL/2019	2015-16	[A] TATA STEEL BSL LTD (FORMERLY KNOWN AS BHUSHAN STEEL LTD.)	
5	ITA 9059/DEL/2019	2014-15	[D] TATA STEEL BSL LTD (FORMERLY KNOWN AS BHUSHAN STEEL LTD.)	
6	ITA 9060/DEL/2019	2015-16	[D] TATA STEEL BSL LTD (FORMERLY KNOWN AS BHUSHAN STEEL LTD.)	
7	ITA 1194/DEL/2021	2012-13	[A] SSG INFRA TECH PRIVATE LIMITED	
8	ITA 1195/DEL/2021	2013-14	[A] SSG INFRA TECH PRIVATE LIMITED	
9	ITA 1196/DEL/2021	2015-16	[A] SSG INFRA TECH PRIVATE LIMITED	
10	ITA 1197/DEL/2021	2016-17	[A] SSG INFRA TECH PRIVATE LIMITED	
11	ITA 1337/DEL/2021	2012-13	[D] SSG INFRA TECH PRIVATE LIMITED	
12	ITA 1338/DEL/2021	2013-14	[D] SSG INFRA TECH PRIVATE LIMITED	
13	ITA 1339/DEL/2021	2014-15	[D] SSG INFRA TECH PRIVATE LIMITED	
14	ITA 1340/DEL/2021	2015-16	[D] SSG INFRA TECH PRIVATE LIMITED	
15	ITA 1341/DEL/2021	2016-17	[D] SSG INFRA TECH PRIVATE LIMITED	
16	ITA 1348/DEL/2021	2017-18	[D] SSG INFRA TECH PRIVATE LIMITED	
17	ITA 1198/DEL/2021	2017-18	[A] SSG INFRA TECH PRIVATE LIMITED	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 06-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4175/DEL/2024	2020-21	[A] GFK NIELSEN INDIA PRIVATE LIMITED (S/G (E-FILE))	
2	ITA 3563/DEL/2015	2009-10	[A] PROMETRIC TESTING PVT. LTD.	
3	ITA 1310/DEL/2018	2011-12	[A] DENSO HARYANA PVT. LTD.	
4	ITA 1713/DEL/2018	2011-12	[D] DENSO HARYANA PVT. LTD.	
5	ITA 2877/DEL/2018	2012-13	[D] DENSO HARYANA PVT. LTD.	
6	ITA 3228/DEL/2018	2012-13	[A] DENSO HARYANA PVT. LTD.	
7	ITA 5389/DEL/2019	2014-15	[A] DENSO HARYANA PVT. LTD.	
8	ITA 6690/DEL/2019	2015-16	[A] DENSO HARYANA PVT. LTD.	
9	ITA 1937/DEL/2022	2018-19	[A] MARKS AND SPENCER (INDIA) PRIVATE LIMITED	
10	ITA 2221/DEL/2022	2017-18	[A] BRAKE PARTS INDIA PVT LTD	
11	ITA 4397/DEL/2024	2020-21	[A] LG ELECTRONICS INDIA PRIVATE LIMITED (S/G)	
12	ITA 2321/DEL/2022	2018-19	[A] ECOENERGY INSIGHTS LTD (FORMERLY KNOWN AS CHUBB ALBA CONTROL SYSTEMS P.LTD)	
13	ITA 3071/DEL/2022	2016-17	[A] DHARAMPAL SATYAPAL LTD	
14	ITA 246/DEL/2023	2016-17	[D] DHARAMPAL SATYAPAL LTD.	
15	ITA 3712/DEL/2024	2020-21	[A] UIL ELECTRONICS INDIA PRIVATE LIMITED	
16	ITA 3715/DEL/2024	2020-21	[A] CIENA INDIA PRIVATE LIMITED	
17	ITA 3738/DEL/2024	2020-21	[A] SHAHI EXPORTS PRIVATE LIMITED	
18	ITA 3756/DEL/2024	2020-21	[A] AMAZON DATA SERVICES INDIA PRIVATE LIMITED	
19	ITA 3795/DEL/2024	2020-21	[A] BOSTON SCIENTIFIC TECHNOLOGY AND ENGINEERING SERVICES PRIVATE LIMITED	



Assistant Registrar
27 Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 07-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 141/DEL/2021	2016-17	[A] HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PRIVATE LIMITED	
2	ITA 827/DEL/2021	2016-17	[A] HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PRIVATE LIMITED	
3	ITA 2062/DEL/2022	2017-18	[A] HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PRIVATE LIMITED (S/G)	
4	ITA 2063/DEL/2022	2018-19	[A] HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PRIVATE LIMITED (S/G)	
5	ITA 8260/DEL/2018	2014-15	[A] HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PVT. LTD. (E/F)	
6	ITA 1441/DEL/2017	2012-13	[A] DENSO INDIA PVT. LTD.	
7	ITA 7310/DEL/2019	2014-15	[A] MCCAIN FOODS INDIA PVT. LTD	
8	ITA 7567/DEL/2019	2014-15	[D] MCCAIN FOODS INDIA PVT. LTD	
9	ITA 535/DEL/2022	2017-18	[A] Y-TEC INDIA PRIVATE LIMITED	
10	ITA 6840/DEL/2018	2014-15	[A] GIESECKE & DEVRIENT (INDIA) PVT. LTD. (S/G)	
11	ITA 690/DEL/2022	2017-18	[A] BIO-RED LABORATORIES (INDIA) P.LTD	
12	ITA 693/DEL/2022	2013-14	[A] FUJITSU INDIA P.LTD.	
13	ITA 1175/DEL/2022	2017-18	[A] HITACHI ASTEMO RAJASTHAN BRAKE SYSTEMS P.LTD (EARLIER KNOWN AS NISSIN BRAKE INDIA P.LTD)	
14	ITA 2044/DEL/2022	2018-19	[A] HITACHI ASTEMO RAJASTHANBRAKE SYSTEMS PVT LTD	
15	ITA 1202/DEL/2022	2018-19	[A] BEAM GLOBAL SPIRITS & WINE (INDIA) PRIVATE LTD.	
16	ITA 1768/DEL/2022	2018-19	[A] METSO OUTOTEC INDIA PVT LTD	
17	ITA 1951/DEL/2022	2018-19	[A] SAMVARDHANA MOTHERSON INTERNATIONAL LTD(NOW AMALGAMATED WITH MOTHERSON SUMI SYSTEMS LTD.	


Assistant Registrar
27 Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 08-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2166/DEL/2022	2018-19	[A] DCM SHRIRAM INDUSTRIES LTD (S/G)	
2	ITA 2374/DEL/2017	2010-11	[A] M/S CVENT INDIA PVT. LTD.	
3	ITA 187/DEL/2016	2011-12	[A] CVENT INDIA PVT. LTD.	
4	ITA 2505/DEL/2017	2010-11	[D] M/S. CVENT INDIA PVT. LTD.	
5	ITA 6571/DEL/2016	2012-13	[A] ATOTECH INDIA PVT. LTD. (R/M)	
6	ITA 4589/DEL/2017	2011-12	[A] MARATHAN ELECTRIC INDIA P.LTD	
7	ITA 4614/DEL/2017	2011-12	[D] MARATHON ELECTRIC INDIA PVT. LTD.	
8	ITA 372/DEL/2018	2009-10	[D] FIS GLOBAL BUSINESS SOLUTIONS INDIA PVT. LTD.	
9	CO 64/DEL/2018	2009-10	[A] FIS GLOBAL BUSINESS SOLUTIONS INDIA PVT. LTD.	
10	ITA 550/DEL/2021	2016-17	[A] COMPUNNEL TECHNOLOGY INDIA (P) LTD	
11	ITA 16/DEL/2022	2016-17	[D] VINEY CORPORATION LTD.	
12	ITA 4399/DEL/2024	2020-21	[A] GLOBALLOGIC INDIA PRIVATE LIMITED (E/H)	
13	ITA 689/DEL/2022	2017-18	[A] EMMSONS INTERNATIONAL LTD	
14	ITA 1235/DEL/2022	2017-18	[A] ITRON INDIA P.LTD	
15	ITA 2004/DEL/2022	2018-19	[A] JUBILANT GENERICS LTD.	
16	ITA 2013/DEL/2022	2018-19	[A] INTERCONTINENTAL HOTELS GROUP (INDIA) PVT. LTD.	
17	ITA 2043/DEL/2022	2018-19	[A] BERGEN ENGINES (INDIA) PVT LTD	
18	ITA 3782/DEL/2024	2020-21	[A] KOHLER INDIA CORPORATION PRIVATE LIMITED	
19	ITA 3792/DEL/2024	2020-21	[A] STANDARD AND POORS SOUTH ASIA SERVICES PRIVATE LIMITED	
20	ITA 3805/DEL/2024	2020-21	[A] MATRIX CLOTHING PRIVATE LIMITED	
21	ITA 3812/DEL/2024	2020-21	[A] HITACHI ASTEMO GURUGRAM POWERTRAIN SYSTEMS PRIVATE LIMITED	
22	ITA 3813/DEL/2024	2020-21	[A] KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 09-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3472/DEL/2024	2020-21	[A] SAMSUNG SDI INDIA PVT LTD (S/G)	
2	ITA 4575/DEL/2018	2010-11	[A] SCHNEIDER ELECTRIC INDIA PVT. LTD.	
3	ITA 8163/DEL/2018	2014-15	[A] SCHNEIDER ELECTRIC INDIA PVT. LTD.	
4	ITA 575/DEL/2019	2012-13	[A] SCHNEIDER ELECTRIC INDIA PVT. LTD.	
5	ITA 835/DEL/2019	2012-13	[D] SCHNEIDER ELECTRIC INDIA PVT. LTD.	
6	ITA 9660/DEL/2019	2009-10	[A] SCHNEIDER ELECTRIC INDIA PVT. LTD.	
7	ITA 9661/DEL/2019	2015-16	[A] SCHNEIDER ELECTRIC INDIA PVT. LTD.	
8	ITA 611/DEL/2021	2016-17	[A] SCHNEIDER ELECTRIC INDIA PVT. LTD.	
9	ITA 554/DEL/2022	2017-18	[A] SCHNEIDER ELECTRIC INDIA PRIVATE LTD.	
10	ITA 536/DEL/2021	2016-17	[A] GENERAL MOTORS TECHNICAL CENTRE INDIA PRIVATE LIMITED	
11	ITA 459/DEL/2022	2017-18	[A] GENERAL MOTORS TECHNICAL CENTRE INDIA PRIVATE LIMITED	
12	ITA 2215/DEL/2022	2018-19	[A] GENERAL MOTORS TECHNICAL CENTRE INDIA PVT LTD	
13	ITA 607/DEL/2021	2016-17	[A] ERICSSON INDIA GLOBAL SERVICES PVT LTD	
14	ITA 842/DEL/2021	2016-17	[A] MENTOR GRAPHICS (INDIA) PVT. LTD (CALYPTO DESIGN SYSTEMS INDIA PVT LTD- AMALGAMATED COMPANY)	
15	ITA 1360/DEL/2022	2017-18	[A] BAXTER (INDIA) PRIVATE LTD.	
16	ITA 1361/DEL/2022	2018-19	[A] BAXTER (INDIA) PVT. LTD.	
17	IT(TP)A 1/DEL/2024	2020-21	[A] GROHE INDIA PRIVATE LIMITED	
18	ITA 1965/DEL/2022	2018-19	[A] TOYO INK INDIA PRIVATE LIMITED	
19	ITA 2041/DEL/2022	2018-19	[A] IDP EDUCATION EXAM SERVICES PVT LTD	
20	ITA 3827/DEL/2024	2020-21	[A] JINDAL STAINLESS LIMITED	
21	ITA 3830/DEL/2024	2020 - 2021	[A] FLUOR DANTEL INDIA PRIVATE LIMITED	
22	ITA 3833/DEL/2024	2020-21	[A] MCCANN ERICKSON INDIA PRIVATE LIMITED	
23	ITA 3838/DEL/2024	2020-21	[A] FMI AUTOMOTIVE COMPONENTS PRIVATE LIMITED	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF I BENCH FOR 13-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 854/DEL/2021	2016-17	[A] RESEARCH NOW INDIA PRIVATE LIMITED (S/G)	
2	ITA 4789/DEL/2014	2005-06	[A] M/S. MOTOROLA SOLUTIONS INDIA PRIVATE LIMITED	
3	ITA 3641/DEL/2015	2006-07	[A] MOTOROLA SOLUTIONS INDIA PVT. LTD.	
4	ITA 3646/DEL/2015	2006-07	[D] M/S. MOTOROLA INDIA PVT. LTD.	
5	ITA 853/DEL/2016	2011-12	[A] VEETEE FINE FOODS LTD.	
6	ITA 959/DEL/2016	2011-12	[D] M/S. VEE TEE FINE FOODS LTD.	
7	ITA 2572/DEL/2017	2012-13	[A] VEETEE FINE FOODS LTD.	
8	ITA 7371/DEL/2019	2013-14	[A] VEETEE FINE FOODS LTD.	
9	ITA 8416/DEL/2019	2013-14	[D] VEETEE FINE FOODS LTD.	
10	ITA 6996/DEL/2017	2013-14	[A] LUMINOUS POWER TECHNOLOGIES PVT. LTD.	
11	ITA 6997/DEL/2017	2013-14	[A] LUMINOUS TELEINFRA LTD. (NOW MERGED WITH LUMINOUS POWER TECHNOLOGIES PVT. LTD.)	
12	ITA 6084/DEL/2018	2014-15	[A] LUMINOUS POWER TECHNOLOGIES PVT. LTD.	
13	ITA 8768/DEL/2019	2015-16	[A] LUMINOUS POWER TECHNOLOGIES PVT. LTD.	
14	ITA 608/DEL/2021	2016-17	[A] LUMINOUS POWER TECHNOLOGIES PVT. LTD.	
15	ITA 518/DEL/2022	2011-12	[A] PICO DEEPALI OVERLAYS CONSORTIUM (BY DEEPALI DESIGNS EXHIBITS (P) LTD.) (E/H (HIGH COURT DIRECTION))	
16	ITA 412/DEL/2022	2011-12	[A] PICO DEEPALI OVERLAYS CONSORTIUM	
17	ITA 1574/DEL/2018	2009-10	[A] E.I. DUPONT INDIA P. LTD.	
18	ITA 2473/DEL/2018	2009-10	[D] E.I. DUPONT INDIA P. LTD.	
19	ITA 812/DEL/2021	2016-17	[A] BLOOMSBURY PUBLISHING INDIA PRIVATE LIMITED	
20	ITA 3858/DEL/2024	2020-21	[A] ADIDAS INDIA MARKETING PRIVATE LIMITED	
21	ITA 3876/DEL/2024	2020-21	[A] IDEMITSU LUBE INDIA PRIVATE LIMITED	
22	ITA 3878/DEL/2024	2020-21	[A] FUJITSU CONSULTING INDIA PRIVATE LIMITED	
23	ITA 3883/DEL/2024	AY 2020-21	[A] G-MOBILE DEVICES PRIVATE LIMITED	
24	ITA 3884/DEL/2024	2020-21	[A] SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED	
25	ITA 3887/DEL/2024	2020-21	[A] OLYMPUS MEDICAL SYSTEMS INDIA PRIVATE LIMITED	
26	ITA 3889/DEL/2024	2020-21	[A] SHARP BUSINESS SYSTEMS (INDIA) PVT. LTD.	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 14-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 451/DEL/2024	2021-22	[A] SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED ((260 A))	
2	ITA 1955/DEL/2021	2017-18	[A] SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED (S/G)	
3	ITA 461/DEL/2021	2016-17	[A] SAMSUNG INDIA ELECTRONICS PVT. LTD. (S/G)	
4	ITA 5256/DEL/2024	2021-22	[A] SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED	
5	ITA 811/DEL/2022	2006-07	[A] CENGAGE LERNING INDIA PRIVATE LIMITED	
6	ITA 2091/DEL/2022	2018-19	[A] ITRON INDIA P.LTD	
7	ITA 2292/DEL/2022	2018-19	[A] MEIDEN T&D (INDIA) LTD (FORMERLY KNOWN AS PRIME MEIDEN LTD)	
8	ITA 3903/DEL/2024	2020-21	[A] CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	
9	ITA 3937/DEL/2024	2020-21	[A] CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PRIVATE LIMITED	
10	ITA 3907/DEL/2024	2020-21	[A] LS CABLE INDIA PRIVATE LIMITED	
11	ITA 3908/DEL/2024	2020-21	[A] LUXOTTICA INDIA EYEWEAR PRIVATE LIMITED	
12	SA 261/DEL/2022	2012-13	[A] MOTOROLA SOLUTIONS INDIA PVT. LTD.	
13	ITA 1245/DEL/2017	2012-13	[A] MOTOROLA SOLUTIONS INDIA PVT. LTD. (S/G)	
14	ITA 695/DEL/2022	2017-18	[A] MOTOROLA SOLUTIONS INDIA P.LTD	
15	ITA 1422/DEL/2015	2010-11	[A] M/S MOTOROLA SOLUTIONS INDIA PVT. LTD.	
16	ITA 632/DEL/2016	2011-12	[A] MOTOROLA SOLUTION INDIA PVT. LTD.	
17	ITA 7553/DEL/2017	2013-14	[A] MOTOROLA SOLUTIONS INDIA PVT. LTD.	
18	ITA 8090/DEL/2018	2014-15	[A] MOTOROLA SOLUTIONS INDIA PVT. LTD.	
19	ITA 1083/DEL/2021	2016-17	[A] MOTOROLA SOLUTION INDIA PVT. LTD.	
20	ITA 1435/DEL/2014	2009-10	[A] M/S, MOTOROLA SOLUTIONS INDIA PVT. LTD.	
21	ITA 3930/DEL/2024	2020-21	[A] INDIA STEEL SUMMIT PRIVATE LIMITED	
22	ITA 3931/DEL/2024	2020-2021	[A] MMTC-PAMP INDIA PRIVATE LIMITED	

Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 15-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 412/DEL/2024	2020-21	[A] MUNJAL SHOWA LIMITED	
2	ITA 3966/DEL/2024	2020-21	[A] MUNJAL SHOWA LIMITED	
3	ITA 3093/DEL/2011	2006-07	[A] COCA-COLA INDIA INC.-INDIA BRANCH OFFICE	
4	ITA 3564/DEL/2011	2005-06	[A] M/S COCA- COLA INDIA INC.- INDIA BRANCH OFFICE	
5	ITA 3565/DEL/2011	2007-08	[A] M/S COCA- COLA INDIA INC.- INDIA BRANCH OFFICE	
6	ITA 5472/DEL/2012	2008-09	[A] M/S. COCA- COLA INDIA INC.- INDIA BRANCH OFFICE	
7	ITA 1164/DEL/2014	2009-10	[A] M/S. COCA-COLA INDIA INC.	
8	ITA 1964/DEL/2015	2010-11	[A] COCA-COLA INDIA INC.- INDIA BRANCH OFFICE (R/M)	
9	ITA 2243/DEL/2016	2011-12	[A] COCA-COLA INDIA INC.	
10	ITA 1149/DEL/2017	2012-13	[A] COCA-COLA INDIA INC.	
11	ITA 431/DEL/2021	2016-17	[A] COCA-COLA INDIA INC. INDIA BRANCH OFFICE	
12	ITA 503/DEL/2022	2017-18	[A] COCA-COLA INDIA INC.	
13	ITA 495/DEL/2018	2013-14	[A] COCA-COLA INDIA INC. INDIA BRANCH OFFICE	
14	ITA 3832/DEL/2024	2020-21	[A] GOODYEAR INDIA LIMITED (S/G)	
15	ITA 760/DEL/2022	2017-18	[A] MATRIX CLOTHING PRIVATE LIMITED	
16	ITA 1290/DEL/2022	2017-18	[A] SOPRA STERIA INDIA LTD	
17	ITA 2060/DEL/2022	2017-18	[A] KNAUF INDIA PVT LTD (EARLIER KNOW AS USG BORAL BUILDING PRODUCTS (INDIA) PVT LTD)	
18	ITA 2061/DEL/2022	2018-19	[A] KNAUF INDIA PVT LTD (EARLIER KNOW AS USG BORAL BUILDING PRODUCTS (INDIA) PVT LTD)	
19	ITA 3935/DEL/2024	2020-21	[A] EXPEDIA ONLINE TRAVEL SERVICES INDIA PRIVATE LIMITED	
20	ITA 3943/DEL/2024	AY 2020-21	[A] YOKOHAMA INDIA PRIVATE LIMITED	
21	ITA 3952/DEL/2024	2020-21	[A] JOHNSON MATTHEY INDIA PVT. LTD.	
22	ITA 3973/DEL/2024	2020-21	[A] ABBOTT DIAGNOSTICS MEDICAL PRIVATE LIMITED	
23	ITA 3974/DEL/2024	2020-21	[A] AL MAHA FOODS INTERNATIONAL PRIVATE LIMITED	


Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 16-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 357/DEL/2024	2020-21	[A] UCWEB MOBILE PRIVATE LIMITED	
2	ITA 3945/DEL/2024	2020-21	[A] UCWEB MOBILE PRIVATE LIMITED (E/H (E-FILE))	
3	ITA 1503/DEL/2021	2016-2017	[A] QUALCOMM INDIA PVT. LTD. (S/G)	
4	ITA 2404/DEL/2015	2010-11	[A] M/S. AECOM INDIA PVT. LTD.	
5	ITA 1021/DEL/2016	2011-12	[A] AECOM INDIA PVT. LTD.	
6	ITA 1767/DEL/2016	2011-12	[A] CONSULTING ENGINEERING SERVICES (INDIA) PVT. LTD.	
7	ITA 1992/DEL/2017	2012-13	[A] CONSULTING ENGINEERING SERVICES (INDIA) PVT. LTD.	
8	ITA 2071/DEL/2017	2012-13	[A] EBERSPAECHER SUETRAK BUS CLIMATE CONTROL SYSTEMS INDIA PVT. LTD.	
9	ITA 7901/DEL/2018	2014-15	[A] CLAAS INDIA PVT. LTD.	
10	ITA 545/DEL/2021	2016-17	[A] DONGKUK STEEL INDIA PRIVATE LIMITED	
11	ITA 3955/DEL/2024	2020-21	[A] APTIV COMPONENTS INDIA PVT. LTD. (FORMERLY KNOWN AS DELPHI AUTOMOTIVE SYSTEMS PVT. LTD.) (S/G)	
12	ITA 4967/DEL/2024	2020-21	[A] SUZUKI MOTORCYCLE INDIA PRIVATE LIMITED (S/G (E-FILE))	
13	ITA 672/DEL/2021	2016-17	[A] LE PASSAGE TO INDIA TOURS & TRAVELS PVT. LTD.	
14	ITA 792/DEL/2021	2016-17	[A] SRF LIMITED	
15	ITA 508/DEL/2022	2017-18	[A] ACME CLEANTECH SOLUTIONS PRIVATE LIMITED	
16	ITA 511/DEL/2022	2017-18	[A] COMPASS INDIA SUPPORT SERVICES PRIVATE LIMITED	
17	ITA 530/DEL/2022	2017-18	[A] MSD PHARMACEUTICALS PRIVATE LIMITED	
18	ITA 541/DEL/2022	2017-18	[A] COMPACT INDIA PRIVATE LIMITED	
19	ITA 4002/DEL/2024	AY 2020-21	[A] AHLSTROM FIBERCOMPOSITES INDIA PRIVATE LIMITED	
20	ITA 4004/DEL/2024	2016-17	[D] EVERGREEN BAMBOO INDIA PVT LTD	
21	ITA 4014/DEL/2024	2020-21	[A] STRYKER GLOBAL TECHNOLOGY CENTER PRIVATE LIMITED	


Assistant Registrar
27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 06-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1147/DEL/2020	2014-15	[A] KRISHAN DEV VERMA	
2	ITA 755/DEL/2024	2017-18	[A] HAKAM FLUID POWER PVT. LTD.	
3	ITA 1702/DEL/2024	2017-18	[A] VANDANA KATHURIA (E. FILE)	
4	ITA 3936/DEL/2024	2011-12	[A] NITIN KUMAR	
5	ITA 3963/DEL/2024	2014-15	[A] QUADRA INFRATEL SYNERGIES PVT LTD	
6	ITA 3985/DEL/2024	2017-18	[A] SAHKARI GANNA VIKAS SAMITI LIMITED	
7	ITA 4026/DEL/2024	2012-13	[A] VINAY KUMAR	
8	ITA 110/DEL/2024	2017-18	[A] JYOTI ANTHONY (E-FILE)	
9	ITA 762/DEL/2024	2017-18	[A] RENU MEHTA	
10	ITA 1420/DEL/2020	2014-15	[A] ATUL MARDIA (HUF)	
11	ITA 1171/DEL/2024	2017-18	[A] SUMAN SEHRAWAT	
12	ITA 2604/DEL/2024	2017-18	[A] ANSHIT BUILDERS AND HOME FIN CO. PVT. LTD. (E-FILE)	
13	ITA 3622/DEL/2024	2012-13	[A] SHRI RAM CHANDER	
14	ITA 4628/DEL/2024	2012-13	[A] MANOJ KUMAR SHARMA	
15	ITA 4632/DEL/2024	2016-17	[A] INDIAN FELLOWSHIP OF FORMER SCOUTS AND GUIDES	
16	ITA 4639/DEL/2024	2012-13	[A] BJEENDRA TYAGI	
17	ITA 4642/DEL/2024	2010-11	[A] RAJESH KUMAR	
18	ITA 4645/DEL/2024	2014-15	[A] SURESH KATARIA	
19	ITA 4652/DEL/2024	2021-22	[D] ELENTEC POWER INDIA (EPI) PRIVATE LIMITED	
20	ITA 4657/DEL/2024	2012-13	[A] PALLAVI PAL	
21	ITA 4562/DEL/2024	2011-12	[A] ANIL KUMAR	
22	ITA 4674/DEL/2024	2018-2019	[A] BALJEET KAUR	
23	ITA 4678/DEL/2024	2018-19	[A] SANJAY MITTAL	
24	ITA 4681/DEL/2024	2017-18	[A] RAM MANOHAR	
25	ITA 4688/DEL/2024	2018-19	[A] VAISHNO INDUSTRIES	
26	ITA 4706/DEL/2024	2017-18	[A] VIBHUTI BHATEJA	
27	ITA 4707/DEL/2024	2017-18	[A] VIBHITI BHATEJA	
28	ITA 4708/DEL/2024	2020-21	[A] SEAHARA CO-OPRATIVE CANE DEVELOPMENT UNION LIMITED	
29	ITA 4710/DEL/2024	2012-13	[A] MEENAKSHI GUPTA	
30	ITA 4716/DEL/2024	2018-19	[A] ROSHA FITNESS SOLUTION PVT LTD	
31	ITA 4717/DEL/2024	2018-19	[A] SUBHASH CHAND MANGLA	
32	ITA 4720/DEL/2024	2018-19	[A] ABHIMANYU JAIN	
33	ITA 4721/DEL/2024	2019-20	[A] ABHIMANYU JAIN	
34	ITA 4722/DEL/2024	2020-21	[A] ABHIMANYU JAIN	
35	ITA 4723/DEL/2024	2021-22	[A] ABHIMANYU JAIN	
36	ITA 4728/DEL/2024	2012-2013	[A] MEHRUNNISAN SHERWANI	

Assistant Registrar
27-Dec-2024

30

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 07-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 175/DEL/2022	2012-13	[A] AVINASH SAINI	
2	ITA 2983/DEL/2023	2017-18	[A] PUNIT KUMAR AGGARWAL	
3	ITA 2985/DEL/2023	2017-18	[A] ISWAR CHAND DUBEY	
4	ITA 3408/DEL/2023	2010-11	[A] VIPANKIT KAUR DHALIWAL	
5	ITA 3554/DEL/2023	2017-18	[A] VIJAY SADWAL (E. FILING)	
6	ITA 3560/DEL/2023	A.Y. 2013-14	[A] AKHIL TANEJA (E. FILING)	
7	ITA 860/DEL/2024	2017-18	[A] SANJAY AHUJA (E. FILING)	
8	ITA 886/DEL/2024	2022-23	[A] NIDHI GOYAL	
9	ITA 1102/DEL/2024	2022	[A] INNER WHEEL CLUB DELHI MID TOWN	
10	ITA 1677/DEL/2024	2014-15	[A] RAJ KUMAR (E-FILE)	
11	ITA 1696/DEL/2024	2011-12	[A] INDER DEVI (E. FILE)	
12	ITA 1725/DEL/2024	2018-19	[A] ASHISH GARG	
13	ITA 1726/DEL/2024	2019-20	[A] ASHISH GARG	
14	ITA 2821/DEL/2024	2017-18	[A] SAVITA GOYAL	
15	ITA 2853/DEL/2024	2012-13	[A] NAKUL TYAGI	
16	ITA 2854/DEL/2024	2012-13	[A] KANU SHARMA (E-FILE)	
17	ITA 2863/DEL/2024	2017-18	[A] INDU BANSAL	
18	ITA 1103/DEL/2024	2021-22	[A] INNER WHEEL CLUB OF DELHI MID TOWN (E.FILE)	
19	ITA 111/DEL/2023	2020-21	[A] CARGO CONSTRUCTION COMPANY PRIVATE LIMITED	
20	ITA 4739/DEL/2024	2012-13	[A] ARVIND	
21	ITA 4745/DEL/2024	2017-18	[A] PARVEEN	
22	ITA 4746/DEL/2024	2017-18	[A] PARVEEN	
23	ITA 4763/DEL/2024	2017-18	[A] SAROJ GIDWANI	
24	ITA 4765/DEL/2024	2012-13	[A] SHIV KANT JHA	
25	ITA 4766/DEL/2024	2012-13	[A] PALLAVI PAL	
26	ITA 4783/DEL/2024	2014-2015	[A] GAUTAM WINES PRIVATE LIMITED QILLA CHOWK	
27	ITA 4788/DEL/2024	2017 -18	[A] PREM LATA KHANNA	
28	ITA 4791/DEL/2024	2022-23	[A] SHREE CHANDI MAA MAHAKALI PRACHIN MANDIR SIDH PEETH SAMITI	
29	ITA 4794/DEL/2024	2014-15	[A] PRAHLAD GAUTAM	
30	ITA 4798/DEL/2024	2011-12	[A] KRISHNA RAI	
31	ITA 4803/DEL/2024	2017-18	[A] LATE VIPIN KUMAR BALIYAN LEGAL HEIR SMT. BABITA BALIYAN (WIFE)	
32	ITA 4804/DEL/2024	2012-2013	[A] HARPAL SINGH HARPURA	
33	ITA 4809/DEL/2024	2020-21	[A] SMT. MAYA KAPOOR	
34	ITA 4811/DEL/2024	2008-09	[A] GBS MARKETING PVT LTD.	
35	ITA 4812/DEL/2024	2012-13	[A] SHASHI KIRAN SAIGAL	
36	ITA 4813/DEL/2024	2012-13	[A] SHASHI KIRAN SAIGAL	
37	ITA 4815/DEL/2024	2019-20	[A] RAJ SOCIAL WELFARE SOCIETY	
38	ITA 4816/DEL/2024	2019-20	[A] RAJ SOCIAL WELFARE SOCIETY	
39	ITA 4829/DEL/2024	2014-15	[A] JBH INVESTMENT	


30/12/24

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 08-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2048/DEL/2023	2012-13	[A] ARVIND JAIN	
2	ITA 3369/DEL/2023	2017-18	[A] ANIL KHURANA (E-FILE)	
3	ITA 245/DEL/2024	2020-2021	[A] PRITHU GARG (E- FILE)	
4	ITA 283/DEL/2024	2012-13	[A] INDRA DEVI (E-FILE)	
5	ITA 943/DEL/2024	2011-12	[A] RAKESH KUMAR (E-FILE)	
6	ITA 1735/DEL/2024	2011-12	[A] AMAN NARANG (E- FILE)	
7	ITA 1793/DEL/2024	2017-18	[A] FAE INDIA MARKETING PVT. LTD. (E- FILE)	
8	ITA 1794/DEL/2024	2018-19	[A] KHYAL (E- FILE)	
9	ITA 2198/DEL/2024	2015-16	[A] SANJAY WAHI	
10	ITA 2234/DEL/2024	2012-13	[A] SUDHIR KUMAR SINGH	
11	ITA 2253/DEL/2024	2017-18	[A] S AND S FINANCIAL SERVICES (E-FILE)	
12	ITA 2254/DEL/2024	2018-19	[A] S AND S FINANCIAL SERVICES (E-FILE)	
13	ITA 3538/DEL/2024	2017-18	[A] SANJEEV SRIVASTVA	
14	ITA 4836/DEL/2024	2012-13	[A] DALBEER SINGH	
15	ITA 4837/DEL/2024	2012-13	[A] DALBEER SINGH	
16	ITA 4841/DEL/2024	2015-16	[A] UMALOK CHARITABLE TRUST	
17	ITA 4853/DEL/2024	2018-19	[A] ANIL KUMAR SHARMA	
18	ITA 4864/DEL/2024	2012-13	[A] INDIRA DHINGRA	
19	ITA 4870/DEL/2024	2012-13	[A] DHARMENDER SINGH	
20	ITA 4877/DEL/2024	2018-19	[A] VISHAL INDUSTRIES	
21	ITA 4878/DEL/2024	2020-21	[A] RAJDHANI VEGETABLE OIL SUPPLIERS ASSOCIATION	
22	ITA 4380/DEL/2024	2011-12	[A] MANISHA CHAUDHARY	
23	ITA 4381/DEL/2024	2011-12	[A] PRATIBHA CHAUDHARY	
24	ITA 4888/DEL/2024	2012-13	[A] SHIPRA GUPTA	
25	ITA 4903/DEL/2024	2010-11	[A] PAWAN KUMAR JAIN	
26	ITA 4910/DEL/2024	2012-13	[A] ADITI JAIN C/O MOOL CHAND BHAGWAN DASS	
27	ITA 4914/DEL/2024	2019-20	[A] JAIPAL JAIN	
28	ITA 4917/DEL/2024	2011-12	[A] ANKIT JAIN	
29	ITA 4924/DEL/2024	2013-14	[A] SIKANDER KUMAR SINGH	
30	ITA 4926/DEL/2024	2017-18	[A] K RISE RETAILS PRIVATE LIMITED	
31	ITA 4927/DEL/2024	2012-13	[A] VISHNU BHAGWAN	
32	ITA 4934/DEL/2024	2011-12	[A] SUNITI GUPTA	
33	ITA 4946/DEL/2024	2012-13	[A] NAVIN KUMAR CHAUDHARY	
34	ITA 4959/DEL/2024	2016-17	[A] VIJAY LAXMI	
35	ITA 4983/DEL/2024	2014	[D] ROHIT GOEL	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 09-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1727/DEL/2024	2011-12	[A] BALJINDER SINGH (E- FILE)	
2	ITA 1753/DEL/2024	2017-2018	[A] JITENDER KUMAR (E- FILE)	
3	ITA 1806/DEL/2024	2018-19	[A] RUCHIKA JAIN	
4	ITA 1854/DEL/2024	2012-13	[A] MANISH AGARWAL	
5	ITA 1856/DEL/2024	2017-18	[A] VINOD KUMAR (E. FILE)	
6	ITA 1876/DEL/2024	2017-18	[A] ANIL KUMAR (E. FILE)	
7	ITA 2828/DEL/2024	2017-18	[A] VIKAS GARG	
8	ITA 2842/DEL/2024	2010-11	[A] SUBHASH CHAND (E-FILE)	
9	ITA 2845/DEL/2024	2011-12	[A] VIJENDER KUMAR TYAGI (E-FILE)	
10	ITA 2848/DEL/2024	2010-11	[A] SURAJ BHATT	
11	ITA 2333/DEL/2024	2011-12	[A] RAMESH TUSHIR (E-FILE)	
12	ITA 3037/DEL/2024	2015-2016	[A] INDUS TECHNICAL EDUCATION SOCIETY	
13	ITA 3015/DEL/2024	2010-11	[A] MANJEET KAUR	
14	ITA 3016/DEL/2024	2010-11	[A] MANJEET KAUR	
15	IT(SS)A 5218/DEL/2024	2017-18	[A] PARAS SHARMA	
16	ITA 5018/DEL/2024	2012-13	[A] OM SINGH	
17	ITA 5027/DEL/2024	2017-18	[A] BENTEX CONTROL AND SWITCH GEAR CO	
18	ITA 5041/DEL/2024	2018-19	[A] PRAMOD	
19	ITA 5053/DEL/2024	2011-12	[A] PURAN LAL	
20	ITA 5072/DEL/2024	2017-18	[A] HARSHIT KOCHAR	
21	ITA 5075/DEL/2024	2013-14	[A] SUBRAT AKHOURY	
22	ITA 5080/DEL/2024	2012-13	[A] RUCHIKA NARANG	
23	ITA 5082/DEL/2024	2012-13	[A] KULDEEP SINGH	
24	ITA 5116/DEL/2024	2012-2013	[A] AMIT GOYAL	
25	ITA 5123/DEL/2024	2017-18	[A] KAMAL RAJ	
26	ITA 5145/DEL/2024	2020-21	[A] D N S LASE OPTIK PVT LTD	
27	ITA 5155/DEL/2024	2018-19	[A] KUSUM	
28	ITA 5156/DEL/2024	2016-17	[A] ABHIJEET SRIVASTAVA (ANJALI SRIVASTAVA LEGAL HEIR)	
29	ITA 5157/DEL/2024	2017-18	[A] HEMANT KUMAR	
30	ITA 5160/DEL/2024	2012-13	[A] SUNITA BANSAL L/H OF HATAM SINGH	
31	ITA 5170/DEL/2024	2018-19	[A] SHRI SANATAN DHARAM SABHA	
32	ITA 5185/DEL/2024	2017-18	[A] OM PARKASH	
33	ITA 5190/DEL/2024	2017-18	[A] ARYAN JINDALL	
34	ITA 5204/DEL/2024	2017-18	[A] SHRADHA DHAWAN	
35	ITA 5206/DEL/2024	2011-12	[A] PARDEEP SINGH BHANDARI	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 13-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 282/DEL/2024	2012-13	[A] GIRDHARI LAL (E-FILE)	
2	ITA 1701/DEL/2024	2017-2018	[A] ISHWAR PRASAD (E. FILE)	
3	ITA 1716/DEL/2024	2017-18	[A] TEJPAL (E. FILE)	
4	ITA 1724/DEL/2024	2017-18	[A] SHIV SHANKAR CARGO MOVERS PRIVATE LIMITED	
5	ITA 1818/DEL/2024	2016-17	[A] PANKAJ SHUKLA	
6	ITA 1840/DEL/2024	2011-12	[A] SEETA RAM SINGH	
7	ITA 1852/DEL/2024	2015-16	[A] TEJINDER SINGH (E-FILE)	
8	ITA 1880/DEL/2024	2012-13	[A] VIRENDER SINGH (E. FILE)	
9	ITA 2055/DEL/2024	2013-14	[A] KAPAREVA DEVELOPMENT PVT. LTD.	
10	ITA 2079/DEL/2024	2010-11	[A] SSE COMMODITIES PRIVATE LIMITED (E-FILE)	
11	ITA 2033/DEL/2024	2012-13	[A] SEEMA MISHRA (E-FILE)	
12	ITA 2088/DEL/2024	2017-18	[A] FARGO AUTO ELECTRICALS (E-FILE)	
13	ITA 6409/DEL/2018	2013-14	[A] BSSBUILDCON P.LTD (R/M)	
14	ITA 5207/DEL/2024	2020-21	[A] SOLAR SENSE	
15	ITA 5208/DEL/2024	2017-18	[A] G&T TOTAL ENERGY SERVICES PRIVATE LIMITED	
16	ITA 5224/DEL/2024	2017-18	[A] PRADEEP CHOUDHARY	
17	ITA 5236/DEL/2024	2018-19	[A] IRIS ASSOCIATES PRIVATED LIMITED	
18	ITA 5252/DEL/2024	2012-13	[A] GOEL PAWAN KUMAR & FAMILY (HUF)	
19	ITA 5260/DEL/2024	2011-12	[A] PAWAN YADAV	
20	ITA 5261/DEL/2024	2020-21	[A] YOGESH SEHDEV	
21	ITA 5269/DEL/2024	2011-12	[A] CHARU KHURANA	
22	ITA 5274/DEL/2024	2014-15	[A] B K YARN & CHEM PVT LTD.	
23	ITA 5280/DEL/2024	2012-13	[A] GARGI MANCHANDA	
24	ITA 5288/DEL/2024	2018-19	[A] SEOHARA CO-OPRATIVE CANE DEVELOPMENT UNION LIMITED	
25	ITA 5291/DEL/2024	2019-20	[A] PALAK SAJAAWAT PRIVATE LIMITED	
26	ITA 5295/DEL/2024	2017-18	[A] DINESH MARWAH	
27	ITA 5298/DEL/2024	2018-19	[A] ANIL KUMAR MITTAL	
28	ITA 5305/DEL/2024	2017-18	[A] HARSHEEN KAUR KOHLI	
29	ITA 5308/DEL/2024	2010-11	[D] SKY BLUE SOFTECH PRIVATE LIMITED	
30	ITA 5309/DEL/2024	2019-20	[A] SANDEEP KUMAR GUPTA	
31	ITA 5311/DEL/2024	2008-09	[D] SKY BLUE SOFTECH PRIVATE LIMITED	
32	ITA 5314/DEL/2024	2012-13	[A] BHAWNA ENTERPRISES	
33	ITA 5320/DEL/2024	2020-2021	[A] RAJENDER PRASAD	
34	ITA 5321/DEL/2024	2012-13	[A] GAURAV BEHL	
35	ITA 5326/DEL/2024	2017-18	[A] RANG MAHAL	
36	ITA 5526/DEL/2024	2011-12	[A] VIRENDRA PRATAP SINGH	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 14-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 124/DEL/2024	2015-16	[A] SONU KUMAR (E-FILE)	
2	ITA 1886/DEL/2024	2011-12	[A] SURENDER SINGH	
3	ITA 1888/DEL/2024	2011-12	[A] PAYAL AGGARWAL ALIAS PAYAL GUPTA	
4	ITA 1897/DEL/2024	2017-18	[A] RASMI AGARWAL	
5	ITA 1908/DEL/2024	2017-18	[A] SHODAN SINGH	
6	ITA 1910/DEL/2024	2013-14	[A] NARESH (E-FILE)	
7	ITA 1911/DEL/2024	2013-14	[A] KUBER PLANTERS LIMITED (E-FILE)	
8	ITA 1923/DEL/2024	2019-20	[A] SUBHASHISH CHATTERJEE	
9	ITA 1926/DEL/2024	2011-12	[A] MINAKSHI SHARMA	
10	ITA 1928/DEL/2024	2017-18	[A] MAYANK JAIN (E-FILE)	
11	ITA 1940/DEL/2024	2012-13	[A] MUKESH GOEL	
12	ITA 1941/DEL/2024	2010-11	[A] PANKAJ KUMAR TYAGI	
13	ITA 5327/DEL/2024	2012-2013	[A] SUMEESH SURENDRAN	
14	ITA 5335/DEL/2024	2012-13	[A] SOM PRAKASH	
15	ITA 5373/DEL/2024	2013-14	[A] MR. RAKESH PAHWA	
16	ITA 5382/DEL/2024	2011-12	[A] BIRBAL SHARMA	
17	ITA 5398/DEL/2024	2012-13	[A] RAJAT KUMAR	
18	ITA 5400/DEL/2024	2017-2018	[A] ARVIND KUMAR PROP. M/S SHREE BALAJI TRADING CO.	
19	ITA 5404/DEL/2024	2012-13	[A] SOURABH ARORA	
20	ITA 5406/DEL/2024	2011-12	[A] PAWAN KUMAR	
21	ITA 5409/DEL/2024	2017-18	[A] MEER SINGH	
22	ITA 5410/DEL/2024	2012-13	[A] DEEPA SAYAL	
23	ITA 5418/DEL/2024	2021-22	[A] CARGO CONSTRUCTION COMPANY PRIVATE LIMITED	
24	ITA 5419/DEL/2024	2012-13	[A] PAVAN KUMAR	
25	ITA 5421/DEL/2024	2020-2021	[A] THE DEFENCE ACCOUNTS CO-OPERATIVE CREDIT SOCIETY LIMITED	
26	ITA 5430/DEL/2024	2009-10	[A] TANIKA FINANCE & LEASING PRIVATE LTD	
27	ITA 5455/DEL/2024	2016-17	[A] RAM LAKHAN	
28	ITA 5469/DEL/2024	2020-21	[A] MANASBAL TRUST	
29	ITA 5476/DEL/2024	2010-11	[A] JAI PRAKASH	
30	ITA 5478/DEL/2024	2017-18	[A] KHALEEL AHMAD	
31	ITA 5481/DEL/2024	2012-13	[A] REKHA DEVI	
32	ITA 5489/DEL/2024	2011-12	[A] ARUN TYAGI	
33	ITA 5502/DEL/2024	2012-13	[A] HEMANT UPPAL	
34	ITA 5504/DEL/2024	2016-17	[A] RITU DAYAL	
35	ITA 5508/DEL/2024	2017-18	[A] GAGAN KHURANA HUF	

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27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 15-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7396/DEL/2019	2011-12	[A] BANSI RAM	
2	ITA 2969/DEL/2023	2012-13	[A] ARISTOTLE PUBLIC SCHOOL SOCIETY	
3	ITA 196/DEL/2024	2011-12	[A] VIRENDER SINGH (E-FILE)	
4	ITA 204/DEL/2024	2012-13	[A] VIRENDER SINGH (E-FILE)	
5	ITA 750/DEL/2024	2012-13	[A] SHASHI BALA (E. FILLING)	
6	ITA 1958/DEL/2024	2011-12	[A] SHASHI YADAV (E-FILE)	
7	ITA 1974/DEL/2024	2018-19	[A] NEHA GUPTA	
8	ITA 1977/DEL/2024	2013-14	[A] MR. BADLU RAM (E-FILE)	
9	ITA 1993/DEL/2024	2008-09	[A] TRILOK CHAND	
10	ITA 2002/DEL/2024	2013-14	[A] MR. BADLU RAM (E-FILE)	
11	ITA 2024/DEL/2024	2012-13	[A] SATBIR SINGH SURRA (E-FILE)	
12	ITA 3965/DEL/2024	2014-15	[A] KHALILUR RAHAMAN	
13	ITA 4036/DEL/2024	2014-15	[A] VIJAY KUMAR GUPTA	
14	ITA 4043/DEL/2024	2011-12	[A] PREM SINGH	
15	ITA 4045/DEL/2024	2008-09	[A] SAAWARIYA ESTATES PVT LTD	
16	ITA 4051/DEL/2024	2011-12	[A] CHANDRA KUMAR GUPTA	
17	ITA 2275/DEL/2024	2012-13	[A] NISHA SAHAI	
18	ITA 5323/DEL/2024	2012-13	[A] NAKUL SINGH	
19	ITA 5344/DEL/2024	2012-13	[A] TUFFAIL AHMAD	
20	ITA 5347/DEL/2024	2017-18	[A] DUSHYANT CHOUDHARY	
21	ITA 5473/DEL/2024	2014-15	[A] SUNFLOWER TRUST	
22	ITA 5510/DEL/2024	2012-13	[A] RUCHIKA NARANG	
23	ITA 5525/DEL/2024	2011-12	[A] VIRENDRA PRATAP SINGH	
24	ITA 5534/DEL/2024	2017-18	[A] VIRENDRA PRATAP SINGH	
25	ITA 5550/DEL/2024	2015-16	[A] KRISHNA	
26	ITA 5553/DEL/2024	2019-20	[A] RAVINDER KUMAR	
27	ITA 5558/DEL/2024	2015-16	[A] FIROZ QURESH	
28	ITA 5559/DEL/2024	2012-13	[A] THERANGAN VASANTHA	
29	ITA 5561/DEL/2024	2012-13	[A] BIRBAL SHARMA	
30	ITA 5563/DEL/2024	2017-18	[A] SUDHIR KUMAR	

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27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 16-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1785/DEL/2024	2012-13	[A] ROHTASH SINGH JAGGAL	
2	ITA 4069/DEL/2024	2018-19	[A] LATE SH SOM NATH THROUGH HIS WIFE SMT KAVITA	
3	ITA 4075/DEL/2024	2022-23	[A] IMRAN AHMAD	
4	ITA 4077/DEL/2024	2022-23	[A] IRASHAD	
5	ITA 4092/DEL/2024	2012-13	[A] PCJ SECURITIES PVT. LTD.	
6	ITA 4098/DEL/2024	2017-18	[A] NISHEETH BANSAL	
7	ITA 4109/DEL/2024	2012-13	[A] LOKESH FAGNA	
8	ITA 4111/DEL/2024	2017-18	[A] MEHTA SEEMA	
9	ITA 4122/DEL/2024	2017-2018	[A] NEELAM GUPTA	
10	ITA 3624/DEL/2023	2011-12	[A] KARAN ANAND	
11	ITA 1959/DEL/2024	2022-23	[A] INDO RAMA SYNTHETICS (INDIA) LTD (E-FILE)	
12	ITA 2155/DEL/2024	2012-13	[A] RANJEET KAUR (E- FILE)	
13	ITA 2247/DEL/2024	2015-16	[A] HOME CONCEPTS (E-FILE)	
14	ITA 2248/DEL/2024	2016-17	[A] HOME CONCEPTS (E-FILE)	
15	ITA 3595/DEL/2024	2015-16	[A] J M CHEMICAL CO.	
16	ITA 3600/DEL/2024	2017-18	[A] LALROCHUANGA PACHUAU	
17	ITA 3635/DEL/2024	2018-19	[A] SAGAR JAIN	


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 27-Dec-2024

20

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF
PART HEARD MATTERS
FOR 16-JANUARY-2025 (THURSDAY)**

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS										
Sr	Appeal Number					Assmt. Year	Assessee		Bench	Remarks
1	ITA	8361	DEL	2019	2012-13	[A] VODAFONE IDEA LTD. (EARLIER KNOWN AS VODAFONE MOBILE SERVICES LTD.)			D	
2	ITA	8362	DEL	2019	2013-14	[A] VODAFONE IDEA LIMITED (SUCCESSOR OF VODAFONE MOBILE SERVICES LIMITED)			D	
3	ITA	8972	DEL	2019	2014-15	[A] VODAFONE IDEA LIMITED (SUCCESSOR OF VODAFONE MOBILE SERVICES LTD.)			D	

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

PART HEARD MATTERS											
Srl	Appeal Number				Assmt. Year	Assessee				Bench	Remarks
1	ITA	157	DEL	2023	2012-13	[A] TREMENDOUS MINING AND MINERALS PVT LIMITED				H	



27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF
PART HEARD MATTERS
FOR 15-JANUARY-2025 (WEDNESDAY)**

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	CO	177	DEL	2022	2013-14	[A] NINE CORPORATE INCEPTION PVT. LTD. FORMERY KNOWN AS SKM CREATION PVT. LTD.	E		
2	CO	178	DEL	2022	2014-15	[A] NINE CORPORATE INCEPTION PVT. LTD.(FORMELY KNOWN AS M/S SKM CREATION PVT. LTD. .	E		
3	CO	179	DEL	2022	2015-16	[A] NINE CORPORATE INCEPTIONS (P) LTD. (FORMALLY KNOWN AS M/S.SKM CREATION PVT. LTD.)	E		
4	CO	180	DEL	2022	2016-17	[A] NINE CORPORATE INCEPTION PVT. LTD. FORMERLY KNOWN AS M/S. SKM CREATION PVT LTD.	E		
5	ITA	189	DEL	2022	2014-15	[D] NINE CORPORATE INCEPTION PVT. LTD.(FORMELY KNOWN AS M/S SKM CREATION PVT. LTD. .	E		
6	ITA	190	DEL	2022	2013-14	[D] NINE CORPORATE INCEPTION PVT. LTD. FORMERY KNOWN AS SKM CREATION PVT. LTD.	E		
7	ITA	191	DEL	2022	2016-17	[D] NINE CORPORATE INCEPTION PVT. LTD. FORMERLY KNOWN AS M/S. SKM CREATION PVT LTD.	E		
8	ITA	227	DEL	2022	2015-16	[D] NINE CORPORATE INCEPTIONS (P) LTD. (FORMALLY KNOWN AS M/S.SKM CREATION PVT. LTD.)	E		

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	2666	DEL	2023	2012-13	[A] HARIOM MEDIA SERVICES PRIVATE LIMITED (E FILING)	B	E Filing	
2	ITA	3245	DEL	2024	2020-21	[A] FIL INDIA BUSINESS AND RESEARCH SERVICES PRIVATE LIMITED (E/H)	I	E/H	
3	ITA	5354	DEL	2012	2008-09	[A] BMW INDIA PVT. LTD. (260A)	I	260A	

27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 14-JANUARY-2025 (TUESDAY)

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench
1	ITA	5718	DEL	2017	2010-11	[D] ROYAL FACTORY FARMING PVT. LTD.	F

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI SUDHIR KUMAR, JUDICIAL MEMBER

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench
1	ITA	2832	DEL	2019	2015-16	[A] PRAVEEN TYAGI	F
2	ITA	8563	DEL	2019	2015-16	[A] PRAVEEN TYAGI	F

27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 13-JANUARY-2025 (MONDAY)

BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
AND SHRI YOGESH KUMAR US, JUDICIAL MEMBER

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench
1	ITA	3937	DEL	2018	2013-14	[D] DNATA INTERNATIONAL PVT. LTD.	I

BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
AND SHRI VIMAL KUMAR, JUDICIAL MEMBER

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench
1	ITA	1298	DEL	2023	2008-09	[A] R.A. AGRI PRODUCTS LTD.	F
2	ITA	1299	DEL	2023	2009-10	[A] R.A. AGRI PRODUCTS LTD.	F
3	ITA	1300	DEL	2023	2010-11	[A] R.A. AGRI PRODUCTS LTD.	F
4	ITA	1301	DEL	2023	2011-12	[A] R A AGRI PRODUCTS LTD	F
5	ITA	1302	DEL	2023	2012-13	[A] R A AGRI PRODUCTS LTD	F
6	ITA	1303	DEL	2023	2013-14	[A] R A AGRI PRODUCTS LTD	F
7	ITA	1304	DEL	2023	2014-15	[A] R A AGRI PRODUCTS LTD	F

BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
AND SHRI SUDHIR PAREEK, JUDICIAL MEMBER

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench
1	ITA	1174	DEL	2021	2016-17	[A] AVNISH AGRAWAL	C

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench
1	ITA	2225	DEL	2024	2018-19	[A] CHAUDHARY CHARAN SINGH HARYANA AGRICULTURAL UNIVERSITY	B

27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF PART HEARD MATTERS FOR 09-JANUARY-2025 (THURSDAY)

BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
AND SHRI YOGESH KUMAR US, JUDICIAL MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	870	DEL	2024	2012-13	[A] MORAL ALLOYS PRIVATE LIMITED	E		
2	ITA	871	DEL	2024	2017-18	[A] MORAL ALLOYS PRIVATE LIMITED	E		

BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
AND SHRI SUDHIR PAREEK, JUDICIAL MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	CO	21	DEL	2023	2012-13	[A] KARDA TRADERS (P) LTD.	C		
2	CO	22	DEL	2023	2013-14	[A] KARDA TRADERS (P) LTD.	C		
3	CO	23	DEL	2023	2014-15	[A] KARDA TRADERS P LTD.	C		
4	CO	24	DEL	2023	2015-16	[A] KARDA TRADERS (P) LTD.	C		
5	CO	25	DEL	2023	2016-17	[A] KARDA TRADERS PVT. LTD.	C		
6	CO	26	DEL	2023	2012-13	[A] JKS, IMPEX PVT. LTD.	C		
7	CO	27	DEL	2023	2013-14	[A] JKS IMPEX PVT. LTD.	C		
8	CO	28	DEL	2023	2014-15	[A] JKS IMPEX PVT. LTD.	C		
9	ITA	196	DEL	2022	2012-13	[D] KARDA TRADERS (P) LTD.	C		
10	ITA	197	DEL	2022	2015-16	[D] KARDA TRADERS (P) LTD.	C		
11	ITA	198	DEL	2022	2013-14	[D] KARDA TRADERS (P) LTD.	C		
12	ITA	199	DEL	2022	2016-17	[D] KARDA TRADERS PVT. LTD.	C		
13	ITA	200	DEL	2022	2014-15	[D] KARDA TRADERS P LTD.	C		
14	ITA	201	DEL	2022	2012-13	[D] JKS, IMPEX PVT. LTD.	C		
15	ITA	217	DEL	2022	2013-14	[D] JKS IMPEX PVT. LTD.	C		
16	ITA	218	DEL	2022	2014-15	[D] JKS IMPEX PVT. LTD.	C		
17	ITA	2407	DEL	2024	2012-13	[D] KUSHAAGRA EXPORTS PRIVATE LIMITED ((E-FILE))	C	(E-File)	
18	ITA	2408	DEL	2024	2013-14	[D] KUSHAAGRA EXPORTS PRIVATE LIMITED ((E-FILE))	C	(E-File)	
19	ITA	2409	DEL	2024	2014-15	[D] KUSHAAGRA EXPORTS PRIVATE LIMITED ((E-FILE))	C	(E-File)	
20	ITA	2410	DEL	2024	2015-16	[D] KUSHAAGRA EXPORTS PRIVATE LIMITED ((E-FILE))	C	(E-File)	
21	ITA	2411	DEL	2024	2016-17	[D] KUSHAAGRA EXPORTS PRIVATE LIMITED ((E-FILE))	C	(E-File)	
22	ITA	2412	DEL	2024	2017-18	[D] KUSHAAGRA EXPORTS PRIVATE LIMITED ((E-FILE))	C	(E-File)	

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	2713	DEL	2024	2019-20	[A] SOJITZ CORPORATION (E/H)	D	E/H	

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	233	DEL	2021	2018-19	[A] JBM AUTO LTD	C		
2	ITA	234	DEL	2021	2016-17	[A] JBM AUTO LTD	C		
3	ITA	235	DEL	2021	2015-16	[A] JBM AUTO LTD	C		
4	ITA	236	DEL	2021	2017-18	[A] JBM AUTO LTD	C		
5	ITA	237	DEL	2021	2018-19	[A] JAY BHARAT MARUTI LTD	C		
6	ITA	252	DEL	2021	2008-09	[D] JBM AUTO LTD	C		
7	ITA	253	DEL	2021	2009-10	[D] JBM AUTO LTD	C		
8	ITA	254	DEL	2021	2010-11	[D] JBM AUTO LTD	C		
9	ITA	255	DEL	2021	2012-13	[D] JBM AUTO LTD	C		
10	ITA	256	DEL	2021	2013-14	[D] JBM AUTO LTD	C		
11	ITA	257	DEL	2021	2014-15	[D] JBM AUTO LTD	C		
12	ITA	258	DEL	2021	2015-16	[D] JBM AUTO LTD	C		
13	ITA	259	DEL	2021	2016-17	[D] JBM AUTO LTD	C		
14	ITA	260	DEL	2021	2017-18	[D] JBM AUTO LTD	C		
15	ITA	261	DEL	2021	2018-19	[D] JBM AUTO LTD	C		
16	ITA	262	DEL	2021	2008-09	[D] JAY BHARAT MARUTI LTD	C		
17	ITA	263	DEL	2021	2009-10	[D] JAY BHARAT MARUTI LTD	C		
18	ITA	264	DEL	2021	2011-12	[D] JAY BHARAT MARUTI LTD	C		
19	ITA	265	DEL	2021	2012-13	[D] JAY BHARAT MARUTI LTD	C		
20	ITA	266	DEL	2021	2013-14	[D] JAY BHARAT MARUTI LTD	C		
21	ITA	267	DEL	2021	2014-15	[D] JAY BHARAT MARUTI LTD	C		
22	ITA	268	DEL	2021	2015-16	[D] JAY BHARAT MARUTI LTD	C		
23	ITA	269	DEL	2021	2016-17	[D] JAY BHARAT MARUTI LTD	C		
24	ITA	270	DEL	2021	2017-18	[D] JAY BHARAT MARUTI LTD	C		
25	ITA	271	DEL	2021	2018-19	[D] JAY BHARAT MARUTI LTD	C		
26	ITA	294	DEL	2021	2011-12	[D] JBM AUTO LTD	C		

27	ITA	486	DEL	2024	2018-19	[A] JBM INDUSTRIES LTD.	C	
28	ITA	862	DEL	2022	2008-09	[D] SUNIL KUMAR AGGARWAL	C	
29	ITA	863	DEL	2022	2009-10	[D] SUNIL KUMAR AGGARWAL	C	
30	ITA	864	DEL	2022	2010-11	[D] SUNIL KUMAR AGGARWAL	C	
31	ITA	865	DEL	2022	2011-12	[D] SUNIL KUMAR AGGARWAL	C	
32	ITA	866	DEL	2022	2012-13	[D] SUNIL KUMAR AGGARWAL	C	
33	ITA	867	DEL	2022	2013-14	[D] SUNIL KUMAR AGGARWAL	C	
34	ITA	868	DEL	2022	2014-15	[D] SUNIL KUMAR AGGARWAL	C	
35	ITA	869	DEL	2022	2015-16	[D] SUNIL KUMAR AGGARWAL	C	
36	ITA	870	DEL	2022	2016-17	[D] SUNIL KUMAR AGGARWAL	C	
37	ITA	871	DEL	2022	2017-18	[D] SUNIL KUMAR AGGARWAL	C	
38	ITA	872	DEL	2022	2018-19	[D] SUNIL KUMAR AGGARWAL	C	
39	ITA	1313	DEL	2022	2008-09	[D] NEEL INDUSTRIES P.LTD	C	
40	ITA	1314	DEL	2022	2009-10	[D] NEEL INDUSTRIES LTD	C	
41	ITA	1315	DEL	2022	2010-11	[D] NEEL INDUSTRIES P.LTD	C	
42	ITA	1316	DEL	2022	2011-12	[D] NEEL INDUSTRIES P.LTD	C	
43	ITA	1317	DEL	2022	2013-14	[D] NEEL INDUSTRIES PVT. LTD.	C	
44	ITA	1318	DEL	2022	2014-15	[D] NEEL INDUSTRIES PVT. LTD.	C	
45	ITA	1319	DEL	2022	2015-16	[D] NEEL INDUSTRIES PVT. LTD.	C	
46	ITA	1320	DEL	2022	2016-17	[D] NEEL INDUSTRIES P.LTD	C	
47	ITA	1321	DEL	2022	2017-18	[D] NEEL INDUSTRIES P.LTD	C	
48	ITA	1322	DEL	2022	2018-19	[D] NEEL INDUSTRIES P.LTD	C	
49	ITA	1323	DEL	2022	2010-11	[D] JBM INDUSTRIAL LTD.	C	
50	ITA	1324	DEL	2022	2011-12	[D] JBM INDUSTRIAL LTD.	C	
51	ITA	1325	DEL	2022	2012-13	[D] JBM INDUSTRIES LTD.	C	
52	ITA	1326	DEL	2022	2013-14	[D] JBM INDUSTRIES LTD.	C	
53	ITA	1327	DEL	2022	2014-15	[D] JBM INDUSTRIES LTD	C	
54	ITA	1328	DEL	2022	2015-16	[D] JBM INDUSTRIES LTD	C	
55	ITA	2645	DEL	2022	2017-18	[D] JBM INDUSTRIES LTD	C	
56	ITA	2646	DEL	2022	2018-19	[D] JBM INDUSTRIES LTD	C	
57	ITA	2649	DEL	2022	2008-09	[D] JBM AUTO LTD (AMALGAMATED COMPANY M/S JBM AUTO SYSTEMS PVT LTD AND JBM MA AUTO MOTIVE PVT LTD)	C	
58	ITA	2650	DEL	2022	2009-10	[D] JBM AUTO LTD (AMALGAMATED COMPANY M/S JBM AUTO SYSTEMS PVT LTD AND JBM MA AUTO MOTIVE PVT LTD)	C	
59	ITA	2651	DEL	2022	2010-11	[D] JBM AUTO LTD (AMALGAMATED COMPANY M/S JBM AUTO SYSTEMS PVT LTD AND JBM AUTO MOTIVE PVT LTD.)	C	
60	ITA	2652	DEL	2022	2011-12	[D] JBM AUTO LTD (AMALGAMATED CO M/S JBM AUTO SYSTEMS P.LTD AND JBM MA AUTO MOTIVE P.LTD)	C	
61	ITA	2653	DEL	2022	2012-13	[D] JBM AUTO LTD (AMALGAMATED CO. M/S JBM AUTO SYSTEMS P.LTD AND JBM MA AUTO MOTIVE P.LTD)	C	
62	ITA	2654	DEL	2022	2013-14	[D] JBM AUTO LTD (AMALGAMATED CO. M/S JBM AUTO SYSTEMS P.LTD AND JBM AUTO MOTIVE P.LTD)	C	
63	ITA	2655	DEL	2022	2014-15	[D] JBM AUTO LTD (AMALGAMATED COMPANY M/S JBM AUTO SYSTEMS PVT LTD AND JBM MA AUTO MOTIVE PVT LTD)	C	
64	ITA	2656	DEL	2022	2015-16	[D] JBM AUTO LTD (AMALGAMATED COMPANY M/S JBM AUTO SYSTEMS PVT LTD AND JBM MA AUTO MOTIVE PVT LTD)	C	
65	ITA	2657	DEL	2022	2016-17	[D] JBM AUTO LTD (AMALGAMATED COMPANY M/S JBM AUTO SYSTEMS PVT LTD AND JBM MA AUTO MOTIVE PVT LTD)	C	
66	ITA	2658	DEL	2022	2017-18	[D] JBM AUTO LTD (AMALGAMATED COMPANY M/S JBM AUTO SYSTEMS PVT LTD AND JBM MA AUTO MOTIVE PVT LTD)	C	
67	ITA	2659	DEL	2022	2018-19	[D] JBM AUTO LTD (AMALGAMATED COMPANY M/S JBM AUTO SYSTEMS PVT LTD AND JBM MA AUTO MOTIVE PVT LTD)	C	

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	539	DEL	2017	2012-13	[A] YKK INDIA PVT. LTD.	I	
2	ITA	1408	DEL	2016	2011-12	[A] YKK INDIA PVT. LTD.	I	
3	ITA	5415	DEL	2017	2013-14	[A] YKK INDIA P. LTD	I	
4	ITA	6466	DEL	2018	2014-15	[A] YKK INDIA P. LTD	I	

27-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 08-JANUARY-2025 (WEDNESDAY)

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER

PART HEARD MATTERS											
Srl	Appeal Number				Assmt. Year	Assessee				Bench	Remarks
1	ITA	1609	DEL	2023	2018-19	[A] INDIAN NATIONAL CONGRESS ALL INDIA CONGRESS COMMITTEE				E	

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI YOGESH KUMAR US, JUDICIAL MEMBER

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	312	DEL	2023	2015-16	[A] AUTHENTIC TRAVELS PRIVATE LIMITED		A		

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	2251	DEL	2024	2021-2022	[A] CARE INDIA SOLUTIONS FOR SUSTAINABLE DEVELOPMENT (E FILING)	B	E Filing	


27-Dec-2024
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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 07-JANUARY-2025 (TUESDAY)

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	CO	8	DEL	2024	2015-16	[A] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))		A	(E Filing Appeal)	
2	CO	9	DEL	2024	2016-17	[A] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))		A	(E Filing Appeal)	
3	CO	10	DEL	2024	2017-18	[A] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))		A	(E Filing Appeal)	
4	ITA	49	DEL	2024	2015-16	[D] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))		A	(E Filing Appeal)	
5	ITA	57	DEL	2024	2017-18	[D] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))		A	(E Filing Appeal)	
6	ITA	58	DEL	2024	2016-17	[D] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))		A	(E Filing Appeal)	
7	ITA	3201	DEL	2023	2018-19	[A] AGGARWAL VIDYA PARICHARNI SABHA ((S/G))		A	(S/G)	
8	ITA	3202	DEL	2023	2019-20	[A] AGGARWAL VIDYA PARICHARNI SABHA ((S/G))		A	(S/G)	
9	ITA	3203	DEL	2023	2020-21	[A] AGGARWAL VIDYA PARICHARNI SABHA ((S/G))		A	(S/G)	

BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
AND SHRI VIMAL KUMAR, JUDICIAL MEMBER

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	3570	DEL	2023	2017-18	[A] RAMAN GUPTA (E FILING)		F	e filing	
2	ITA	3758	DEL	2023	2017-18	[D] RAMAN GUPTA (E FILING)		F	e filing	

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI SUDHIR PAREEK, JUDICIAL MEMBER

CLARIFICATION MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	2717	DEL	2024	2015-16	[A] BHARTI TELEMEDIA LIMITED ((E-FILED))		A	(E-Filed)	

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

CLARIFICATION MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	1527	DEL	2024	2016-2017	[A] GENPACT INDIA HOLDINGS ((S/G))		D	(S/G)	

BEFORE SHRI YOGESH KUMAR US, JUDICIAL MEMBER
AND SHRI AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	CO	110	DEL	2017	2006-07	[A] M/S. VADEHRA BUILDERS PVT. LTD.		G		
2	ITA	1417	DEL	2017	2006-07	[D] M/S. VADEHRA BUILDERS PVT. LTD.		G		

27-Dec-2024

20

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 06-JANUARY-2025 (MONDAY)

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2999	DEL	2024	2011-12	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
2	ITA	3000	DEL	2024	2012-13	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
3	ITA	3001	DEL	2024	2013-14	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
4	ITA	3002	DEL	2024	2014-15	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
5	ITA	3003	DEL	2024	2015-16	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
6	ITA	3004	DEL	2024	2016-17	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
7	ITA	3005	DEL	2024	2017-18	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H


27-Dec-2024
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